

**FACTUAL AND ACTION TAKEN REPORT**  
**OF JOINT COMMITTEE**  
**IN OA 06/2021 (CZ)**

**PRABHAT MOHAN PANDAY**

**VS**

**State Of MP and Ors**

**Date of Inspection- 24.06.2021**

**COMMITTEE MEMBERS**

1. The District Collector, Panna through its representative Mining Officer
2. Regional Officer, Sagar MPPCB

## तथ्यात्मक एवं कार्यवाही रिपोर्ट

दिनांक 24.06.2021

माननीय न्यायालय एन0जी0टी0 में प्रचलित प्रकरण क्रमांक ओ0ए0 नं0-06/2021 (CZ), प्रभात मोहन पाण्डे VS स्टेट ऑफ मध्य प्रदेश एवं अन्य दिनांक 13.04.2021 में पारित आदेश में निम्न बिंदुओं पर चाही गई जाँच रिपोर्ट निम्नानुसार प्रस्तुत है।

**बिंदु क0-1-**में उल्लेख है कि संबंधित ठेकेदार को 27 रेत खदानों की स्वीकृति दी गई थी। जबकि संबंधित ठेकेदार द्वारा प्रदान की गई खदानों के अतिरिक्त स्थान से रेत उत्खनन किया जा रहा है। जोकि रेत नियम 2019 का स्पष्ट उल्लंघन है। जिसके संबंध में निम्नलिखित बिंदुओं पर जाँच रिपोर्ट चाही गई है।

1. कुछ रेत खदानों का उल्लेख टेण्डर में नहीं है। जबकि ठेकेदार द्वारा जहाँ उत्खनन कार्य किया जा रहा है वहाँ कि पर्यावणीय एन0ओ0सी0 भी प्राप्त नहीं है।
2. जिला स्तर पर डीएसआर (जिला सर्वेक्षण रिपोर्ट)-खदान शुरू करने के पूर्व नहीं तैयार की गई है।
3. MOEF (पर्यावरण एवं वन मंत्रालय भारत सरकार) की गाईड लाईन के अनुसार रिप्लेनिसमेन्ट प्लान भी तैयार नहीं किया गया है जोकि खनन कार्य के पहले वॉछित था। माननीय न्यायालय NGT की मुख्य पीठ द्वारा पूर्व में इसके संबंध में आदेश जारी किया जा चुका है। जिसका पालन नहीं कराया जा रहा है।
4. संबंधित शिकायतकर्ता द्वारा की गई शिकायत के वावजूद भी कोई प्रत्युत्तर नहीं दिया जाता है। न ही कार्यवाही की गई है। अतः उपरोक्त दर्शित समस्याओं के परिणाम स्वरूप पर्यावरण क्षति हो रही है जैस कि, केन नदी के किनारे अवैध रेत खनन के कारण नष्ट हो रहे है।

**बिंदु कमांक 2** मे उल्लेख है कि वर्तमान में संबंधित ठेकेदार द्वारा निजि भू-स्वामियों की भूमि से रेत का उत्खनन संबंधित किसानों से साधारण अनुबंध के आधार पर किया जा रहा है। जिसकी कोई पर्यावणीय एन0ओ0सी0 नहीं ली गई है।

**बिंदु कमांक 3** मे माननीय न्यायालय द्वारा पारित आदेश में निर्देशित किया गया है कि, मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड एवं जिला कलेक्टर/कलेक्टर के प्रतिनिधि द्वारा निर्धारित समय पर तथ्यात्मक एवं कार्यवाही रिपोर्ट प्रस्तुत की जायें।

उपरोक्त बिंदु क्रमांक 1, 2, 3 में उल्लेखित मुद्दों पर माननीय न्यायालय द्वारा पारित आदेश के पालन में चाही गई तथ्यात्मक एवं कार्यवाही रिपोर्ट बिंदुवार निम्नलिखित है।

1. मध्य प्रदेश के पन्ना जिले में उच्चतम बोलीकर्ता श्री रसमीत मल्होत्रा के नाम से 27 रेत खदानों को स्वीकृत किया गया था। जिसका संचालन पर्यावरण अनुमति एवं प्रदूषण नियंत्रण बोर्ड की अनुमति प्राप्त करने के उपरान्त ही किया जाना प्रस्तावित था। संबंधित ठेकेदार द्वारा वर्तमान में 10 रेत खदानों की पर्यावणीय अनुमति एवं प्रदूषण बोर्ड की अनुमति प्राप्त कर संचालित किया जा रहा है अतः वर्तमान में 10 खदानों के अतिरिक्त अन्यत्र किसी स्थान पर किसी प्रकार का उत्खनन होना नहीं पाया गया है। ठेकेदार द्वारा संचालित रेत खदानों की सूची संलग्न है। पी-1

2. पर्यावरण वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार के नोटिफिकेशन नम्बर S.O141(E)New Delhi 15-01-2016 के अनुसार सभी जिलों के लिये जिला सर्वेक्षण रिपोर्ट बनाना अनिवार्य किया गया था। उक्त आदेश के पालन में जिला पन्ना की जिला सर्वेक्षण रिपोर्ट 16 मार्च 2016 को संचानालय भोपाल द्वारा तैयार की गयी है। जो कि संलग्न है। पी-2

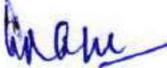
3. MOEF (पर्यावरण एवं वन मंत्रालय भारत सरकार) की गाईड लाईन के अनुसार रिप्लेनिसमेंट प्लान भी तैयार किये जाने हेतु की जाने हेतु निर्देशित किया गया था। अतः उक्त के संबंध में लेख है कि समस्त संचालित खदानों के माइनिंग प्लान में रिप्लेनिसमेंट प्लान संलग्न किये गये हैं। तदुपरान्त संबंधित खदानों के माइनिंग प्लान अनुमोदित किये गये हैं। जो कि संलग्न है। पी-3

4. आवेदक द्वारा की शिकायत के पूर्व से ही खनिज विभाग द्वारा समय-समय पर खनिज रेत के अवैध उत्खनन, अवैध परिवहन तथा अवैध भण्डारण के प्रकरण दर्ज किये जाते रहे हैं। जिसके अन्तर्गत आज दिनांक तक रेत के अवैध परिवहन के 140 प्रकरण, अवैध उत्खनन के 12 प्रकरण तथा अवैध भण्डारण 13 प्रकरण दर्ज किये गये हैं। इसके साथ ही विभाग द्वारा समय-समय पर सघन जाँच अभियान चलाकर नियमित रूप से अवैध उत्खननकर्ता, भण्डारणकर्ता एवं परिवहनकर्ता पर सक्त कार्यवाही की जाती है। पी-4

5. रेत नियम 2019 के अंतर्गत निजी भूमियों पर ठेकेदार द्वारा उत्खनन हेतु प्रावधान किये गये हैं जिसके तहत सर्वप्रथम निजी भूमियों पर भूस्वामी एवं रेत ठेकेदार के मध्य आपसी सहमति से अनुबंध किया जाता है। तत्पश्चात वैधानिक अनुमतियाँ जैसे माइनिंग प्लान, पर्यावणीय अनुमति (सिया) एवं प्रदूषण नियंत्रण बोर्ड से जलवायु सम्मति (सी.टी.ओ) प्राप्त करने के उपरान्त ही किया जाता है। केवल निजी भूमि स्वामी एवं ठेकेदार के अनुबंध मात्र से उत्खनन नहीं किया जा सकता है। अतः ठेकेदार द्वारा सभी नियमों का पालन करते हुये ही भूस्वामियों की आपसी सहमति से उत्खनन कार्य किया गया। जिसकी सूची संलग्न है। पी-5

उपरोक्त बिन्दुओं के आधार पर आज दिनांक 24.06.2021 को मौके पर उपस्थित होकर निरीक्षण किया गया एवं मौके पर किसी प्रकार का कोई उत्खनन कार्य ठेकेदार द्वारा करना नहीं पाया गया है। जिसका पंचनामा पंचगणों के समक्ष तैयार किया गया साथ ही मौके पर लिये गये छायाचित्र मय जी0एस0रीडिंग सहित पंचनामा संलग्न है। पी-6

  
क्षेत्रीय अधिकारी  
प्रदूषण नियंत्रण बोर्ड सागर म0प्र0

  
खनि अधिकारी (कलेक्टर प्रतिनिधि)  
जिला पन्ना (म0प्र0)

## - प्रदूषण नियंत्रण बोर्ड से प्राप्त सम्मति का विवरण -

क.	रेत खदान का नाम/पता	जल एवं वायु अधि. के तहत प्रदत्त सम्मति की वैधता
1	बीरा रेत खदान ग्राम बीरा तह. अजयगढ़ जिला पन्ना, रकबा 1.05 हेक्टे.	31.10.2021
2	भानपुर रेत खदान ग्राम भानपुर तह. अजयगढ़, जिला-पन्ना, रकबा 1.00 हेक्टे.	30.11.2021
3	चंदौरा रेत खदान ग्राम- चंदौरा तह. अजयगढ़ जिला-पन्ना रकबा 1.00 हेक्टे.	31.10.2021
4	जिगनी रेत खदान ग्राम- जिगनी तह. अजयगढ़ जिला-पन्ना रकबा 1.00 हेक्टे.	30.11.2021
5	रमनई रेत खदान ग्राम-रमनई तह. अजयगढ़ जिला-पन्ना रकबा 2.760 हेक्टे.	31.10.2021
6	जिगनी रेत खदान ग्राम-जिगनी तह. अजयगढ़ जिला-पन्ना रकबा 3.075 हेक्टे.	15.03.2022
7	रमनई रेत खदान ग्राम-रमनई तह. अजयगढ़ जिला-पन्ना रकबा 2.00 हेक्टे.	15.03.2022
8	कर्टरा रेत खदान ग्राम-कर्टरा तह. अजयगढ़ जिला-पन्ना रकबा 2.69 हेक्टे.	15.03.2022
9	मोहाना रेत खदान ग्राम-मोहाना तह. अजयगढ़ जिला-पन्ना रकबा 6.74 हेक्टे.	31.03.2022
10	बीरा रेत खदान ग्राम-बीरा तह. अजयगढ़ जिला-पन्ना ख.नं. 01, रकबा 6.00 हेक्टे.	31.03.2022



## Consent Order

Regional Office, M.P. Pollution Control Board -  
Pt. Deen Dayal Nagar, Housing Board Colony  
Makronia, SAGAR  
SAGAR  
Tele : 07582- 263774

RED-SMALL

CTO/CCA-Fresh valid  
31-10-2021

CONSENT NO: \*\*\*

PCB ID: 135790

NO: /MPPCB/SGR  
Outward No:17752,20/12/2020

Consent No:AW-83297

To,

**Shri. Rasmeet Singh Malhotra -Occupier**  
**Beera Sand Mine Quarry Lease,**

**Khasra no 114/14 Area 1.05 Hectare, Village- Beera**  
**Tah Ajaygarh Dist : Panna, (MP)**

**Subject:** Grant of Consent to operate under section 25 of the Water (Prevention & Control of Pollution) Act,1974 under section 21 of the Air (Prevention & Control of Pollution) Act,1981

**Ref:** Environmental Clearance from SEIAA – 3838 Dt. 19/10/2020  
Your Consent to Operate Application Receipt No. 1043419 Dt. 12/12/2020

With reference to your above application for consent to operate has been considered under the aforesaid Acts and existing rules therein. The M. P. Pollution Control Board has agreed to grant consent to establish valid up to 31/10/2021, subject to the fulfillment of the terms & conditions, enclosed with this letter and-

### SUBJECT TO THE FOLLOWING CONDITIONS :-

- a. **Location:** Khasra no 114/14, Area 1.05 Hectare, Village- Beera, Tehsil-Ajaygarh District-Panna (M.P) 1
- b. **The Area of Mine:** 1.05 Ha
- c. **Product & Production Capacity:**

Product	Qty / year
MINING OF SAND –quarry lease	15700 M3 (Fifteen thousand seven hundred Cubic Meter per year)

Note:- For any change in above industry shall obtain fresh consent from the board.

The Validity of the Consent is up to 31/10/2021\_ and has to be renewed before expiry of consent validity. Online application through XGN with annual license fees in this regard shall be submitted to this office 4 months before expiry of the consent/Authorization. Board reserves the right to amend/cancel / revoke the above condition in part or whole as and when required.

#### Enclosures:-

- \* Conditions under Water Act
- \* Conditions under Air Act
- \* General conditions

Digitally Sign with Aadhaar

e-Signed On 20/12/2020 23:32:56  
(Organic Authentication on AADHAR from UIDAI Server)

**SHANTI PRAKASH JHA**  
**Regional Officer**



## Consent Order

Regional Office, M.P. Pollution Control Board -  
Pt. Deen Dayal Nagar, Housing Board Colony  
Makronia, SAGAR  
SAGAR  
Tele : 07582- 263774

RED-SMALL

CCA/CTO-Fresh valid  
30-11-2021

CONSENT NO: \*\*\*

PCB ID: 135851

NO: /MPPCB/SGR  
Outward No:17750,20/12/2020

Consent No:AW-83295

To,

**Shri. Rasmeet Singh Malhotra -Occupier**  
**Bhanpur Sand Mine Quarry Lease,**  
**Vill- Bhanpur Khasra no 161 Area 1.0 Hectare,**  
**Tah Ajaygarh Dist : Panna, (MP)**

**Subject:** Grant of Consent to Establish under section 25 of the Water (Prevention & Control of Pollution) Act,1974 under section 21 of the Air (Prevention & Control of Pollution) Act,1981

**Ref:** Environmental Clearance from SEIAA – 3892 Dt. 19/10/2020  
Your Consent to Operate Application Receipt No. 1043940 Dt.12/12/2020

With reference to your above application for consent to operate has been considered under the aforesaid Acts and existing rules therein. The M. P. Pollution Control Board has agreed to grant consent to Operate valid up to 30/11/2021, subject to the fulfillment of the terms & conditions, enclosed with this letter and-

### **SUBJECT TO THE FOLLOWING CONDITIONS :-**

- a. Location:** Village BHANPUR Khasra no 161 Area 1.0 Hectare, Tehsil-Ajaygarh District-Panna (M.P) lat 25.96 Long 80.1667
- b. The Area of Mine:** 1.0 Ha
- c. Product & Production Capacity:**

Product	Qty / year
MINING OF SAND –quarry lease	12000 M3 (Twelve thousand Cubic Meter per year)

*Note:- For any change in above industry shall obtain fresh consent from the board.*

The Validity of the CCA is up to 30/11/2021. Online application through XGN with annual license fees in this regard shall be submitted to this office 6 months before expiry of the consent/Authorization. Board reserves the right to amend/cancel / revoke the above condition in part or whole as and when required.

#### **Enclosures:-**

- \* Conditions under Water Act
- \* Conditions under Air Act
- \* General conditions

*eSign*  
Digitally Sign with Aadhaar

e-Signed On 20/12/2020 21:01:01  
(Organic Authentication on AADHAR from UIDAI Server)

*Shanti Prakash Jha*  
**SHANTI PRAKASH JHA**  
**Regional Officer**



## Consent Order

Regional Office, M.P. Pollution Control Board -  
Pt. Deen Dayal Nagar, Housing Board Colony  
Makronia, SAGAR  
SAGAR  
Tele : 07582- 263774

RED-SMALL

CTO/CCA-Fresh valid  
31-10-2021

CONSENT NO: \*\*\*

PCB ID: 135807

NO: /MPPCB/SGR  
Outward No:17753,21/12/2020

Consent No:AW-83298

To,

Shri. Rasmeet Singh Malhotra -Occupier  
Chand ora Sand Mine Quarry Lease,

Vill Chandora Khasra no 102 etc Area 1.0 Hectare,  
Tah Ajaygarh Dist : Panna, (MP)

**Subject:** Grant of Consent to operate under section 25 of the Water (Prevention & Control of Pollution) Act,1974 under section 21 of the Air (Prevention & Control of Pollution) Act,1981

**Ref:** Environmental Clearance from SEIAA – 3748 Dt. 16/10/2020  
Your Consent to Operate Application Receipt No. 1043420 Dt. 12/12/2020

With reference to your above application for consent to operate has been considered under the aforesaid Acts and existing rules therein. The M. P. Pollution Control Board has agreed to grant consent to establish valid up to 31/10/2021, subject to the fulfillment of the terms & conditions, enclosed with this letter and-

### SUBJECT TO THE FOLLOWING CONDITIONS :-

- a. **Location:** Khasra no 102,103,104,325,326, Area 1.0 Hectare, Village- CHANDORA, Tehsil-Ajaygarh District-Panna (M.P) |  
Lat 25.0766 Long 80.3269
- b. **The Area of Mine:** 1.0 Ha
- c. **Product & Production Capacity:**

Product	Qty / year
MINING OF SAND –quarry lease	12000 M3 ( Twelve thousand Cubic Meter per year)

Note:- For any change in above industry shall obtain fresh consent from the board.

The Validity of the Consent is up to 31/10/2021\_ and has to be renewed before expiry of consent validity. Online application through XGN with annual license fees in this regard shall be submitted to this office 4 months before expiry of the consent/Authorization. Board reserves the right to amend/cancel / revoke the above condition in part or whole as and when required.

#### **Enclosures:-**

- \* Conditions under Water Act
- \* Conditions under Air Act
- \* General conditions

Sealing from UIDAI  
**eSign**  
Digitally Sign with Aadhaar

e-Signed On 21/12/2020 07:29:54

(Organic Authentication on AADHAR from UIDAI Server)

**SHANTI PRAKASH JHA**  
Regional Officer



## Consent Order

Regional Office, M.P. Pollution Control Board -  
Pt. Deen Dayal Nagar, Housing Board Colony  
Makronia, SAGAR  
SAGAR  
Tele : 07582-263774

RED-SMALL

CTO/CCA-Fresh valid  
30-11-2021

CONSENT NO: \*\*\*

PCB ID: 135800

NO: /MPPCB/SGR  
Outward No:17751,20/12/2020

Consent No:AW-83296

To,  
The Occupier  
Shri. Rasmeet Singh Malhotra  
Jigni Sand Mine Quarry Lease,  
Vill Jigni Khasra no160,Area 1.00 Hectare, Teh-Ajaygarh  
tah Ajaygarh Dist : Panna, (MP)

**Subject:** Grant of Consent to Operate under section 25 of the Water (Prevention & Control of Pollution) Act,1974 under section 21 of the Air (Prevention & Control of Pollution) Act,1981

**Ref:** Environmental Clearance from SEIAA – 3760 Dt. 16/10/2020  
Your Consent to Operate Application Receipt No. 1043942 Dt. 12/12/2020

With reference to your above application for consent to operate has been considered under the aforesaid Acts and existing rules therein. The M. P. Pollution Control Board has agreed to grant consent toOperate up to 30/11/2021, subject to the fulfillment of the terms & conditions, enclosed with this letter and-

### SUBJECT TO THE FOLLOWING CONDITIONS :-

- a. **Location:** Khasra no160, Area 1.00 Hectare, Village- Jigni ,Tehsil-Ajaygarh District-Panna (M.P) Lat 25.0678 long 80.3222
- b. **The Area of Mine:** 1.0 Ha
- c. **Product & Production Capacity:**

Product	Qty / year
MINING OF SAND	12000 M3 (Twelve thousand Cubic Meter)

Note:- For any change in above industry shall obtain fresh consent from the board.

The Validity of the this Cnosent is up to 30/11/2021\_ and has to be renewed before expiry of consent validity. Online application through XGN with consent to operate fees in this regard shall be submitted to this office 3 months before the expiry of this consent. Board reserves the right to amend/cancel / revoke the above condition in part or whole as and when required.

#### Enclosures:-

- \* Conditions under Water Act
- \* Conditions under Air Act
- \* General conditions

Sealing from UIDAI  
Server  
*eSign*  
Digitally Sign with Aadhaar

e-Signed On 20/12/2020 22:32:58  
(Organic Authentication on AADHAR from UIDAI Server)

SHANTI PRAKASH JHA  
Regional Officer



## Consent Order

**Regional Office M.P. Pollution Control Board -**

Pt. Deen Dayal Nagar, Housing Board Colony

Makronia, SAGAR

SAGAR

Tele : 07582-263774

RED-SMALL

CCA-Fresh valid 31-10-2021

CONSENT NO: \*\*\*

PCB ID: 135811

NO: /MPPCB/SGR

Outward No:17663,30/11/2020

Consent No:CTE-82575

To,

**Shri. Rasmeet Singh Malhotra -Occupier**  
**Ramnai Sand Mine Quarry Lease,**  
 Vill Ramnai Khasra no193,198,218,219 Area 2.760  
 Tah Ajaygarh Dist : Panna, (MP)

**Subject:** Grant of Consent to Operate under section 25 of the Water (Prevention & Control of Pollution) Act,1974 under section 21 of the Air (Prevention & Control of Pollution) Act,1981

**Ref:** Environmental Clearance from SEIAA – 4156 Dt. 23/10/2020  
 Your Consent to Operate Application Receipt No. 1021292 Dt. 29/11/2020

With reference to your above application for consent to operate has been considered under the aforesaid Acts and existing rules therein. The M. P. Pollution Control Board has agreed to grant consent up to 31/10/2021, subject to the fulfillment of the terms & conditions, enclosed with this letter and-

### **SUBJECT TO THE FOLLOWING CONDITIONS :-**

- a. Location:** Khasra no193,198,218,219 , Area 2.76 0 Hectare, Village- Ramnai,Tehsil-Ajaygarh District-Panna (M.P)  
 Lat 25.1210 Long 80.3680
- b. The Area of Mine:** 2.760 Ha
- c. Product & Production Capacity:**

Product	Qty / year
MINING OF SAND- quarry lease	30919 M3 (Thirty thousand nine hundred nineteen Cubic Meter per year)

*Note:- For any change in above industry shall obtain fresh consent from the board.*

The Validity of the consent is up to 31/10/2021\_ and has to be renewed before expiry of consent validity. Online application through XGN with annual license fees in this regard shall be submitted to this office 6 months before expiry of the consent/Authorization. Board reserves the right to amend/cancel / revoke the above condition in part or whole as and when required.

#### **Enclosures:-**

- \* Conditions under Water Act
- \* Conditions under Air Act
- \* General conditions

*eSign*  
 Seeding from UIDAI server  
 Digitally Sign with Aadhaar

e-Signed On 30/11/2020 12:55:08

(Organic Authentication on AADHAR from UIDAI Server)

TPAV# 19TU2XG23R

**SHANTI PRAKASH JHA**  
**Regional Officer**



## Consent Order

Regional office, M.P. Pollution Control Board -  
Pt. Deen Dayal Nagar, Housing Board Clny  
Makronia, SAGAR  
SAGAR  
Tele : 07582- 263774

RED-SMALL

CCA-Renewal- valid 15-03-2022

CONSENT NO: \*\*\*

PCB ID: 123433

Outward No:16713 16/03/2020  
NO: /MPPCB/SGR

Consent No:AW-75034

To,  
The Occupier,  
M/s. Rasmeet singh Malhotra sand Mine Jigani,  
KHASRA NO 01, VILLAGE JIGNI,  
City : JIGANI, Tah Ajaygarh  
Dist : Panna, (MP)

**Subject:** Grant of Consent to Operate under section 25 of the Water (Prevention & Control of Pollution) Act,1974 under section 21 of the Air (Prevention & Control of Pollution) Act,1981

**Ref:** Your Consent to Operate Application Receipt No. 1000465 Dt. 15/03/2020 and last communication received on Dt.09/03/2020

With reference to your above application for consent to operate and change of ownership as per new mining plan has been considered under the aforesaid Acts and existing rules therein. The M. P. Pollution Control Board has agreed to grant consent up to 15-03-2022, subject to the fulfillment of the terms & conditions, enclosed with this letter and-

### SUBJECT TO THE FOLLOWING CONDITIONS :-

a. **Location:** KHASRA NO 01, VILLAGE JIGANI , area of mine 3.0756 ha Tah Ajaygarh, Distt Panna

b. **Lease Area of mine** 3.0756 Hectares

c. **Product & Production Capacity:**

Product	Qty / year
Mining of Sand	83041 MT3 (Eighty tree thousand forty one cubic meters)

Note:- For any change in above industry shall obtain fresh consent from the board.

The Validity of the consent is up to 15-03-2022 and has to be renewed before expiry of consent validity. Online application through XGN with annual license fees in this regard shall be submitted to this office 6 months before expiry of the consent/Authorization. Board reserves the right to amend/cancel / revoke the above condition in part or whole as and when required.

#### Enclosures:-

- \* Conditions under Water Act
- \* Conditions under Air Act
- \* General conditions

### CONDITIONS PERTAINING TO WATER (PREVENTION & CONTROL OF POLLUTION) ACT 1974 :-

1. The daily quantity of trade effluent at out fall of the unit shall not exceed 0.000 KL/day, and the daily quantity of sewage at out fall of the unit shall not exceed 2.000 KL/day

2. Trade Effluent Treatment:-

The applicant shall provide comprehensive effluent treatment system as per the proposal submitted to the Board and maintain the same properly to achieve following standards-

pH	Between	5.5 – 9.0	TDS	Not exceed	2100 mg/l
Suspended Solids	Not exceed	100 mg/l.	Chlorides	Not exceed	1000 mg/l
	Not exceed	30 mg/l.			
	Not exceed	250 mg/l.			
	Not exceed	10 mg/l.			

*Signature*  
Digitally Sign with Aadhaar  
On this device  
e-Signed On 16/03/2020 18:02:30

*Signature*  
**SHANTI PRAKASH JHA**  
Regional Officer

(Organic Authentication on AADHAR from UIDAI Server)  
Authority parameters general standards of discharge as notified under EP Act 1986 shall be applicable.

3. Sewage Treatment :- The applicant shall provide comprehensive sewage treatment system as per the proposal submitted to the Board and maintain the same properly to achieve following standards-



## Consent Order

M.P. Pollution Control Board - Sagar  
Pt. Deen Dayal Nagar, Housing Board Clny  
SAGAR  
SAGAR  
Tele : 07582- 263774

RED-SMALL

CCA-Renewal-15/03/2022

CONSENT NO: \*\*\*

PCB ID: 117390

Outward No:-18161,07/03/2021

Consent No:AW-85933

To,  
The Occupier,  
M/s. Rasmeet singh Malhotra sand mine - Ramnai,  
Khasra No. 01 Area - 2.00 Hact., Vill- Ramnai, Tehsil- Ajaygarh, Distt- Panna (M.P.),  
Latitude : 25.0723 Longitude : 80.2102

**Subject:** Grant of Consent to Operate under section 25 of the Water (Prevention & Control of Pollution) Act,1974 under section 21 of the Air (Prevention & Control of Pollution) Act,1981

**Ref:** Your Consent to Operate Application Receipt No. 1068394 Dt. 05/03/2021

With reference to your above application for consent to operate has been considered under the aforesaid Acts and existing rules therein. The M. P. Pollution Control Board has agreed to grant consent up to 15/03/2022, subject to the fulfillment of the terms & conditions, enclosed with this letter and-

### SUBJECT TO THE FOLLOWING CONDITIONS :-

- a. **Location:** Khasra No. 01 Area - 2.00 Hact., Vill- Ramnai, Tehsil- Ajaygarh, Distt- Panna (M.P.)  
b. **The capital investment in lakhs:** Rs. 3.5  
c. **Product & Production Capacity:**

Product	Qty / year
Sand Mining	50000.cum Fifty thousand only

*Note:- For any change in above industry shall obtain fresh consent from the board.*

The Validity of the consent is up to 15/03/2022 and has to be renewed before expiry of consent validity. Online application through XGN with annual license fees in this regard shall be submitted to this office 6 months before expiry of the consent/Authorization. Board reserves the right to amend/cancel / revoke the above condition in part or whole as and when required.

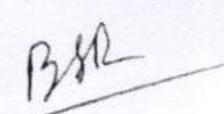
### **Enclosures:-**

- \* Conditions under Water Act
- \* Conditions under Air Act
- \* General conditions

Digitally Signed by : V. S. Rai ,  
S.E  
Date: 07/03/2021 02:01:09 PM

(Organic Authentication on AADHAR from UIDAI Server)  
TPAV # 4T94BAV5KB

Signature Not Verified  
Digitally Signed by : V. S. Rai ,  
S.E  
Date: 07/03/2021 02:01:09 PM

  
VIRENDRA SAHAI RAI  
Regional Officer



## Consent Order

M.P. Pollution Control Board - Sagar  
Pt. Deen Dayal Nagar, Housing Board Clny  
SAGAR  
SAGAR  
Tele : 07582- 263774

RED-SMALL

CCA-Renewal-15/03/2022

CONSENT NO: \*\*\*

PCB ID: 123513

Outward No:18163,07/03/2021

Consent No:AW-85920

To,  
The Occupier,  
Rasmeet singh Malhotra (sand mine Katarra)  
01, village Katarra Tehsil Ajaygarh Distt Panna,  
Latitude : 25.0739 Longitude : 80.2647

**Subject:** Grant of Consent to Operate under section 25 of the Water (Prevention & Control of Pollution) Act,1974 under section 21 of the Air (Prevention & Control of Pollution) Act,1981

**Ref:** Your Consent to Operate Application Receipt No. 1068392 Dt. 05/03/2021

With reference to your above application for consent to operate has been considered under the aforesaid Acts and existing rules therein. The M. P. Pollution Control Board has agreed to grant consent up to 15/03/2022, subject to the fulfillment of the terms & conditions, enclosed with this letter and-

### SUBJECT TO THE FOLLOWING CONDITIONS :-

- a. Location: 01, village Katarra Tehsil Ajaygarh Distt Panna ,  
b. The capital investment in lakhs: 2.69 ha  
c. Product & Production Capacity:

Product	Qty / year
Mining of sand	36315.cum (Thirty six thousand three hundred fifteen cubic meters)

Note:- For any change in above industry shall obtain fresh consent from the board.

The Validity of the consent is up to 15/03/2022 and has to be renewed before expiry of consent validity. Online application through XGN with annual license fees in this regard shall be submitted to this office 6 months before expiry of the consent/Authorization. Board reserves the right to amend/cancel / revoke the above condition in part or whole as and when required.

#### Enclosures:-

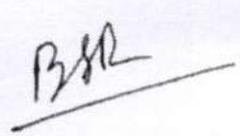
- \* Conditions under Water Act
- \* Conditions under Air Act
- \* General conditions

eSign  
Digitally Sign with Aadhaar

(Organic Authentication on AADHAR from UIDAI Server)

TPAV # 449LF6X6OL

Signature Not Verified  
Digitally Signed by : V. S. Rai ,  
S.E  
Date: 07/03/2021 02:09:44 PM

  
VIRENDRA SAHAI RAI  
Regional Officer



## Consent Order

M.P. Pollution Control Board  
E-5, Arera Colony  
Paryavaran Parisar, Bhopal - 16 MP  
Tele : 0755-2466191, Fax-0755-2463742

RED-MEDIUM

CCA-Renewal

CONSENT NO: \*\*\*

PCB ID: 117015

Outward No:102291,16/03/2021

Consent No:AW-53187

To,  
The Occupier,  
M/s. Rasmeet Singh Malhotra sand mine Mohana,(6.74 hac.),  
1463, GP- Mohana Tehsil - Ajaygarh, City : Amarchi,  
Distt. Panna (M.P.),,  
, Latitude : 24.5549 Longitude : 80.0745

Subject: Grant of Renewal of Consent under section 25 of the Water (Prevention & Control of Pollution) Act,1974 under section 21 of the Air (Prevention & Control of Pollution) Act,1981

Ref: Your Renewal of Consent Application Receipt No. 1068396 Dt. 04/03/2021

With reference to your above application for Renewal of Consent has been considered under the aforesaid Acts and existing rules therein. The M. P. Pollution Control Board has agreed to grant consent up to **31/03/2022**, subject to the fulfillment of the terms & conditions, enclosed with this letter and-

### SUBJECT TO THE FOLLOWING CONDITIONS :-

a. Location: Lat. & Long. (A) 24°55' 49.24"N, 80°07'45.92"E ( B ) 24°55' 49.33"N, 80°07' 54.23"E (C) 24°55' 49.65"N, 80°08' 03.85"E (D) 24°55' 49.75"N, 80°08' 11.93"E (E) 24°55' 49.48"N, 80°08' 14.13"E (F) 24°55' 53.19"N, 80°08' 14.65"E (G) 24°55' 53.48"N, 80°08' 12.42"E (H) 24°55' 53.48"N, 80°08' 11.81"E (I) 24°55' 54.11"N, 80°08' 01.05"E (J) 24°55' 55.26"N, 80°07' 51.53"E (K) 24°55' 55.97"N, 80°07' 46.04"E Kh. No. 1463, Vill. Mohana , Tehsil - Ajaygarh, Distt. Panna (M.P.)

b. Mining Lease area: 6.74 ha (Open cast manual)

c. Product & Production Capacity:

Activity / Product	Qty / year
Mining of Sand	1,51,650.00 Cubic Meter Per Year

- Note:- 1) Mine Management shall ensure that the mine shall operate with valid mining lease and valid Environmental Clearance.  
2) For any change in above mining lease area, production capacity, PP shall obtain fresh consent from the Board.  
3) Mine management shall ensure the compliance of order passed by Hon'ble NGT in OA 10/2020 (CZ) on dated 01/06/2020, NGT OA 17/2019 (CZ) on dated 26/11/2019 and in OA 360/2015 (PB) pertaining to sustainable sand Mining.  
4) Mine management shall complied with the Enforcement & Monitoring Guidelines for Sand Mining issued by MoEF&CC on January 2020

The Validity of the consent is up to 31/03/2022 and has to be renewed before expiry of consent validity. Online application through XGN with annual license fees in this regard shall be submitted to this office 6 months before expiry of the consent/Authorization. Board reserves the right to amend/cancel / revoke the above condition in part or whole as and when required.

#### Enclosures:-

- \* Conditions under Water Act
- \* Conditions under Air Act
- \* General conditions

CC to :-

1. District Mining Officer, (Mining Section), Collector office, Panna Dist. Panna (M.P.) for information.
2. M.P. State Mining Corporation, Arera Hills, Jail Road, Bhopal (M.P.) for necessary action please.
3. Regional officer, Regional office, MPPCB, Sagar (M.P.)

eSign  
Digitally Sign with Aadhaar

(Organic Authentication on AADHAR from UIDAI Server)  
TPAV # 5521LH10TM

Signature Not Verified  
Digitally Signed by : A. A  
Mishra, Member Secretary  
Date: 16/03/2021 05:37:21 PM

ACHYUT ANAND MISHRA  
Member Secretary



## Consent Order

M.P. Pollution Control Board  
E-5, Arera Colony  
Paryavaran Parisar, Bhopal - 16 MP  
Tele : 0755-2466191, Fax-0755-2463742

RED-MEDIUM

CCA-Renewal

CONSENT NO: \*\*\*

PCB ID: 117293

Outward No:102290,16/03/2021

Consent No:AW-53186

To,

The Occupier,  
M/s. Rasmeet Singh Malhotra sand mine, Beera (6.0 hac),  
Khasra No. 01 Rakba- 6.00 Hact., Vill- Beera,  
Tehsil-Ajaygarh, Distt- Panna (M.P.),  
Vill, Latitude : 24.0331 Longitude : 80.1420

**Subject:** Grant of Renewal of Consent under section 25 of the Water (Prevention & Control of Pollution) Act,1974 under section 21 of the Air (Prevention & Control of Pollution) Act,1981

**Ref:** Your Renewal of Consent Application Receipt No. 1068395 Dt. 04/03/2021

With reference to your above application for Renewal of Consent has been considered under the aforesaid Acts and existing rules therein. The M. P. Pollution Control Board has agreed to grant consent up to **31/03/2022**, subject to the fulfillment of the terms & conditions, enclosed with this letter and-

### SUBJECT TO THE FOLLOWING CONDITIONS :-

- a. Location: Lat. & Long (A) 24°03' 31.52"N, 80°14'20.52"E ( B ) 24°0' 43.57"N, 80°14' 36.62"E (C) 25°0' 46.19"N, 80°14' 34.31"E (D) 25°03' 34.31"N, 80°14' 17.75"E,  
Khasra No. 01 Rakba- 6.00 Hact., Vill- Beera, Tehsil-Ajaygarh, Distt- Panna (M.P.)
- b. Mining Lease area: 6.00 ha
- c. Product & Production Capacity:

Activity / Product	Qty / year
Mining of Sand	59220.00 Cubic Meter Per Year

- Note:- 1) Mine Management shall ensure that the mine shall operate with valid mining lease and valid Environmental Clearance.  
2) For any change in above mining lease area, production capacity, PP shall obtain fresh consent from the Board.  
3) Mine management shall ensure the compliance of order passed by Hon'ble NGT in OA 10/2020 (CZ) on dated 01/06/2020, NGT OA 17/2019 (CZ) on dated 26/11/2019 and in OA 360/2015 (PB) pertaining to sustainable sand Mining.  
4) Mine management shall complied with the Enforcement & Monitoring Guidelines for Sand Mining issued by MoEF&CC on January 2020

The Validity of the consent is up to 31/03/2022 and has to be renewed before expiry of consent validity. Online application through XGN with annual license fees in this regard shall be submitted to this office 6 months before expiry of the consent/Authorization. Board reserves the right to amend/cancel / revoke the above condition in part or whole as and when required.

### Enclosures:-

- \* Conditions under Water Act
- \* Conditions under Air Act
- \* General conditions

CC to :-

1. District Mining Officer, (Mining Section), Collector office, Panna Dist. Panna (M.P.) for information.
2. M.P. State Mining Corporation, Arera Hills, Jail Road, Bhopal (M.P.) for necessary action please.
3. Regional officer, Regional office, MPPCB, Sagar (M.P.)

eSign  
Digitally Sign with Aadhaar

Signature Not Verified  
Digitally Signed by : A. A  
Mishra, Member Secretary  
Date: 16/03/2021 05:36:46 PM

*Achyut Mishra*

ACHYUT ANAND MISHRA  
Member Secretary

(Organic Authentication on AADHAR from UIDAI Server)  
TPAV # 5KFFFVW682



**State Environment Impact Assessment Authority, M.P.**  
(Ministry of Environment, Forest and Climate Change, Government of India)

**Environmental Planning & Coordination Organization**

Paryavaran Parisar, E-5, Arera Colony

Bhopal - 462016

visit us <http://www.mpseiaa.nic.in>

Email : mpseiaa@gmail.com

Tel.: 0755 - 2466970, 2466859

Fax : 0755 - 2462136

To,

Shri Rasmeet Singh Malhotra,  
Ward No. 13, Near Alka Talkies,  
Tehsil - Pipariya, District - Hoshangabad M.P. - 461775.

No.: 4843 ISEIAA/20

Date: 5.3.2020

**Sub:- Case No. 5699/2018** - Prior Environmental Clearance for Sand Mine (Open cast manual method) in an area of 6.00 Ha. for production capacity of 59,220 cum/year at Khasra no. 01 at Village - Beera, Tehsil - Ajaygarh, District Panna (MP) by **Shri Rasmeet Singh Malhotra, Ward No. 13, Near Alka Talkies, Tehsil - Pipariya, District - Hoshangabad M.P. - 461775.**

The case was discussed in 603rd SEIAA meeting dtd. 03.03.2020 and it was recorded that.....

- (1) It was noted that the PP had applied in Form-I for Prior Environmental Clearance of 6.00 Ha. for production capacity of 59,220 cum/year at Khasra no. 01 at Village - Beera, Tehsil - Ajaygarh, District Panna (MP) by Sarpanch, Gram Panchayat Beera, Tehsil - Ajaygarh, District Panna MP - 458586.
- (2) The Prior Environmental Clearance letter was issued SEIAA vide L.No. 1175/SEIAA/18 dtd.24.07.2018 in the name of "Sarpanch, Gram Panchayat Beera, Tehsil - Ajaygarh, Dist. Panna, MP - 458586."
- (3) It is noted that PP has requested vide no nil dtd.02.03.2020 received in SEIAA office 02.03.2020 to make amendment in the Prior EC letter by changing the name of PP of the mining project namely "Shri Rasmeet Singh Malhotra, Ward No. 13, Near Alka Talkies, Tehsil - Pipariya, District - Hoshangabad M.P. - 461775." in place of "Sarpanch, Gram Panchayat Beera, Tehsil - Ajaygarh, Dist. Panna, MP - 458586".
- (4) It is noted that in support of his request the PP has submitted the following documents
  - i. No objection letter of previous Project Proponent (to whom prior EC was granted) for transfer of prior EC in the name of Shri Rasmeet Singh Malhotra, Ward No. 13, Near Alka Talkies, Tehsil - Pipariya, District - Hoshangabad M.P. - 461775.
  - ii. Notarised affidavit of CEO - Shri B.P.Tiwari, Janpad Panchyat Ajaygarh, Dist. Panna MP." mentioning that no legal action/ credible action has been initiated against the mine till date and commitment to comply all the standard and specific conditions stipulated in the prior EC issued
  - iii. Notarised affidavit of Sarpanch, Gram Panchayat Beera, Tehsil - Ajaygarh, Dist. Panna, MP - 458586".mentioning that no legal action/ credible action has been initiated against the mine till date and commitment to comply all the standard and specific conditions stipulated in the prior EC issued.
  - iv. Copy of Prior EC issued by SEIAA. vide L.No. 1175/SEIAA/18 dtd.24.07.2018.
  - v. Copy of Environmental Management Plan of Shri Rasmeet Singh Malhotra, Ward No. 13, Near Alka Talkies, Tehsil - Pipariya, District - Hoshangabad M.P. - 461775.
  - vi. Copy of Approved Mining Plan with Replenishment Plan of Shri Rasmeet Singh Malhotra, Ward No. 13, Near Alka Talkies, Tehsil - Pipariya, District - Hoshangabad M.P. - 461775
  - vii. Lease transfer order issued by Mineral Resource Department order to of Shri Rasmeet Singh Malhotra, Ward No. 13, Near Alka Talkies, Tehsil - Pipariya, District - Hoshangabad M.P. - 461775, vide. Order No. 702/132/2020/12/1 dated 10.02.2020.
- (5) It is noted that in EIA Notification 2006 as per Para-11 Transferability of Environmental Clearance (EC) there is a provision of transferring the EC.

5699/2018



**State Environment Impact Assessment Authority, M.P.**  
(Ministry of Environment, Forest and Climate Change, Government of India)

**Environmental Planning & Coordination Organization**

Paryavaran Parisar, E-5, Arera Colony

Bhopal - 462016

visit us <http://www.mpseiaa.nic.in>

Email : [mpseiaa@gmail.com](mailto:mpseiaa@gmail.com)

Tel.: 0755-2466970, 2466859

Fax : 0755-2462136

No.: 3898 ISEIAA/20  
Date: 19.10.20

To,  
Shri Rasmeet Singh Malhotra,  
Near Alka Talkies, Nehru Ward, Pipariya,  
Dist. Hoshangabad, MP - 461775

**Sub: Case No. 7530/2020** Prior Environmental Clearance for Sand Quarry (Khodu Bharu) in an area of 1.0 ha. for production capacity of 12000 cum/ year at Khasra No. 161 at Village - Bhanpur, Tehsil - Ajaygarh, Dist. Panna (MP) by Shri Rasmeet Singh Malhotra, Near Alka Talkies, Nehru Ward, Pipariya, Dist. Hoshangabad, MP - 461775.

This has reference to your letter received in SEIAA office on 01.09.2020 and subsequent letters seeking Prior Environmental Clearance for the above project under the EIA Notification, 2006. The proposal has been appraised as per prescribed procedure in the light of provisions under the EIA Notification, 2006 on the basis of the mandatory documents enclosed with the application viz., the Form - I & II, Appendix-1, DOR, Mining Plan & EMP, the additional clarifications furnished in response to the observations of the State Expert Appraisal Committee (SEAC) and State Environment Impact Assessment Authority (SEIAA) constituted by the competent Authority.

ii. There is no National Park/Sanctuary/Biodiversity area within 10 Km radius. There is no human settlement within 500 m. from mining site. There is no forest boundary within 250 m. from mine site.

The project has been considered in accordance with the provisions of the EIA notification issued by the Ministry of Environment & Forests vide S.O. 1533 (E), dated 14<sup>th</sup> September 2006.

iii. Based on the information submitted, as at Para (ii) above and others the State Level Environment Impact Assessment Authority (SEIAA) considered the case in its 639<sup>th</sup> SEIAA meeting dated 30.09.2020 and decided to accept the recommendations of 455<sup>th</sup> SEAC meeting dtd. 16.09.2020.

Hence, Prior Environmental Clearance is granted for Sand Quarry (Khodu Bharu) in an area of 1.0 ha. for production capacity of 12000 cum/ year at Khasra No. 161 at Village - Bhanpur, Tehsil - Ajaygarh, Dist. Panna (M.P.) for the lease period to Shri Rasmeet Singh Malhotra, Near Alka Talkies, Nehru Ward, Pipariya, Dist. Hoshangabad, MP - 461775, subject to the following specific conditions as recommended by SEIAA & SEAC and subsequent Standard Conditions.



**State Environment Impact Assessment Authority, M.P.**  
(Ministry of Environment, Forest and Climate Change, Government of India)

**Environmental Planning & Coordination Organization**

Paryavaran Parisar, E-5, Arera Colony

Bhopal - 462016

visit us <http://www.mpseiaa.nic.in>

Email : mpseiaa@gmail.com

Tel.: 0755 - 2466970, 2466859

Fax : 0755 - 2462136

No.: 3748 ISEIAA A

Date: 16/10/20

To,  
Shri Rasmeet Singh Malhotra,  
Near Alka Talkies, Nehru Ward, Pipariya,  
Dist. Hoshangabad, MP - 461775

**Sub: Case No. 7531/2020** Prior Environmental Clearance for Sand Quarry (Khodu Bharu) in an area of 1.0 ha. for production capacity of 12000 cum/ year at Khasra No. 102, 103, 104, 325, 326 at Village - Chandora, Tehsil - Ajaygarh, Dist. Panna (MP) by Shri Rasmeet Singh Malhotra, Near Alka Talkies, Nehru Ward, Pipariya, Dist. Hoshangabad, MP - 461775.

This has reference to your letter received in SEIAA office on 01.09.2020 and subsequent letters seeking Prior Environmental Clearance for the above project under the EIA Notification, 2006. The proposal has been appraised as per prescribed procedure in the light of provisions under the EIA Notification, 2006 on the basis of the mandatory documents enclosed with the application viz, the Form - I & II, Appendix-1, DSR, Mining Plan & EMP, the additional clarifications furnished in response to the observations of the State Expert Appraisal Committee (SEAC) and State Environment Impact Assessment Authority (SEIAA) constituted by the competent Authority.

II. There is no National Park/Sanctuary/Biodiversity area within 10 Km radius. There is no human settlement within 500 m. from mining site. There is no forest boundary within 250 m. from mine site.

The project has been considered in accordance with the provisions of the EIA notification issued by the Ministry of Environment & Forests vide S.O. 1533 (E), dated 14<sup>th</sup> September 2006.

III. Based on the information submitted, as at Para (II) above and others the State Level Environment Impact Assessment Authority (SEIAA) considered the case in its 639<sup>th</sup> SEIAA meeting dated 30.09.2020 and decided to accept the recommendations of 455<sup>th</sup> SEAC meeting dtd. 16.09.2020.

Hence, Prior Environmental Clearance is granted for Sand Quarry (Khodu Bharu) in an area of 1.0 ha. for production capacity of 12000 cum/ year at Khasra No. 102, 103, 104, 325, 326 at Village - Chandora, Tehsil - Ajaygarh, Dist. Panna (M.P.) for the lease period to Shri Rasmeet Singh Malhotra, Near Alka Talkies, Nehru Ward, Pipariya, Dist. Hoshangabad, MP - 461775, subject to the following specific conditions as recommended by SEIAA & SEAC and subsequent Standard Conditions.



**State Environment Impact Assessment Authority, M.P.**  
(Ministry of Environment, Forest and Climate Change, Government of India)

**Environmental Planning & Coordination Organization**

Paryavaran Parisar, E-5, Arera Colony

Bhopal - 462016

visit us <http://www.mpseiaa.nic.in>

Email : mpseiaa@gmail.com

Tel.: 0755 - 2466970, 2466859

Fax : 0755 - 2462136

To,

Shri Rasmeet Singh Malhotra,  
Ward No. 13, Near Alka Talkies,  
Tehsil - Pipariya, District - Hoshangabad M.P. - 461775.

No.: 4891 /SEIAA/20

Date: 5.3.2020

**Sub:- Case No. 5874/2019** – Prior Environmental Clearance for Sand Quarry (Open cast manual method) in an area of 4.90 Ha (out of 4.90 ha only 3.0756 ha of lease available for the sand excavation). for production capacity of 83,041 cum /year (As per SEAC Recommendation) at Khasra No. 1 Part at Village- Jigani, Tehsil - Ajaygarh, Dist. Panna (MP) by **Shri Rasmeet Singh Malhotra , Ward No. 13, Near Alka Talkies, Tehsil - Pipariya, District - Hoshangabad M.P. - 461775.**

The case was discussed in 603<sup>rd</sup> SEIAA meeting dtd. 03.03.2020 and it was recorded that.....

- (1) It was noted that the PP had applied in Form-I for Prior Environmental Clearance of 4.90 Ha (out of 4.90 ha only 3.0756 ha of lease available for the sand excavation). for production capacity of 83,041 cum /year (As per SEAC Recommendation) at Khasra No. 1 Part at Village- Jigani, Tehsil - Ajaygarh, Dist. Panna (MP) by Sarpanch/Sachiv, Gram Panchayat, Village - Jigani, Tehsil - Ajaygarh, Dist. Panna, MP - 488001.
- (2) The Prior Environmental Clearance letter was issued SEIAA vide L.No. 01/SEIAA/18 dtd.01.04.2019 in the name of "Sarpanch, Gram Panchayat, Jigani, Tehsil - Ajaygarh, Dist. Panna, MP - 488001."
- (3) It is noted that PP has requested vide no nil dtd.02.03.2020 received in SEIAA office 02.03.2020 to make amendment in the Prior EC letter by changing the name of PP of the mining project namely " Shri Rasmeet Singh Malhotra , Ward No. 13, Near Alka Talkies, Tehsil - Pipariya, District - Hoshangabad M.P. - 461775." in place of "Sarpanch, Gram Panchayat, Jigani, Tehsil - Ajaygarh, Dist. Panna, MP - 488001".
- (4) It is noted that in support of his request the PP has submitted the following documents
  - i. No objection letter of previous Project Proponent (to whom prior EC was granted) for transfer of prior EC in the name of Shri Rasmeet Singh Malhotra , Ward No. 13, Near Alka Talkies, Tehsil - Pipariya, District - Hoshangabad M.P. - 461775.
  - ii. Notarised affidavit of CEO - Shri B.P.Tiwari, Janpad Panchyat Ajaygarh, Dist. Panna MP." mentioning that no legal action/ credible action has been initiated against the mine till date and commitment to comply all the standard and specific conditions stipulated in the prior EC issued
  - iii. Notarised affidavit of Sarpanch, Gram Panchayat, Jigani, Tehsil - Ajaygarh, Dist. Panna, MP - 488001". mentioning that no legal action/ credible action has been initiated against the mine till date and commitment to comply all the standard and specific conditions stipulated in the prior EC issued.
  - iv. Copy of Prior EC issued by SEIAA. vide L.No. 01/SEIAA/19 dtd.01.04.2019.
  - v. Copy of Environmental Management Plan of Shri Rasmeet Singh Malhotra , Ward No. 13, Near Alka Talkies, Tehsil - Pipariya, District - Hoshangabad M.P. - 461775.
  - vi. Copy of Approved Mining Plan with Replenishment Plan of Shri Rasmeet Singh Malhotra , Ward No. 13, Near Alka Talkies, Tehsil - Pipariya, District - Hoshangabad M.P. - 461775
  - vii. Lease transfer order issued by Mineral Resource Department order to of Shri Rasmeet Singh Malhotra , Ward No. 13, Near Alka Talkies, Tehsil - Pipariya, District - Hoshangabad M.P. - 461775, vide. Order No. 219/82/2020/12/1 dated 23.01.2020.

5874/2019



**State Environment Impact Assessment Authority, M.P.**  
(Ministry of Environment, Forest and Climate Change, Government of India)

**Environmental Planning & Coordination Organization**

Paryavaran Parisar, E-5, Arera Colony

Bhopal- 462016

visit us <http://www.mpseiaa.nic.in>

Email: mpseiaa@gmail.com

Tel: 0755-2466970 2466859

Fax: 0755-2462136

No. 33/2020 (SEIAA)

Date: 17/10/20

To,  
Shri Rasmeet Singh Malhotra,  
Near Alka Talkies, Nehru Ward, Pipariya  
Dist. Hoshangabad, MP-461775

**Sub Case No. 7508/2020** Prior Environmental Clearance for Sand Quarry (Khodu Bharu) in an area of 1.050 ha. for production capacity of 15700 cum/ year at Khasra No. 114/14 at Village - Beera, Tehsil - Ajaygarh, Dist. Panna (MP) by Shri Rasmeet Singh Malhotra, Near Alka Talkies, Nehru Ward, Pipariya, Dist. Hoshangabad, MP-461775

This has reference to your letter received in SEIAA office on 26.08.2020 and subsequent letters seeking Prior Environmental Clearance for the above project under the EIA Notification, 2006. The proposal has been appraised as per prescribed procedure in the light of provisions under the EIA Notification, 2006 on the basis of the mandatory documents enclosed with the application viz. the Form-I & II, Appendix-1, DSR, Mining Plan & EMP, the additional clarifications furnished in response to the observations of the State Expert Appraisal Committee (SEAC) and State Environment Impact Assessment Authority (SEIAA) constituted by the competent Authority.

There is no National Park/Sanctuary/Biodiversity area within 10 Km radius. There is no human settlement within 500 m. from mining site. There is no forest boundary within 250 m. from mine site.

The project has been considered in accordance with the provisions of the EIA notification issued by the Ministry of Environment & Forests vide S.O. 1533 (E), dated 14<sup>th</sup> September 2006.

Based on the information submitted as at Para (ii) above and others the State Level Environment Impact Assessment Authority (SEIAA) considered the case in its 639<sup>th</sup> SEIAA meeting dated 30.09.2020 and decided to accept the recommendations of 455<sup>th</sup> SEAC meeting dtd. 16.09.2020.

Hence, Prior Environmental Clearance is granted for Sand Quarry (Khodu Bharu) in an area of 1.050 ha. for production capacity of 15700 cum/ year at Khasra No. 114/14 at Village - Beera, Tehsil - Ajaygarh, Dist. Panna (M.P.) for the lease period to Shri Rasmeet Singh Malhotra, Near Alka Talkies, Nehru Ward, Pipariya, Dist. Hoshangabad, MP - 461775, subject to the following specific conditions as recommended by SEIAA & SEAC and subsequent Standard Conditions.



**State Environment Impact Assessment Authority, M.P.**  
(Ministry of Environment, Forest and Climate Change, Government of India)

**Environmental Planning & Coordination Organization**

Paryavaran Parisar, E-5, Arera Colony

Bhopal - 462016

visit us <http://www.mpseiaa.nic.in>

Email : mpseiaa@gmail.com

Tel : 0755 - 2466970, 2466859

Fax 0755 - 2462136

No.: 3760 /SEIAA/XL

Date: 16.10.20

To,  
Shri Rasmeet Singh Malhotra,  
Near Alka Talkies, Nehru Ward, Pipariya,  
Dist Hoshangabad, MP-461775

**Sub: Case No. 7532/2020** Prior Environmental Clearance for Sand Quarry in an area of 1.0 ha. for production capacity of 12000 cum/ year at Khasra No. 160 at Village - Jigani, Tehsil - Ajaygarh, Dist. Panna (MP) by Shri Rasmeet Singh Malhotra, Near Alka Talkies, Nehru Ward, Pipariya, Dist Hoshangabad MP-461775

This has reference to your letter received in SEIAA office on 01.09.2020 and subsequent letters seeking Prior Environmental Clearance for the above project under the EIA Notification, 2006. The proposal has been appraised as per prescribed procedure in the light of provisions under the EIA Notification, 2006 on the basis of the mandatory documents enclosed with the application viz., the Form-I & II, Appendix-1, DSR, Mining Plan & EMP, the additional clarifications furnished in response to the observations of the State Expert Appraisal Committee (SEAC) and State Environment Impact Assessment Authority (SEIAA) constituted by the competent Authority.

ii There is no National Park/Sanctuary/Biodiversity area within 10 Km radius. There is no human settlement within 500 m. from mining site. There is no forest boundary within 250 m. from mine site.

The project has been considered in accordance with the provisions of the EIA notification issued by the Ministry of Environment & Forests vide S.O. 1533 (E), dated 14<sup>th</sup> September 2006.

iii Based on the information submitted, as at Para (ii) above and others the State Level Environment Impact Assessment Authority (SEIAA) considered the case in its 639<sup>th</sup> SEIAA meeting dated 30.09.2020 and decided to accept the recommendations of 455<sup>th</sup> SEAC meeting dtd. 16.09.2020.

Hence, Prior Environmental Clearance is granted for Sand Quarry in an area of 1.0 ha. for production capacity of 12000 cum/ year at Khasra No. 160 at Village - Jigani, Tehsil - Ajaygarh, Dist. Panna (M.P.) for the lease period to Shri Rasmeet Singh Malhotra, Near Alka Talkies, Nehru Ward, Pipariya, Dist. Hoshangabad, MP - 461775, subject to the following specific conditions as recommended by SEIAA & SEAC and subsequent Standard Conditions.



**State Environment Impact Assessment Authority, M.P.**  
(Ministry of Environment, Forest and Climate Change, Government of India)

**Environmental Planning & Coordination Organization**

Paryavaran Parisar, E-5, Arera Colony

Bhopal - 462016

visit us <http://www.mpseiaa.nic.in>

Email : mpseiaa@gmail.com

Tel.: 0755 - 2466970, 2466859

Fax : 0755 - 2462136

No.: 4895 ISEIAA/20

Date: 5.3.2020

To,

Shri Rasmeet Singh Malhotra,  
Ward No. 13, Near Alka Talkies,  
Tehsil - Pipariya, District - Hoshangabad M.P. - 461775.

**Sub:- Case No. 5677/2018** – Prior Environmental Clearance for Sand Mine (Open Cast Manual Method) in an area of 7.00 Ha.(out of 7.00 ha only 2.00ha of lease available for the sand excavation) for production capacity of 50,000 cum /year (As per SEAC Recommendation) at Khasra no. 01 at Village- Ramnai , Tehsil - Ajaygarh, Dist. Panna by **Shri Rasmeet Singh Malhotra , Ward No. 13, Near Alka Talkies, Tehsil - Pipariya, District - Hoshangabad M.P. - 461775.**

The case was discussed in 603<sup>rd</sup> SEIAA meeting dtd. 03.03.2020 and it was recorded that.....

- (1) It was noted that the PP had applied in Form-I for Prior Environmental Clearance of 7.00 Ha.out of 7.00 ha only 2.00ha of lease available for the sand excavation). for production capacity of 50,000 cum /year (As per SEAC Recommendation) at Khasra no. 01 at Village- Ramnai , Tehsil - Ajaygarh, Dist. Panna by Sarpanch, Gram Panchayat Ramnai, Tehsil - Ajaygarh, Dist. Panna, MP – 488220.
- (2) The Prior Environmental Clearance letter was issued SEIAA vide L.No. 1177/SEIAA/18 dtd.24.07.2018 in the name of " Sarpanch, Gram Panchayat Ramnai, Tehsil - Ajaygarh, Dist. Panna, MP – 488220."
- (3) It is noted that PP has requested vide no nil dtd.02.03.2020 received in SEIAA office 02.03.2020 to make amendment in the Prior EC letter by changing the name of PP of the mining project namely " Shri Rasmeet Singh Malhotra , Ward No. 13, Near Alka Talkies, Tehsil - Pipariya, District - Hoshangabad M.P. - 461775." in place of "Sarpanch, Gram Panchayat Ramnai, Tehsil - Ajaygarh, Dist. Panna, MP – 488220".
- (4) It is noted that in support of his request the PP has submitted the following documents
  - i. No objection letter of previous Project Proponent (to whom prior EC was granted) for transfer of prior EC in the name of **Shri Rasmeet Singh Malhotra , Ward No. 13, Near Alka Talkies, Tehsil - Pipariya, District - Hoshangabad M.P. - 461775.**
  - ii. Notarised affidavit of CEO – **Shri B.P.Tiwari, Janpad Panchyat Ajaygarh, Dist. Panna MP.**" mentioning that no legal action/ credible action has been initiated against the mine till date and commitment to comply all the standard and specific conditions stipulated in the prior EC issued
  - iii. Notarised affidavit of **Sarpanch, Gram Panchayat Ramnai, Tehsil - Ajaygarh, Dist. Panna, MP – 488220**".mentioning that no legal action/ credible action has been initiated against the mine till date and commitment to comply all the standard and specific conditions stipulated in the prior EC issued.
  - iv. Copy of Prior EC issued by SEIAA. vide L.No. 1177/SEIAA/18 dtd.24.07.2018.
  - v. Copy of Environmental Management Plan of **Shri Rasmeet Singh Malhotra , Ward No. 13, Near Alka Talkies, Tehsil - Pipariya, District - Hoshangabad M.P. - 461775.**
  - vi. Copy of Approved Mining Plan with Replenishment Plan of **Shri Rasmeet Singh Malhotra , Ward No. 13, Near Alka Talkies, Tehsil - Pipariya, District - Hoshangabad M.P. - 461775**
  - vii. Lease transfer order issued by Mineral Resource Department order to of **Shri Rasmeet Singh Malhotra , Ward No. 13, Near Alka Talkies, Tehsil - Pipariya, District - Hoshangabad M.P. - 461775, vide Order No. 776/132/2020/12/1 dated 13.02.2020.**



**State Environment Impact Assessment Authority, M.P.**  
(Ministry of Environment, Forest and Climate Change, Government of India)

**Environmental Planning & Coordination Organization**

Paryavaran Parisar, E-5, Arera Colony

Bhopal - 462016

visit us <http://www.mpseiaa.nic.in>

Email: [mpseiaa@gmail.com](mailto:mpseiaa@gmail.com)

Tel.: 0755 - 2466970, 2466859

Fax: 0755 - 2462136

No.: 4156 ISEIAA dc  
Date: 23.10.20

To,

Shri Rasmeet Singh Malhotra,  
Near Alka Talkies, Nehru Ward,  
Pipariya, Dist. Hoshangabad, MP - 461775.

**Sub:- Case No. 7507/2020** Prior Environmental Clearance for Sand Quarry in an area of 2.760 ha. for production capacity of 30919 cum/ year at Khasra No. 193, 198, 218, 219 at Village - Ramnai, Tehsil - Ajaygarh, Dist. Panna (MP) by Shri Rasmeet Singh Malhotra, Near Alka Talkies, Nehru Ward, Pipariya, Dist. Hoshangabad, MP - 461775

- I. This has reference to your letter received in SEIAA office on 25.08.2020 and subsequent letters seeking Prior Environmental Clearance for the above project under the EIA Notification, 2006. The proposal has been appraised as per prescribed procedure in the light of provisions under the EIA Notification, 2006 on the basis of the mandatory documents enclosed with the application viz., the Form - I, Appendix-1 Mining Plan & EMP, the additional clarifications furnished in response to the observations of the State Expert Appraisal Committee (SEAC) and State Environment Impact Assessment Authority (SEIAA) constituted by the competent Authority.
- II. There is no human settlement within 500 m from mining site. There is no National Park/Sanctuary within 10 Km radius. There is no forest boundary within 250m from mining site. It lies at geographical co-ordinates at latitude 25°06'49.87" to 25°06'53.29" N and longitude 80°21'21.29" to 80°21'27.52" E as per mining plan.
- III. The project has been considered in accordance with the provisions of the EIA notification issued by the Ministry of Environment & Forests vide S.O. 1533 (E), dated 14<sup>th</sup> September 2006.
- IV. Based on the information submitted, as at Para (II) above and others the State Level Environment Impact Assessment Authority (SEIAA) considered the case in its 639<sup>th</sup> meeting dtd. 30.9.2020 and decided to accept the recommendations of 455<sup>th</sup> SEAC meeting dated 16.09.2020.
- V. Hence, **Prior Environmental Clearance is granted for Sand Quarry in an area of 2.760 ha. for production capacity of 30919 cum/ year at Khasra No. 193, 198, 218, 219 at Village - Ramnai, Tehsil - Ajaygarh, Dist. Panna (MP) for the lease period to Shri Rasmeet Singh Malhotra, Near Alka Talkies, Nehru Ward, Pipariya, Dist. Hoshangabad, MP - 461775, subject to the following specific conditions as recommended by SEIAA & SEAC and subsequent Standard Conditions.**



**State Environment Impact Assessment Authority, M.P.**  
(Ministry of Environment, Forest and Climate Change, Government of India)

**Environmental Planning & Coordination Organization**

Paryavaran Parisar, E-5, Arera Colony

Bhopal - 462016

visit us <http://www.mpseiaa.nic.in>

Email : mpseiaa@gmail.com

Tel.: 0755 - 2466970, 2466859

Fax : 0755 - 2462136

No.: 4887 ISEIAA/20  
Date: 5.3.2020

To,

Shri Rasmeet Singh Malhotra,  
Ward No. 13, Near Alka Talkies,  
Tehsil - Pipariya, District - Hoshangabad M.P. - 461775.

**Sub:- Case No. 5875/2019** – Prior Environmental Clearance for Sand Quarry (Open Cast Manual Method) in an area of 3.90 Ha.(out of 3.90 ha of lease available for the sand excavation) for production capacity of 36315 cum /year (As per SEAC Recommendation) at Khasra no. 01 (Part) at Village- Katarra , Tehsil - Ajaygarh, Dist. Panna by **Shri Rasmeet Singh Malhotra , Ward No. 13, Near Alka Talkies, Tehsil - Pipariya, District - Hoshangabad M.P. - 461775.**

The case was discussed in 603rd SEIAA meeting dtd. 03.03.2020 and it was recorded that.....

- (1) It was noted that the PP had applied in Form-I for Prior Environmental Clearance of 3.90 Ha.(out of 3.90 ha only 2.690 ha of lease available for the sand excavation) for production capacity of 36315 cum /year (As per SEAC Recommendation) at Khasra no. 01 (Part) at Village- Katarra , Tehsil - Ajaygarh, Dist. Panna by Sarpanch, Gram Panchayat Katarra, Tehsil - Ajaygarh, Dist. Panna, MP – 488220.
- (2) The Prior Environmental Clearance letter was issued SEIAA vide L.No. 03/SEIAA/19 dtd.01.04.2019 in the name of " Sarpanch, Gram Panchayat Katarra, Tehsil - Ajaygarh, Dist. Panna, MP – 488001."
- (3) It is noted that PP has requested vide no nil dtd.02.03.2020 received in SEIAA office 02.03.2020 to make amendment in the Prior EC letter by changing the name of PP of the mining project namely " Shri Rasmeet Singh Malhotra , Ward No. 13, Near Alka Talkies, Tehsil - Pipariya, District - Hoshangabad M.P. - 461775." in place of "Sarpanch, Gram Panchayat Katarra, Tehsil - Ajaygarh, Dist. Panna, MP – 488001".
- (4) It is noted that in support of his request the PP has submitted the following documents
  - i. No objection letter of previous Project Proponent (to whom prior EC was granted) for transfer of prior EC in the name of **Shri Rasmeet Singh Malhotra , Ward No. 13, Near Alka Talkies, Tehsil - Pipariya, District - Hoshangabad M.P. - 461775.**
  - ii. Notarised affidavit of CEO – **Shri B.P.Tiwari, Janpad Panchyat Ajaygarh, Dist. Panna MP.** mentioning that no legal action/ credible action has been initiated against the mine till date and commitment to comply all the standard and specific conditions stipulated in the prior EC issued
  - iii. Notarised affidavit of Sarpanch, Gram Panchayat Katarra, Tehsil - Ajaygarh, Dist. Panna, MP – 488001".mentioning that no legal action/ credible action has been initiated against the mine till date and commitment to comply all the standard and specific conditions stipulated in the prior EC issued.
  - iv. Copy of Prior EC issued by SEIAA. vide L.No. 03/SEIAA/19 dtd.01.04.2019.
  - v. Copy of Environmental Management Plan of **Shri Rasmeet Singh Malhotra , Ward No. 13, Near Alka Talkies, Tehsil - Pipariya, District - Hoshangabad M.P. - 461775.**
  - vi. Copy of Approved Mining Plan with Replenishment Plan of **Shri Rasmeet Singh Malhotra , Ward No. 13, Near Alka Talkies, Tehsil - Pipariya, District - Hoshangabad M.P. - 461775**
  - vii. Lease transfer order issued by Mineral Resource Department order to of **Shri Rasmeet Singh Malhotra , Ward No. 13, Near Alka Talkies, Tehsil - Pipariya, District - Hoshangabad M.P. - 461775.** vide. Order No. 709/132/2020/12/1 dated 10.02.2020.



24

**State Environment Impact Assessment Authority, M.P.**  
(Ministry of Environment, Forest and Climate Change, Government of India)

**Environmental Planning & Coordination Organization**  
Paryavaran Parisar, E-5, Arera Colony  
Bhopal - 462016

visit us <http://www.mpseiaa.nic.in>

Email : [mpseiaa@gmail.com](mailto:mpseiaa@gmail.com)

Tel.: 0755 - 2466970, 2466859

Fax : 0755 - 2462136

To,

Shri Rasmeet Singh Malhotra,  
Ward No. 13, Near Alka Talkies,  
Tehsil - Pipariya, District - Hoshangabad M.P. - 461775.

No.: 4889 ISEIAA/du  
Date: 5.3.2020 du

**Sub:- Case No. 5685/2018** Prior Environmental Clearance for Sand Mine (Open cast manual method) in an area of 12.00 Ha. (out of 12.00 ha area only 6.74 ha is available for sand mining) for production capacity of 1,51,650 cum/year at Khasra no. 1463 at Village - Mohana No.1, Tehsil - Ajaygarh, District Panna (MP) by **Shri Rasmeet Singh Malhotra**, Ward No. 13, Near Alka Talkies, Tehsil - Pipariya, District - Hoshangabad M.P. - 461775.

The case was discussed in 603rd SEIAA meeting dtd. 03.03.2020 and it was recorded that.....

- (1) It was noted that the PP had applied in Form-I for Prior Environmental Clearance of 12.00 Ha. (out of 12.00 ha area only 6.74 ha is available for sand mining) for production capacity of 1,51,650 cum/year at Khasra no. 1463 at Village - Mohana No.1, Tehsil - Ajaygarh, District Panna (MP) by Sarpanch, Gram Panchayat Mohana, Tehsil - Ajaygarh, District Panna MP - 488220.
- (2) The Prior Environmental Clearance letter was issued SEIAA vide L.No. 1183/SEIAA/18 dtd.24.07.2018 in the name of "Sarpanch, Gram Panchayat Mohana, Tehsil - Ajaygarh, Dist. Panna, MP - 488001."
- (3) It is noted that PP has requested vide no nil dtd.02.03.2020 received in SEIAA office 02.03.2020 to make amendment in the Prior EC letter by changing the name of PP of the mining project namely "Shri Rasmeet Singh Malhotra, Ward No. 13, Near Alka Talkies, Tehsil - Pipariya, District - Hoshangabad M.P. - 461775." in place of "Sarpanch, Gram Panchayat Mohana, Tehsil - Ajaygarh, Dist. Panna, MP - 488001".
- (4) It is noted that in support of his request the PP has submitted the following documents
  - i. No objection letter of previous Project Proponent (to whom prior EC was granted) for transfer of prior EC in the name of Shri Rasmeet Singh Malhotra, Ward No. 13, Near Alka Talkies, Tehsil - Pipariya, District - Hoshangabad M.P. - 461775.
  - ii. Notarised affidavit of CEO - Shri B.P.Tiwari, Janpad Panchyat Ajaygarh, Dist. Panna MP." mentioning that no legal action/ credible action has been initiated against the mine till date and commitment to comply all the standard and specific conditions stipulated in the prior EC issued
  - iii. Notarised affidavit of Sarpanch, Gram Panchayat Katarra, Tehsil - Ajaygarh, Dist. Panna, MP - 488001". mentioning that no legal action/ credible action has been initiated against the mine till date and commitment to comply all the standard and specific conditions stipulated in the prior EC issued.
  - iv. Copy of Prior EC issued by SEIAA. vide L.No. 1183/SEIAA/19 dtd.24.07.2018.
  - v. Copy of Environmental Management Plan of Shri Rasmeet Singh Malhotra, Ward No. 13, Near Alka Talkies, Tehsil - Pipariya, District - Hoshangabad M.P. - 461775.
  - vi. Copy of Approved Mining Plan with Replenishment Plan of Shri Rasmeet Singh Malhotra, Ward No. 13, Near Alka Talkies, Tehsil - Pipariya, District - Hoshangabad M.P. - 461775

5685/2018

2016

# DISTRICT SURVEY REPORT

## DISTRICT PANNA M P

*AS PER NOTIFICATION NO. S.O. 141(E) NEW DELHI,  
THE 15TH JANUARY, 2016 OF MINISTRY OF  
ENVIRONMENT, FOREST AND CLIMATE CHANGE.  
GOVT. OF INDIA*

# DISTRICT SURVEY REPORT

## CHAPTER-I

### INTRODUCTION-

Ministry of environment, forest and climate change vide notification dated 15<sup>th</sup> January 2016, New Delhi has made mandatory for mining of minor minerals irrespective of the area of mining lease, to obtain environmental clearance before mining, in this respect state govt. has set up two bodies DEIAA and DEAC which will meet once in every month and the members of this committee will recommend/scrutinize the mining plan/environmental clearance of the minor minerals. This will be done on the basis of district survey report in which all the important factors shall be taken into consideration regarding land use, reserves, mineral-availability, deposition, infrastructure, distance prohibition, annual deposition and time taken for replenishment etc,

This district survey report will be an important too for the guidance, assessment and sanction for giving environment clearance to the said mine plan of the minor mineral or if any correction or so is needed in the said mine plan.

The district lies between longitude 23<sup>o</sup>45' N to 25<sup>o</sup> 09'N and latitude 79<sup>o</sup>45'E to 80<sup>o</sup> 45'E of sagar division. It is the northern most part of the division. It is covered by toposheet no. 55M, 54P, 63C, 63D and 64A. It is located 70 km. west from WC Rly station Satna, by all fair weather road NH-75 and nearest airport at a distance of 40km. from district HQ.

An area of 246951 Hect. i.e., about 35% of the area of the district is covered under the government forests. Administratively, the forests are divided into two divisions and 14 ranges. For operational purposes, the bulk of the forests are given the legal status of Protected Forests which, given time, will be converted into Reserved Forests. Mainly under Teak and mixed types of the Southern tropical Dry Deciduous Forests. Other types of forests are either over-lapping over these or they exist in limited areas due to variations in the climatic conditions, soil, past treatment, altitude, slope.

The Northern Tropical Dry Deciduous forests are as under :- Teak, Dhaora, Tendu, Saj, Seja, Gurjan, Muhua, Bija, Bahera, Rohan, Safod Siris, Kala Siris Semal, Kusum, Ghont, Kaim, Baranga and along nalaskoha.

#### **SHRUBS AND HERBS:**

Sihru, ainthi, dhawai, karonda, thuar, baikal, gulchitari, nirgundi, gokhru, gursakari, bantulsi, chirchinda, kareta and tarota.

#### **GRASSES:**

Bhurbhusi, lampa, gunher, phuli, aristata sain and kans.

The herbivorous animals found are barking deer, chital, nilgai, sambhar, slothbear, wild pig, common Indian hare, langoor, long tailed monkey and sahi.

The carnivorous animals found are tiger, leopard or panther, hyaena, pangolin, wild dog, wild cats, wolf, jackal and foxes.

#### **RODENTS:**

Mice, rats, voles, fruit bats and squirrels are the rodents found commonly in the district.

Sparrow, bucks, fly-catchers, common crow, geese, sparrow, hawks blue-birds, barpets, barn-owls, bustard quails, crested doves, falcons, flamingoes, hornbills, domestic and spurfowl, owls, partridges, blue-rock-pigeons, quails, snipes, mountain quail, koels, parrots, and peafowl, are common birds found in the villages open grounds, birs, gardens and jungles of this district.

Large falcons, eagles, barn owls, fly catchers, hawks, owls, jungle and common crows are common scavengers in this district.

Guinea fowls, country fowls, partridges, parrots, ducks, and geese are the domestic birds. Ducks, fish-catchers, storks, and teals are water birds.

Siberian ducks white cranes visit in winters and are seen in Gangau Dam Sanctuary.

Pythons, snakes, cobras, scorpions and watersnakes, and stinging bees are common harmful insects.

The whole district lies on the Vindhya Plateau with an average height of 560 meters. Among the prominent features are the Kymore Ranges the Panna ranges which traverses across the southern part and the North-eastern part respectively. Between the two is the upper valley of the Ken which after cutting across the Panna Range flows along the North-western boundary. Thus the district can broadly be divided into four physiographic divisions in a sequence from South to North. They are :-

- (1) Southern Plateau on the Kymore Range
- (2) The upper Ken Valley
- (3) The Panna Range and
- (4) The Lower Ken Valley

Southern Plateau on the Kymore Range :-

The Kymore range is the North-Eastern extension of Vindhyachal. In southern edge scarps southeast in Katni District, along the boundaries of

**CHAPTER – III**  
**LIST OF AUCTION QUARRY OF MINOR MINERALS**

S.	Name of Grampanchayat	Block	Tehsil	Details of Quarry			Name of Mineral	Offset value
				Name of Quarry	Khasara No.	Area in Hect.		
1	पनारी	पन्ना	पन्ना	पनारी	127		फरींग पत्थर	—
2	हरचुडाई	पन्ना	पन्ना	हरचुडाई	43 / 1	1.00	गोल्डर पत्थर	40000
3	राजापुर	पन्ना	देवीन्द्रनगर	राजापुर	156	1.00	गोल्डर पत्थर	40000
4	तारा	गुनीर	अमानगंज	तारा नं० 2	18 / 1	2.00	गोल्डर पत्थर	80000
5	तारा	गुनीर	अमानगंज	तारा नं० 3	18 / 1	1.00	गोल्डर पत्थर	40000
6	बलगढा	गुनीर	अमानगंज	बलगढा	1	2.00	गोल्डर पत्थर	80000
7	झरकुआ	गुनीर	अमानगंज	झरकुआ	1676 / 1		गोल्डर पत्थर	40000
8	शिरी	गुनीर	अमानगंज	शिरी	202 / 1		गोल्डर पत्थर	121000
9	रामपुर	गुनीर	अमानगंज	रामपुर नं०-1	195		गोल्डर पत्थर	80000
10	रामपुर	गुनीर	अमानगंज	रामपुर नं०-2	195	2.00	गोल्डर पत्थर	80000
11	रामपुर	गुनीर	अमानगंज	रामपुर नं०-3	195	2.00	गोल्डर पत्थर	80000
12	रामपुर	गुनीर	अमानगंज	रामपुर नं०-4	195	2.00	गोल्डर पत्थर	80000
13	रामपुर	गुनीर	अमानगंज	रामपुर नं०-5	195		गोल्डर पत्थर	80000
14	रामपुर	गुनीर	अमानगंज	रामपुर नं०-6	195		गोल्डर पत्थर	80000
15	रामपुर	गुनीर	अमानगंज	रामपुर नं०-7	195		गोल्डर पत्थर	80000
16	झरकुआ	गुनीर	अमानगंज	झरकुआ	1622		गोल्डर पत्थर	80000
17	झरकुआ	गुनीर	अमानगंज	झरकुआ	1604		गोल्डर पत्थर	80000
18	उडला	गुनीर	अमानगंज	उडला	83		गोल्डर पत्थर	40000
19	गुला	गुनीर	अमानगंज	गुला	215		गोल्डर पत्थर	—
20	खजरुट	गुनीर	अमानगंज	खजरुट	3		गोल्डर पत्थर	80000
21	खजरुट	गुनीर	अमानगंज	खजरुट	229		गोल्डर पत्थर	60000
22	उडला	गुनीर	अमानगंज	उडला	678	1.00	गोल्डर पत्थर	42000
23	उडला	गुनीर	अमानगंज	उडला	605	5.50	रेत	1320000
24	सुनवानीखुर्द	गुनीर	अमानगंज	सुनवानीखुर्द	155	5.30	रेत	1272000
25	महेवा	गुनीर	गुनीर	महेवा	363	2.00	गोल्डर पत्थर	85000
26	बरहाकला	गुनीर	गुनीर	बरहाकला	1140 / 1	2.00	गोल्डर पत्थर	82500
27	लुहरगांव	गुनीर	गुनीर	लुहरगांव	460, 464	1.00	गोल्डर पत्थर	554500
28	कडवरिया	गुनीर	गुनीर	कडवरिया	2473		गोल्डर पत्थर	87600
29	कोलगावा मडैयन	गुनीर	गुनीर	कोलगावा मडैयन	316		गोल्डर पत्थर	91000

30	विपरिया	गुनीर	गुनीर	विपरिया	98		रेत	1248000
31	कोठी	पवई	पवई	कोठी	40		बोल्डर पत्थर	194000
32	कोठी	पवई	पवई	कोठी	184		बोल्डर पत्थर	268000
33	देसाई	पवई	पवई	देसाई	807		बोल्डर पत्थर	80000
34	कुल्मी	पवई	पवई	कुल्मी	128		फर्शी पत्थर	1000000
35	बछीन	पवई	पवई	बछीन	757		फर्शी पत्थर	250000
36	बछीन	पवई	पवई	बछीन	15 / 1		फर्शी पत्थर	206000
37	बछीन	पवई	पवई	बछीन	754 / 1,758		फर्शी पत्थर	241000
38	बछीन	पवई	पवई	बछीन	51		फर्शी पत्थर	299000
39	बीजादेह खिलसारी	पवई	पवई	बीजादेह खिलसारी	42		फर्शी पत्थर	75000
40	बछीन	पवई	पवई	बछीन	19		फर्शी पत्थर	100000
41	कैमुरिया	पवई	पवई	कैमुरिया	241,242 / 1		फर्शी पत्थर	400000
42	पुरैना	पवई	पवई	पुरैना	468	6.00	रेत	1440000
43	बड़खेराकला	पवई	पवई	बड़खेराकला	1	5.50	रेत	1320000
44	शिमासर	पवई	पवई	शिमासर	1, 98	5.40	रेत	129600000
45	कोलकरहिया	पवई	पवई	कोलकरहिया	582	5.30	रेत	1320000
46	कैथी	पवई	पवई	कैथी	2	5.00	रेत	1200000
47	गूजा	पवई	पवई	गूजा	24	5.10	रेत	1200000
48	देवरा	शाहनगर	शाहनगर	देवरा	233	2.00	बोल्डर पत्थर	80000
49	कचौरी	शाहनगर	शाहनगर	कचौरी	8218 / 1	2.00	बोल्डर पत्थर	172000
50	देवरी	शाहनगर	शाहनगर	देवरी	1202	1.82	बोल्डर पत्थर	80000
51	आमा	शाहनगर	शाहनगर	आमा	1554	1.00	बोल्डर पत्थर	137000
52	चौपरा	शाहनगर	शाहनगर	चौपरा	1581	2.00	बोल्डर पत्थर	221500
53	चौपरा	शाहनगर	शाहनगर	चौपरा	1471	1.70	बोल्डर पत्थर	80000
54	सलेया रागारी	शाहनगर	शाहनगर	सलेया रागारी	1021	1.00	बोल्डर पत्थर	40000
55	रमगढा	शाहनगर	शाहनगर	रमगढा	253,296		फर्शी पत्थर	270000
56	बड़खेरा	शाहनगर	रैपुरा	बड़खेरा	284	1.00	बोल्डर पत्थर	40000
57	इमलिया	शाहनगर	रैपुरा	इमलिया	611 / 2		बोल्डर पत्थर	-
58	इमलिया	शाहनगर	रैपुरा	इमलिया	828 / 4		बोल्डर पत्थर	-
59	पौडी	शाहनगर	रैपुरा	पौडी	861 / 1	2.00	बोल्डर पत्थर	145000
60	इटीरा	शाहनगर	रैपुरा	इटीरा	504	2.00	बोल्डर पत्थर	126000
61	बगडीर	शाहनगर	रैपुरा	बगडीर नं01	82	2.00	बोल्डर पत्थर	80000
62	कूडा	शाहनगर	रैपुरा	कूडा	45	2.00	बोल्डर पत्थर	150000
63	पटना	शाहनगर	रैपुरा	पटना	1055 / 1	2.00	बोल्डर पत्थर	80000





**CHAPTER – IV****DETAILS OF ROYALTY OR REVENUE RECEIVED IN LAST THREE YEARS****Mining Section**

<b>Year</b>	<b>Royalty</b>
2012-13	5,68,45,407
2013-14	14,99,17,316
2014-15	10,95,22,769

**Details of Royalty :****Diamond office-**

<b>S.No.</b>	<b>Years</b>	<b>Royalty of NMDC</b>	<b>Shallow Mines Diamond Royalty</b>	<b>Total</b>
1.	2012-13	20077355	1070942	21148297
2.	2013-14	52961667	357999	83319666
3.	2014-15	80961908	1337811	82299719

## CHAPTER – V

### DETAIL OF PRODUCTION OF SAND OR BAJARI OR MINOR MINERAL IN LAST THREE YEARS

<b>Financial Year</b>	<b>Sand (Cu.mts)</b>	<b>Gitti (Cu.mts)</b>	<b>Murum (Cu.mts)</b>	<b>Flagston (Cu.mts)</b>	<b>Granite (Cu.mts)</b>	<b>Boulder (Cu.mts)</b>
2012-13	2160	2700	3500	10000	600	1000
2013-14	276	3500	4500	20000	1100	1500
2014-15	85506	3600	5000	15000	1200	2000

western parts of Amanganj, Mohendra and Raipura Ranges of South Panna division.

Moving east, one finds a gradual change in the quality, class and composition of forest. In the eastern part of Ajaigrah, Madla and Hinota ranges and western parts of Panna and Bisramganj Ranges., covering an area of 9,500 hectares, the quality of teak forests comes down to IV-a with the percentage of the species ranging between 40 to 60 in the tree stock. A large area of Amanganj, Mohendra and Raipura ranges (south division) also fall in this category.

Further east in eastern parts of Ajaigarh and Bisrampur Ranges and adjoining parts of Dharampur range in the north, and eastern part of amanganj, central parts of Mohendra and Raipura ranges and some patches in all parts of south panna division carry IV-b quality of teak forest where the percentage of teak varies between 20 to 30.

East of the Teak forests, the proportion of teak decreases as compared to other species but the quality of the corp increases due to higher water retaining capacity of the soil. The miscellaneous species get proper opportunity to grow upto class III on deep soil. The best of Mixed forests occur in patches and account for 2720 hectares largely in North Panna division, and in Kalda Pathar of south division.

The general span of Mixed forests east of the teak belt bears IV-a in central parts of Dharampur and eastern parts of Bishramganj and Panna Ranges. The area under mixed forests of IV-a quality is 25,000 hectares in North Division. They also occur in the Pawai and Shahnagar Ranges of South Division.

An area of 33,001 hectares in Devendranga and Dharampur Ranges bear Class IV-b quality forests. In the south division this corresponds to the hilly areas of Kalda, and eastern parts of Shahnagar and Pawai Ranges.

**Mining :-**

The district is famous for its gem quality diamonds, limestone, flagstone, granite, sand, gitti, small and scanty pockets of clay, laterite, murum and shale are observed all around district covering an area of 66283 hect. out of which major mineral is 132 hect. and minor minerals is 524.90 hect. mining percentage of land use is 0.99%.

## CHAPTER-IX

### PHYSIOGRAPHY OF THE DISTRICT

The district forms part of vindhyachal ranges in the north followed by bundelkhand upland in the south. The vindhyachal range consists of two linear step like table lands trending ENE-WSW separated by an uneven narrow valley having an average elevation of 440mtr above msl. The Bundelkhand upland having an average elevation of 170mtr above msl, is a peneplained surface dotted with mesa and linear ridges. Ken river with its tributaries Ranj and Baghain control the drainage of Panna District. Draniage pattern is dendritic type.

## CHAPTER-X

### RAINFALL MONTHWISE

**Year 2013-14**

S.No.	Month's Name	Rainfall Till Month Ending	Rainfall During The Month
1	June	1743.9	1743.9
2	July	3653.1	1909.2
3	August	4654.8, 6513.9	4604.7
4	September	1995.9, 6650.7	2046
5	October	5512.1, 7508.0	546.2
6	November	1995.9, 7508.0	2046
7	December	7508.07	5462
8	January	7826.6	2046
9	February	8159.6	6113.6
10	March	8206.2	2092.6
11	April	820.2	6113.6
12	May	8210.2	8210.2

Note :- 1 June 2013 to 31 May 2014

**Year 2014-15**

<b>S.No.</b>	<b>Month's Name</b>	<b>Rainfall Till Month Ending</b>	<b>Rainfall During The Month</b>
1	June	265.2	265.2
2	July	1505.9	1240.7
3	August	2796.5	1555.8
4	September	3303.01	1747.21
5	October	3509.5	1746.29
6	November	3509.5	1763.21
7	December	3570.1	1806.89
8	January	3744.0	1937.11
9	February	3778.6	1841.49
10	March	4172.0	2330.5
11	April	4324.4	1993.9
12	May	4329.4	

## CHAPTER-XI

### GEOLOGY AND MINERAL WEALTH

General geology of the area is as under:-

Lithology	Statgraphic Status	Age
Alluvium		Quaternary
Laterite		Canoizoic
Basalt	Deccantrap	Upper cretaceous to palaezoic
Silty shale with pockets of clay	Lameta Group	Cretaceous
Sandstone		
Shale/Limestone with interbads within shale		
Limestone/shale interbeds within limestone	Bhander Group	VINDHYAN SUPERGROUP
Shale/Limestone interbeds within shale		
Sandstone		
Shale		
Sandstone	Rewa Group	
Shale		
Kimberlite diatremes		
Sandstone		
Conglomerates	Kaimour Group	
Shale with porcellanite dolomitic limestone, interbeds with shale		
Limestone	Semri Group	
Quartzitic sandstone		
Quar		
Basic		
Gran		
mign		

Mostly diamond occurs in three forms in the district,

- (1) In alluvial gravel
- (2) In beds of conglomerates and
- (3) In agglomeratic pipe.

### **River Gravels**

Diamond occurs as traces along the banks of Ken-Ranj-Baghain rivers. The river gravel occurs over a length of 15km and width of 1 to 2km. Diamondiferous gravel is restricted to the basal part of the alluvial pipe and its thickness varies from 30cm to 4m. It comprises boulders and pebbles of sandstone, shale and laterite set in sandy matrix. Ramkheria gravels along the Baghain river have been worked for diamond by NMDC till 1984. Here the diamond resource of 1,15,000 carats with a grade of about 16 carat per hectare were proved by GSI. The gravels indicate higher diamond incidence than the Majgawan mine and percentage of gem quality diamonds is also higher.

The diamondiferous gravel, locally called as "Kakaru" is generally widespread for a length of about 40km with a width of 1 to 2km in NE direction in the district, but is often covered by sand, silt, or clay. The gravels are composed of pebbles of quartzite, jasper, sandstone and vein quartz, derived from the original conglomerate mixed with laterite pebbles occurring in the soil. The thickness may be 0.3 meters. The gravels are occasionally found in the cracks and crevices of the underlying sandstone and therefore has to be exposed by breaking up the superficial sandstone bed. The diamondiferous conglomerate bed locally known as "Muddha" is found in two horizons, one occupying a position between the Kaimour sandstone and the Jhirri shales and the other in the upper Rewa sandstone. The Jhirri

conglomerate is very hard and tough and consists usually of pebbles of quartzite, jasper, vein quartz, hematite and limonite, cemented together by a siliceous matrix. At times the conglomerate is very coarse and yield of diamond is good in such a coarse-rock. Deep workings are those in which the conglomerate lying underneath the Jhirri shales. The depth of pits may be 7.5 mtr and above upto a maximum of 22mtrs.

Shallow workings locally known as "Chhilla" are those in which diamondiferous gravel or conglomerate occur at depth of 1.5 to 3.25 metres below the surface over the Baghain and Gahadra sandstone formations. The incidence is low in these lateritic gravels and is widely spread in the district.

The Vindhya host a major share of diamonds of Panna Diamond Belt because of the occurrence of Majhgawan and Hinota diamondiferous kimberlite/lamproite and the diamondiferous conglomerate towards top of the Itwa sandstones, at the base of Jhirri shale, and towards top of the Gadahara sandstone.

#### **Localities where diamonds :-**

Majhgawan village, Hinouta village, Dongraha Ultrabasic, Harsa Ultrabasic rock, Bariarpur village, Hatupur village, Shahidan village, Ganja Shahpur village, Ramkhiria village.

The different geological formation found in the district through which small riverlets, nalas flows during the process of denudation bring along with them huge quantity of sediments and sand and interm deposits along river edges, meanders etc. giving rise to sand deposits.

**(B) District wise availability of sand or gravel or aggregate resources**

Within the district 25 sand quarries are found in different rivers, which are mostly in Ajaygarh, Pawai Tehsil also 177 Quarries of different minor minerals are present in the district.

**(C) District wise detail of existing mining leases of sand and aggregates.**

In the district 01 mining lease of diamond is sanctioned in Panna Tehsil on an area of approximate 132 hecets. till 2020, apart from this 69 auction quarries are sanctioned of different minor minerals.

**(D) Drainage system with description of main rivers-**

S.No.	Name of the river	Area drained (Sq. Km)	% Area drained in the District
1	Ken	500Hect. or more Search for new quarries are in progress	100%
2.	Mirhasan	400Hect. or more Search for new quarries are in progress	100%
3.	Berma	150Hect. or more Search for new quarries are in progress	100%
4.	Patne	400Hect. or more Search for new quarries are in progress	100%
5.	Sonar	50Hect. or more Search for new quarries are in progress	100%

Search for new sand quarries are in progress so that mining can be taken up.

**(E) Salient Features of Important Rivers and Stream :**

## MINING PLAN OF BEERA SAND QUARRY

### (E-TENDER SAND QUARRY)

VILLAGE	-	BEERA
TEHSIL	-	AJAYGARH
DISTRICT	-	PANNA
STATE	-	MADHYA PRADESH
KHASRA NO.	-	114/14
AREA	-	1.050 HECTARE
PRODUCTION	-	15700 M <sup>3</sup> /Year
PLAN PERIOD	-	1 YEARS

PREPARED UNDER RULE 42 C OF MP MINOR MINERALS RULE 1996

#### APPLICANT:

SHRI RASMEET MALHOTRA S/o SHRI AJEET SINGH MALHOTRA  
NEAR ALKA TALKIES, NEHRU WARD  
PIPARIYA, DISTRICT - HOSHANGABAD (M.P.)

*(Signature)*  
**Dr. Nutan Jain**  
Mining Inspector  
(Ph.D. Geology) (RQP/DGMMMP/015/2013)  
Dis.-Panna (M.P.)  
Recommended for Approved

PREPARED BY

**AJAY MOHAN**

(PH.D GEOLOGY)  
के अनुमोदन की  
द्वारा दिनांक- 07/08/20 से  
अनुमोदित  
JULY 2020

*(Signature)*  
खनिज अधिकारी

वास्तु कलेक्टर पन्ना म.प्र.

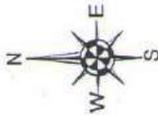
*(Signature)*  
**AJAY MOHAN**

Joint Enviro Care

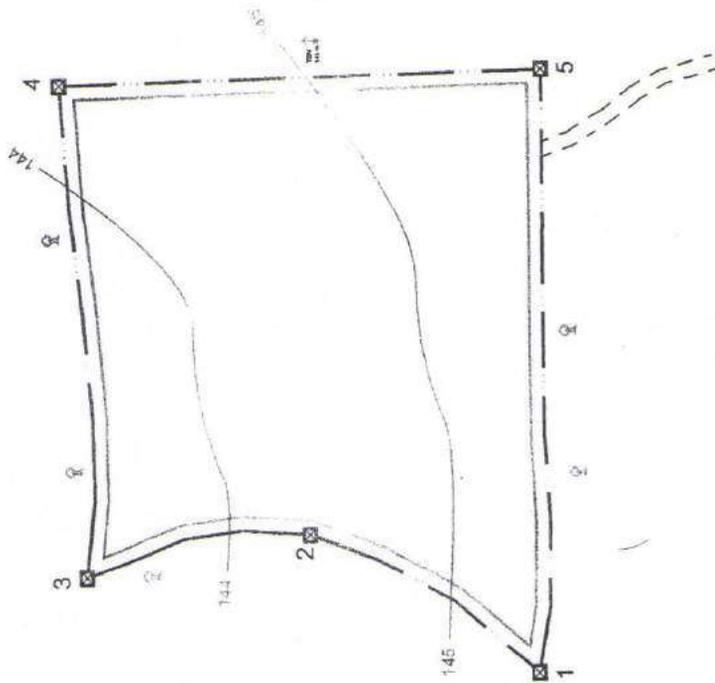
RQP/DGMMMP/015/2013

# SURFACE PLAN

VILLAGE-BEERA, TEHSIL- AJAYGARH, DISTRICT-PANNA (M.P.)  
 KHASRA NO- 114/14, AREA- 1.050 HECTARE  
 APPLICANT-RASMEET MALHOTRA S/o SHRI AJEET SINGH MALHOTRA



SCALE :- 1: 1000



### INDEX

- LEASE BOUNDARY
- SAFETY ZONE
- BOUNDARY PILLAR
- CONTOUR
- ROAD
- TEMPORARY BENCH MARK
- EXISTING PLANTATION

PLATE NO-3

### SURFACE PLAN

DATE OF SURVEY 23.07.2020

PREPARED BY  
 AJAY MOHAN  
 (RQP/DGMMP/015/2013)

*(Signature)*  
**AJAY MOHAN**  
 Insitu Enviro Care  
 RQP/DGMMP/015/2013

AJAY MOHAN  
 (RQP/DGMMP/015/2013)

डॉ. नूतन जैन (Ph.D. in BIOLOGY)  
 खनिज निरीक्षण एवं संशोधन तथा  
 प्रस्ताव/अनु. > पर कलेक्टर से  
 द्वारा दिनांक 20/07/2020 से  
 अनुमोदित।  
 डॉ. नूतन जैन  
 वास्तु कलेक्टर, पटना, म.प्र.

**APPROVED**  
 Dr. Nutan Jain  
 Mining Inspector  
 (Ph.D. in Geology)  
 Dis.-Panna (M.P.)  
 Recommended for Approval

1	25°01'00.40"N	80°15'31.54"E
2	25°01'02.19"N	80°15'32.75"E
3	25°01'03.67"N	80°15'32.20"E
4	25°01'03.74"N	80°15'36.07"E
5	25°01'00.47"N	80°15'35.93"E

## MINING PLAN OF BHANPUR SAND QUARRY

### (E-TENDER SAND QUARRY)

VILLAGE	-	BHANPUR
TEHSIL	-	AJAYGARH
DISTRICT	-	PANNA
STATE	-	MADHYA PRADESH
KHASRA NO.	-	161
AREA	-	1.000 HECTARE
PRODUCTION	-	12000 M <sup>3</sup> /Year
PLAN PERIOD	-	1 YEARS

PREPARED UNDER RULE 42 C OF MP MINOR MINERALS RULE 1996

#### APPLICANT:

**SHRI RASMEET MALHOTRA S/o SHRI AJEET SINGH MALHOTRA**  
**NEAR ALKA TALKIES, NEHRU WARD**  
**PIPARIYA, DISTRICT - HOSHANGABAD (M.P.)**

**APPROVED**  
**अनुमोदित**

**PREPARED BY**

**AJAY MOHAN**

**RQP/DGMMP/015/2013)**

**AUGUST-2020**

*Jain*  
 Dr. Nutan Jain  
 Mining Inspector  
 (Ph.D. Geology)  
 Dis.-Panna (M.P.)

Recommended for Approved

**AJAY MOHAN**  
 Insitu Enviro Care  
 RQP/DGMMP/015/2013

डॉ. नूतन जैन (PH.D. GEOLOGY)  
 खनिज निरीक्षक के अनुमोदन का  
 प्रस्ताव/अनुशंसा के आधार पर कलेक्टर  
 द्वारा दिनांक- 13/08/20 से  
 अनुमोदित।

वा

पन्ना सं. १/२०

# SURFACE PLAN

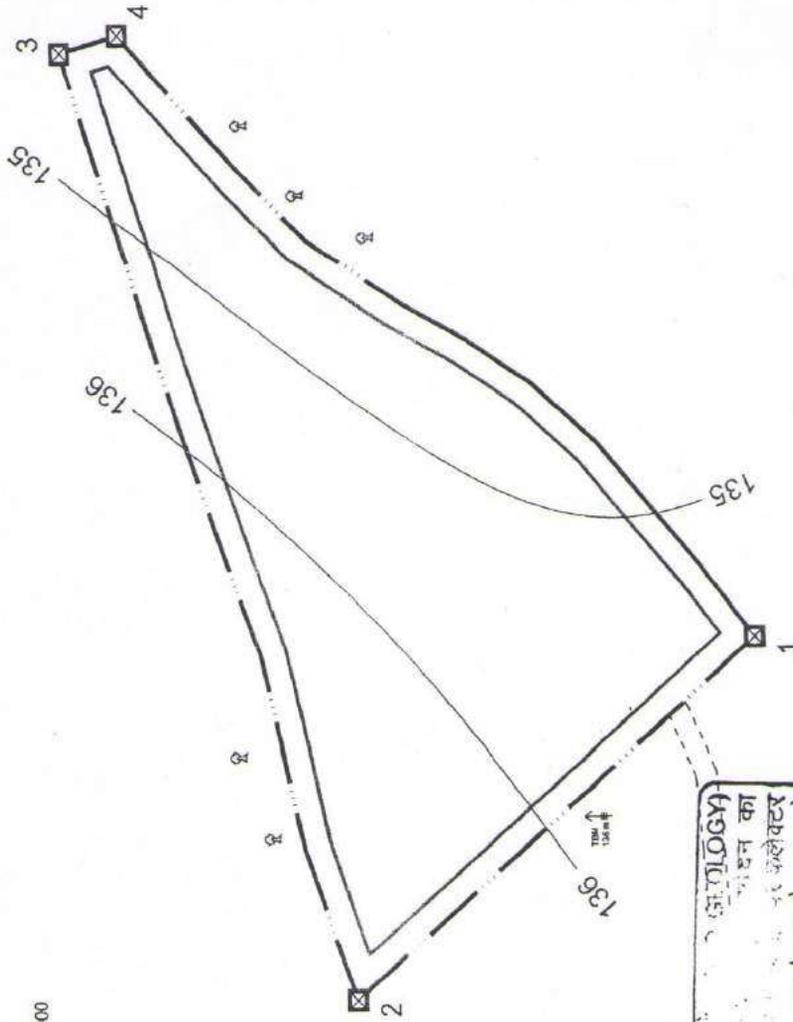
VILLAGE- BHANPUR, TEHSIL- AJAYGARH, DISTRICT- PANNA (M.P.)

KHASRA NO- 161, AREA- 1.000 HECTARE

APPLICANT- RASMEET MALHOTRA S/o SHRI AJEET SINGH MALHOTRA



SCALE :- 1: 1000



## INDEX

- LEASE BOUNDARY
- SAFETY ZONE
- BOUNDARY PILLAR
- CONTOUR
- ROAD
- TEMPORARY BENCH MARK
- EXISTING PLANTATION

PLATE NO-3

## SURFACE PLAN

DATE OF SURVEY 17.07.2020  
 PREPARED BY AJAY MOHAN  
 (RQP/DGMMP/015/2013)



Geology  
 प्रस्तावित खान का  
 द्वारा दिनांक 13/08/20  
 अनुमोदित।  
 (Signature)  
 ज्येष्ठ भूगर्भ विभागाध्यक्ष

1	24°57'34.36"N	80°10'08.50"E
2	24°57'36.94"N	80°10'06.96"E
3	24°57'39.21"N	80°10'13.15"E
4	24°57'38.65"N	80°10'13.37"E

(Signature)  
 Dr. Nandan Jain  
 Mining Inspector  
 (Ph. D. Geology)  
 (RQP/DGMMP/015/2013)  
 Dis.-Panna (M.P.)

Recommended for Approval

# MINING PLAN OF CHANDORA SAND QUARRY

## (E-TENDER SAND QUARRY)

VILLAGE	-	CHANDORA
TEHSIL	-	AJAYGARH
DISTRICT	-	PANNA
STATE	-	MADHYA PRADESH
KHASRA NO.	-	102, 103, 104, 325 & 326
AREA	-	1.000 HECTARE
PRODUCTION	-	12000 M <sup>3</sup> /Year
PLAN PERIOD	-	1 YEARS

PREPARED UNDER RULE 42 C OF MP MINOR MINERALS RULE 1996

### APPLICANT:

SHRI RASMEET MALHOTRA S/o SHRI AJEET SINGH MALHOTRA  
NEAR ALKA TALKIES, NEHRU WARD  
PIPARIYA, DISTRICT - HOSHANGABAD (M.P.)

APPROVED  
अनुमोदित

### PREPARED BY

डॉ. नूतन जैन (PH.D GEOLOGY) AJAY MOHAN  
खनिज निरीक्षक के अनुमोदन का (RQP/DGMMP/015/2013)  
प्रस्ताव/अनुशंसा के आधार पर कलेक्टर  
द्वारा दिनांक- 13/8/2020 से AUGUST-2020  
अनुमोदित।

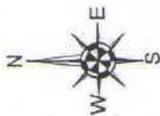
राजि प्रविकारी  
वास्ते कलेक्टर पन्ना म.प्र.

Dr. Nutan Jain  
Mining Inspector  
(Ph.D. Geology)  
Dis.-Panna (M.P.)  
Recommended for Approved

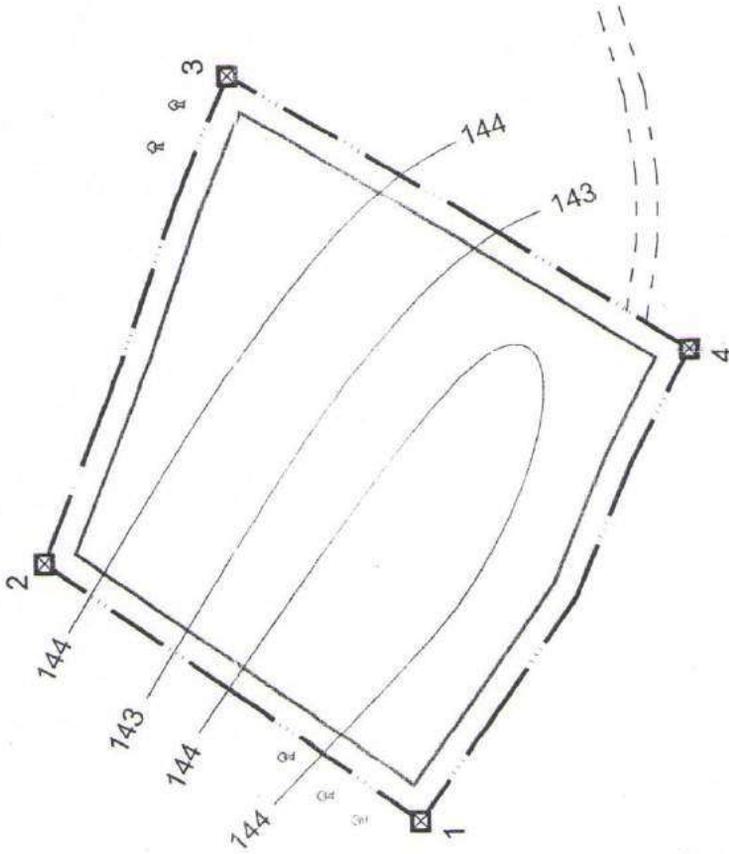
AJAY MOHAN  
Insitu Enviro Care  
RQP/DGMMP/015/2013

# SURFACE PLAN

VILLAGE- CHANDORA, TEHSIL- AJAYGARH, DISTRICT- PANNA (M.P.)  
 KHASRA NO- 102, 103, 104, 325 & 326 AREA- 1.000 HECTARE  
 APPLICANT- RASMEET MALHOTRA S/o SHRI AJEET SINGH MALHOTRA



SCALE :- 1:1000



## INDEX

-  LEASE BOUNDARY
-  SAFETY ZONE
-  BOUNDARY PILLAR
-  CONTOUR
-  ROAD
-  TEMPORARY BENCH MARK
-  EXISTING PLANTATION

PLATE NO-3

SURFACE PLAN	
DATE OF SURVEY	17.07.2020
PREPARED BY	AJAY MOHAN (RQP/DGMMP/015/2013)

APPROVED  
 अनमोदित

डॉ. नृपजित जैन (PH.D. GEOLOGY)  
 खनिज निरीक्षक के अनुमोदन का प्रस्ताव/अनुशासा के आधार पर कलेक्टर द्वारा दिनांक- 12/8/2020 से अनुमोदित।  
 खनिज अधिकारी  
 वास्को कलेक्टर पन्ना म.प्र.

1	25°04'37.30"N	80°19'35.20"E
2	25°04'40.40"N	80°19'36.50"E
3	25°04'38.40"N	80°19'40.80"E
4	25°04'36.30"N	80°19'37.70"E

Dr. Nrupjain Jain  
 Mining Inspector  
 (Ph.D. Geology)  
 Dis.-Panna (M.P.)

(RQP/DGMMP/015/2013)

Recommended for Approved

## MINING PLAN OF JIGANI SAND QUARRY

### (E-TENDER SAND QUARRY)

VILLAGE	-	JIGANI
TEHSIL	-	AJAYGARH
DISTRICT	-	PANNA
STATE	-	MADHYA PRADESH
KHASRA NO.	-	160
AREA	-	1.000 HECTARE
PRODUCTION	-	12000 M <sup>3</sup> /Year
PLAN PERIOD	-	1 YEARS

PREPARED UNDER RULE 42 C OF MP MINOR MINERALS RULE 1996

#### APPLICANT:

**SHRI RASMEET MALHOTRA S/o SHRI AJEET SINGH MALHOTRA**  
**NEAR ALKA TALKIES, NEHRU WARD**  
**PIPARIYA, DISTRICT - HOSHANGABAD (M.P.)**

डॉ. नूतन जैन (PH.D GEOLOGY)

खनिज निरीक्षक के अनुमोदन का प्रस्ताव/अनुशंसा के आधार पर कलेक्टर द्वारा दिनांक- 13/8/20 से अनुमोदित।

खनिज अधिकारी  
 वास्ते कलेक्टर पन्ना म.प्र.

AUGUST-2020

Dr. Nutan Jain  
 Mining Inspector  
 (Ph.D. Geology)  
 Dis.-Panna (M.P.)

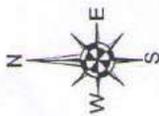
**AJAY MOHAN**  
 Insitu Enviro Care  
 RQP/DGMMP/015/2013

# SURFACE PLAN

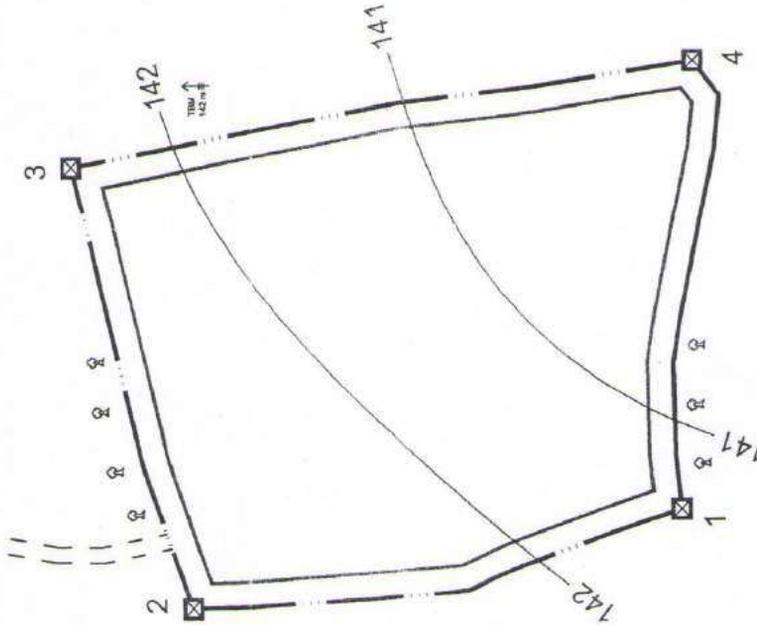
VILLAGE- JIGANI, TEHSIL- AJAYGARH, DISTRICT- PANNA (M.P.)

KHASRA NO- 160, AREA- 1.000 HECTARE

APPLICANT- RASMEET MALHOTRA S/o SHRI AJEET SINGH MALHOTRA



SCALE :- 1: 1000



## INDEX

- LEASE BOUNDARY
- SAFETY ZONE
- BOUNDARY PILLAR
- CONTOUR
- ROAD
- TEMPORARY BENCH MARK
- EXISTING PLANTATION

PLATE NO-3

## SURFACE PLAN

DATE OF SURVEY 17.07.2020  
 PREPARED BY AJAY MOHAN  
 (RQPIDGMMP/015/2013)

APPROVED  
 अनुमोदित

डॉ. नूतन जैन (PH.D GEO. 3Y)  
 खनिज निरीक्षक के अनुमोद. का  
 प्रस्ताव/अनुशांसा के आधार पर कलक्टर  
 द्वारा दिनांक- 13/8/20 से  
 अनुमोदित।  
 खनिज निरीक्षक  
 वास्ते, कलेक्टर पन्ना म.प्र.

1	25°04'01.98"N	80°19'18.17"E
2	25°04'04.57"N	80°19'18.14"E
3	25°04'05.23"N	80°19'21.27"E
4	25°04'00.90"N	80°19'21.57"E

*(Signature)*  
 Dr. Nutan Jain  
 Mining Inspector  
 Ph.D. Geology  
 (RQPIDGMMP/015/2013)  
 Panna (M.P.)  
 Recommended for Approved

## MINING PLAN OF RAMNAI SAND QUARRY

### (E-TENDER SAND QUARRY)

VILLAGE	-	RAMNAI
TEHSIL	-	AJAYGARH
DISTRICT	-	PANNA
STATE	-	MADHYA PRADESH
KHASRA NO.	-	193, 198, 218 & 219
AREA	-	2.760 HECTARE
PRODUCTION	-	30919 M <sup>3</sup> /Year
PLAN PERIOD	-	1 YEARS

PREPARED UNDER RULE 42 C OF MP MINOR MINERALS RULE 1996

#### APPLICANT:

SHRI RASMEET MALHOTRA S/o SHRI AJEET SINGH MALHOTRA  
NEAR ALKA TALKIES, NEHRU WARD  
PIPARIYA, DISTRICT - HOSHANGABAD (M.P.)

*Jain*  
Dr. Nutan Jain  
Mining Director  
(Panna)  
District  
Recommended

#### PREPARED BY

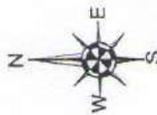
*Ajay Mohan*  
AJAY MOHAN (PH.D.)  
(RQP/ADGMMP/015/2013)  
खनिज निरीक्षण के अनुभव पर  
प्रस्ताव/अनुशंसा के आधार पर कलेक्टर  
द्वारा दिनांक 07/08/2020  
जमुनेविला

*Ajay Mohan*  
AJAY MOHAN  
Insitu Enviro Care  
RQP/DGMMP/015/2013

खनिज अधिकारी  
वास्ते कलेक्टर प्रजा

# SURFACE PLAN

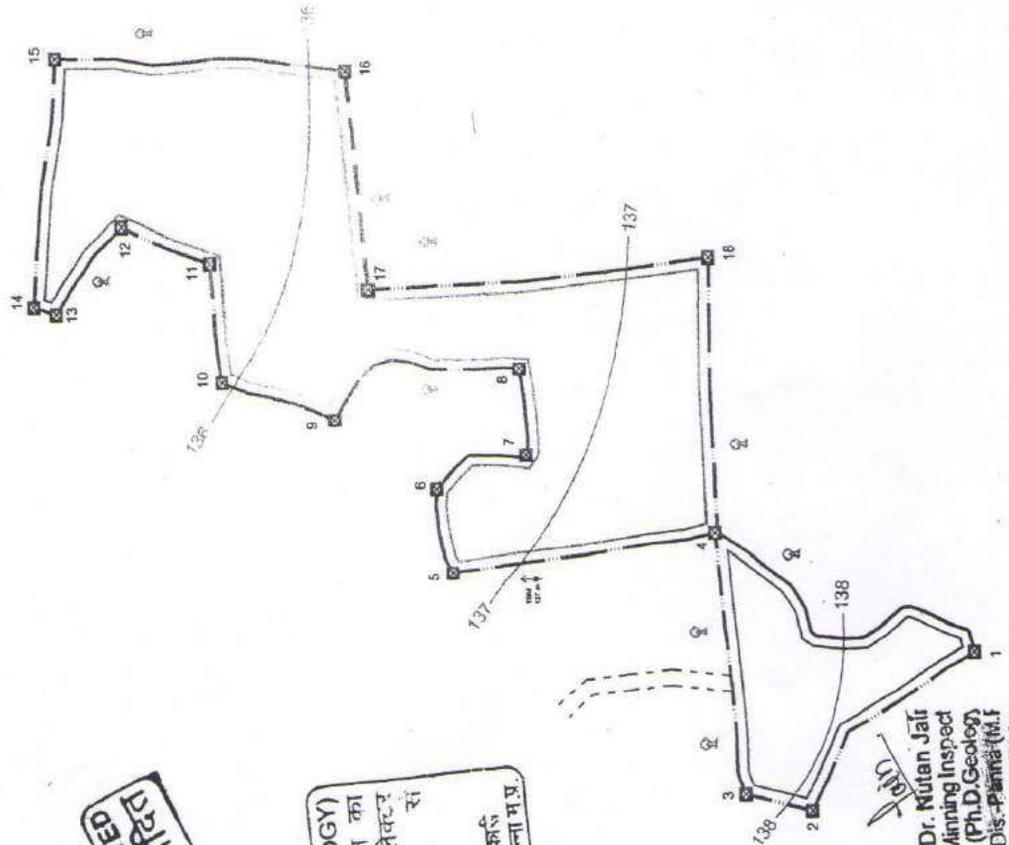
VILLAGE- RAMNAI, TEHSIL- AJAYGARH, DISTRICT- PANNA (M.P.)  
 KHASRA NO- 193, 198, 218 & 219 AREA- 2.760 HECTARE  
 APPLICANT- RASMEET MALHOTRA S/o SHRI AJEET SINGH MALHOTRA



SCALE :- 1: 2000

**APPROVED**  
 अतिरिक्त

डॉ. नृपान जैन (PH.D GEOLOGY)  
 खनिज निरीक्षणक के अनुमोदन का  
 प्रस्ताव/अनुमति के आधार पर कलेक्टर  
 द्वारा दिनांक-  
 अनुमोदित।  
 खनिज अधिकारी  
 रास्ते कलेक्टर पन्ना म.प्र.



## INDEX

-  LEASE BOUNDARY
-  SAFETY ZONE
-  BOUNDARY PILLAR
-  CONTOUR
-  ROAD
-  TEMPORARY BENCH MARK
-  EXISTING PLANTATION

PLATE NO-3

## SURFACE PLAN

DATE OF SURVEY 23.07.2020  
 PREPARED BY AJAY MOHAN  
 (ROP/DGMMMP/015/2013)

*(Signature)*  
**AJAY MOHAN**  
 Insitu Enviro Care  
 ROP/DGMMMP/015/2013  
 approved (ROP/DGMMMP/015/2013)

1	25°06'49.87"N	80°21'21.29"E
2	25°06'52.09"N	80°21'19.16"E
3	25°06'53.03"N	80°21'19.38"E
4	25°06'53.44"N	80°21'23.70"E
5	25°06'56.80"N	80°21'23.39"E
6	25°06'56.87"N	80°21'24.53"E
7	25°06'55.71"N	80°21'24.89"E
8	25°06'55.63"N	80°21'26.00"E
9	25°06'58.02"N	80°21'25.54"E
10	25°06'59.35"N	80°21'26.02"E
11	25°06'59.26"N	80°21'27.39"E
12	25°07'00.33"N	80°21'27.87"E
13	25°07'01.19"N	80°21'26.98"E
14	25°07'01.49"N	80°21'27.09"E
15	25°07'00.88"N	80°21'30.12"E
16	25°06'57.52"N	80°21'29.90"E
17	25°06'57.43"N	80°21'27.00"E
18	25°06'53.28"N	80°21'27.52"E

Dr. Nrupan Jain  
 Mining Inspector  
 (Ph.D. Geology)  
 Dis. Panna (M.P.)

# MINING PLAN & REPLENISHMENT STUDY OF JIGANI SAND QUARRY

## (E- TENDER SAND QUARRY)

VILLAGE	-	JIGANI
TEHSIL	-	AJAYGARH
DISTRICT	-	PANNA
STATE	-	MADHYA PRADESH
KHASRA NO.	-	01
AREA	-	4.90 HECTARE
PRODUCTION	-	100000 M <sup>3</sup> /Year
PLAN PERIOD	-	3 YEARS

म.प्र. गौण खनिज नियम 1996 के प्रारूप अन्तर्गत 18 अन्तर्गत टेकेदार द्वारा शेत तथा वजरी खनन सतह से तीन मीटर तक अथवा जलस्तर तक जो भी कम हो किया जायेगा। ऐसा उत्खनन नदी/नाले के पानी के भीतर नहीं किया जायेगा।

PREPARED UNDER RULE 42 C OF MP MINOR MINERALS RULE 1996

डॉ. नूतन जैन (PH.D GEOLOGY)  
खनिज निरीक्षक के अनुमोदन का  
प्रस्ताव/अनुशंसा के आधार पर कलेक्टर  
द्वारा दिनांक- 19-05-2020 से  
अनुमोदित।  
SRI RASMEET MALHOTRA  
खनिज अधिकारी  
वास्ते कलेक्टर पन्ना म.प्र.

APPLICANT:

SHRI AJEET SINGH MALHOTRA  
NEAR ALKA TALKIES, NEHRU WARD  
PIPARIYA, DISTRICT - HOSHANGABAD (M.P.)

Dr. Nutan Jain  
Mining Inspector  
(Ph.D. Geology)  
Dis.-Panna (M.P.)  
Recommended for Approved

PREPARED BY

AJAY MOHAN  
(RQP/DGMMP/015/2013)

खनिज निरीक्षक के अनुमोदन का  
अनुशंसा के आधार पर कलेक्टर  
द्वारा दिनांक- 19-05-2020 से  
अनुमोदित।

APPROVED  
अनुमोदित

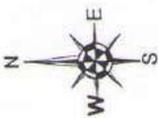
AJAY MOHAN  
Insitu Enviro Care  
RQP/DGMMP/015/2013

Dr. Nutan Jain  
Mining Inspector  
(Ph.D. Geology)  
Dis.-Panna (M.P.)  
Recommended for Approved

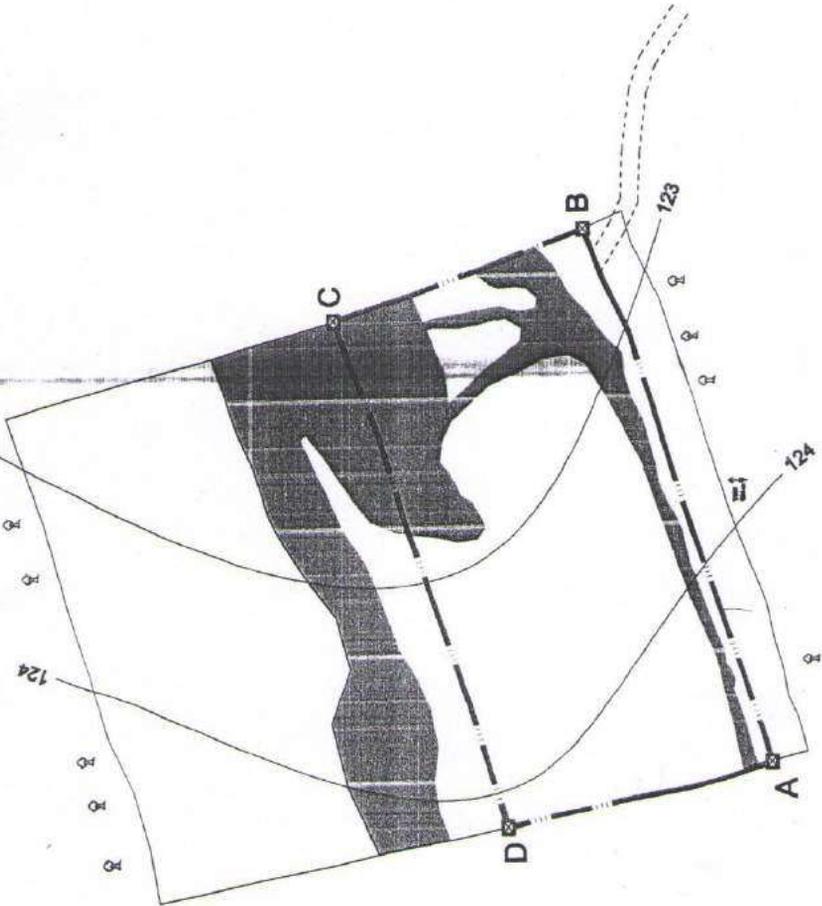
खनिज अधिकारी  
वास्ते कलेक्टर पन्ना म.प्र.

# SURFACE PLAN

VILLAGE- JIGANI , TEHSIL- AJAYGARH, DISTRICT- PANNA (M.P.)  
 KHASRA NO- 01, AREA- 4.90 HECTARE  
 APPLICANT- RASMEET MALHOTRA S/o SHRI AJEET SINGH MALHOTRA



SCALE :- 1: 2000



### INDEX

- LEASE BOUNDARY
- ULTIMATE PIT LIMIT
- BOUNDARY PILLAR
- CONTOUR
- ROAD
- TEMPORARY BENCH MARK
- EXISTING PLANTATION
- RIVER STREAM

PLATE NO-3

SURFACE PLAN	
DATE OF SURVEY	20.01.2020
PREPARED BY	AJAY MOHAN (ROP/DGMMP/015/2013)

*(Signature)*  
 Dr. Nritan Jain  
 Mining Inspector  
 (Ph.D Geology)  
 Dis. - Panna (M.P.)  
 Recommended for Approval  
 (ROP/DGMMP/015/2013)

A	25°04'03.87"N	80°18'38.63"E
B	25°04'10.22"N	80°18'46.41"E
C	25°04'13.81"N	80°18'43.00"E
D	25°04'08.14"N	80°18'34.21"E

APPROVED  
 अनुमोदित

**MINING PLAN OF RAMNAI SAND QUARRY**

**(E-TENDER SAND QUARRY)**

VILLAGE	-	RAMNAI
TEHSIL	-	AJAYGARH
DISTRICT	-	PANNA
STATE	-	MADHYA PRADESH
KHASRA NO.	-	01
AREA	-	2.00 HA OUT OF 5.00 HA
PRODUCTION	-	36,000 M3/Year
PLAN PERIOD	-	2 YEARS

PREPARED UNDER RULE 42 C OF MP MINOR MINERALS RULE 1996

**APPLICANT:**

**SHRI RASMEET SINGH MALHOTRA S/o SHRI AJEET SINGH MALHOTRA**  
**NEAR ALKA TALKIES, NEHRU WARD**  
**PIPARIYA, DISTRICT - HOSHANGABAD (M.P.)**

डॉ. नूतन जैन (PH.D. GEOLOGY)  
 खनिज निरीक्षक के अनुमोदन का  
 प्रस्ताव/अनुशंसा के आधार पर कलेक्टर  
 द्वारा दिनांक- 07/01/21 (RQP/DGMMP/015/2013) से  
 अनुमोदित।

for Jain  
 खनिज अधिकारी  
 वाराणसी, पन्ना म.प्र.

PREPARED BY

AJAY MOHAN

(RQP/DGMMP/015/2013)

APPROVED

अनुमोदित

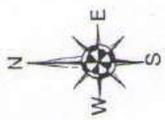
DECEMBER - 2020

AJAY MOHAN  
 Insitu Enviro Care  
 RQP/DGMMP/015/2013

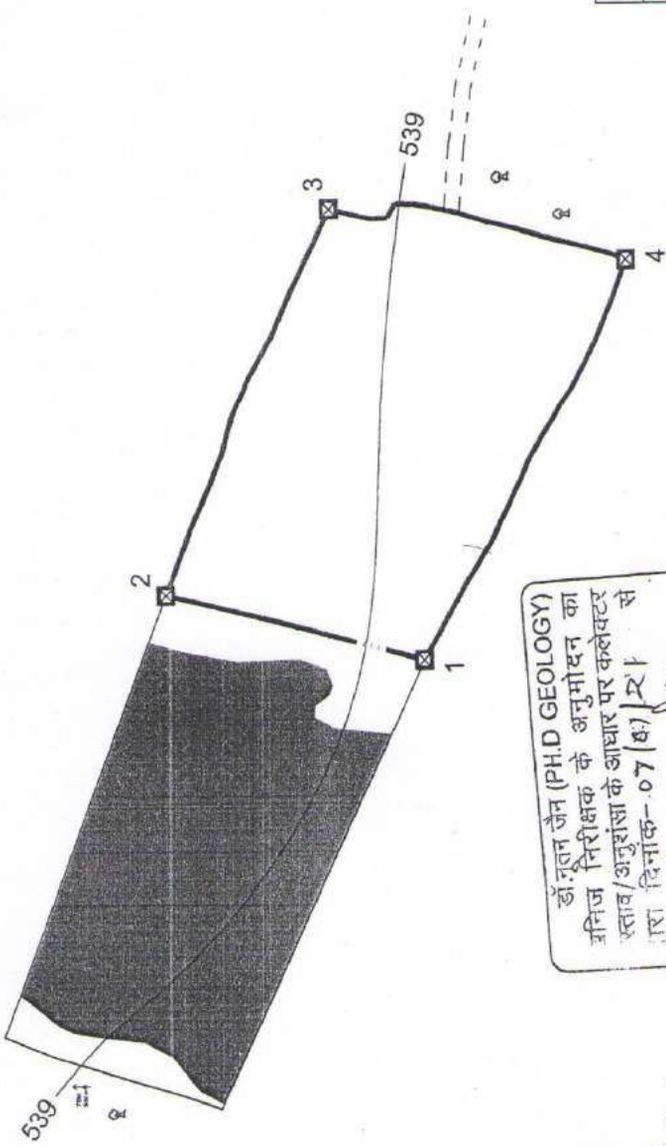
Jain  
 Dr. Nufan Jain  
 Mining Inspector  
 (Ph.D. Geology)  
 Dis.-Panna (M.P.)  
 Recommended for Approved

# SURFACE PLAN

VILLAGE- RAMNAI, TEHSIL- AJAYGARH, DISTRICT- PANNA (M.P.)  
 KHASRA NO- 01, AREA- 2.00 HA. (OUT OF 5.300 HA.)  
 APPLICANT- RASMEET SINGH MALHOTRA S/o SHRI AJEET SINGH MALHOTRA



SCALE :- 1: 2000



### INDEX

- LEASE BOUNDARY
- BOUNDARY PILLAR
- CONTOUR
- ROAD
- TEMPORARY BENCH MARK
- EXISTING PLANTATION
- RIVER STREAM

डॉ. नूतन जैन (PH.D GEOLOGY)  
 त्रिनिज निरीक्षक के अनुमोदन का  
 स्ताव/अनुरासा के आधार पर कलेक्टर  
 पन्ना दिनांक- 07/08/21 से  
 अनुमोदित।  
 Dr. Nutan Jain  
 त्रिनिज अधिकारी  
 भारत कलेक्टर पन्ना म.प्र.

Dr. Nutan Jain  
 Mining Inspector  
 (Ph.D. Geology)  
 Dis.-Panna (M.P.)  
 Recommended for Approved

1	25°07'21.51"N	80°21'05.18"E
2	25°07'24.74"N	80°21'06.82"E
3	25°07'21.71"N	80°21'12.73"E
4	25°07'18.73"N	80°21'11.09"E

APPF  
 07/08/21

PLATE NO-3

### SURFACE PLAN

DATE OF SURVEY	20.12.2020
PREPARED BY	AJAY MOHAN (RQP/DGMMMP/015/2013)

LOVED  
 मोहित

*Ajay Mohan*  
 AJAY MOHAN  
 RQP/DGMMMP/015/2013  
 15/2013

## MINING PLAN AND REPLENISHMENT STUDY OF KATARRA SAND QUARRY

### (AUCTION SAND QUARRY)

VILLAGE	-	KATARRA
TEHSIL	-	AJAYGARH
DISTRICT	-	PANNA
STATE	-	MADHYA PRADESH
KHASRA NO.	-	01
AREA	-	3.90 HECTARE
PRODUCTION	-	35,000 M <sup>3</sup> /Year
PLAN PERIOD	-	3 YEARS

म.प्र. गौण खनिज नियम 1996 के प्रारूप अठारह  
 में खण्ड 18 अन्तर्गत टेकेदार द्वारा रेत तथा बजरी  
 का खनन सतह से तीन मीटर तक अथवा जलरत्तर  
 तक जो भी कम हो किया जायेगा। ऐसा उत्खनन  
 नदी/नाले के पानी के भीतर नहीं किया जावेगा।

PREPARED UNDER RULE 42 C OF MP MINOR MINERALS RULE 1996

APPLICANT:

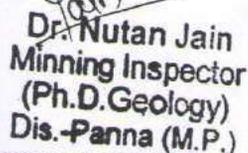
**SHRI RASMEET MALHOTRA S/o SHRI AJEET SINGH MALHOTRA**  
 NEAR ALKA TALKIES, NEHRU WARD  
 PIPARIYA, DISTRICT - HOSHANGABAD (M.P.)

PREPARED BY

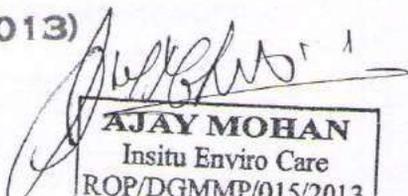
**AJAY MOHAN**  
 DGMMP/015/2013

डॉ. नूतन जैन (PH.D GEOLOGY)  
 खनिज निरीक्षक के अनुमोदन का  
 प्रस्ताव/अनुशंसा के आधार पर कलेक्टर  
 द्वारा दिनांक-19-05-2013 से  
 अनुमोदित।

  
 खनिज अधिकारी  
 राज्य कलेक्टर, पन्ना

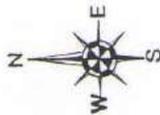
  
**Dr. Nutan Jain**  
 Mining Inspector  
 (Ph.D. Geology)  
 Dis.-Panna (M.P.)

Recommended & Approved

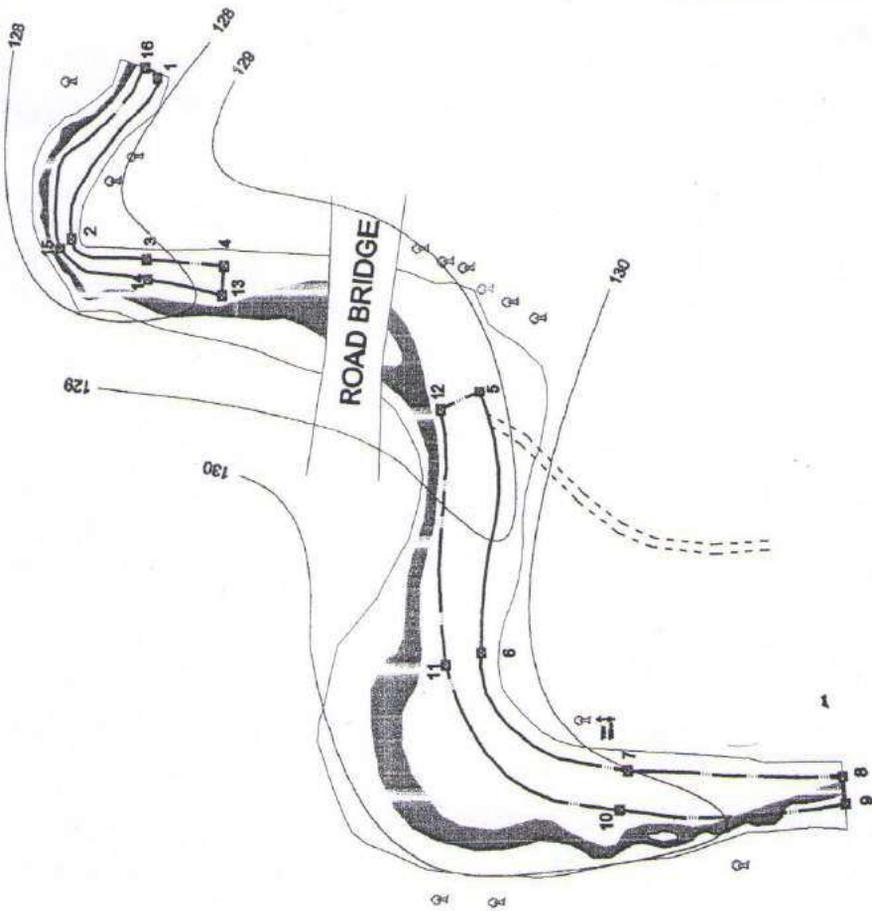
  
**AJAY MOHAN**  
 Insitu Enviro Care  
 RQP/DGMMP/015/2013

# SURFACE PLAN

VILLAGE-KATTARRA, TEHSIL-AJAYGARH, DISTRICT-PANNA (M.P.)  
 KHASRA NO- 01, AREA- 3.90 HECTARE  
 APPLICANT-RASMEET MALHOTRA S/o SHRI AJEET SINGH MALHOTRA



SCALE :- 1: 2000



### INDEX

- LEASE BOUNDARY
- ULTIMATE PITT LIMIT
- BOUNDARY PILLAR
- CONTOUR
- ROAD
- TEMPORARY BENCH MARK
- EXISTING PLANTATION
- RIVER STREAM

1	25°07'39.31"N	80°26'47.35"E
2	25°07'40.54"N	80°26'42.69"E
3	25°07'37.47"N	80°26'39.71"E
4	25°07'34.07"N	80°26'39.55"E
5	25°07'22.06"N	80°26'38.41"E
6	25°07'22.51"N	80°26'28.66"E
7	25°07'15.76"N	80°26'21.71"E
8	25°07'06.13"N	80°26'22.41"E
9	25°07'06.28"N	80°26'21.15"E
10	25°07'15.88"N	80°26'20.37"E
11	25°07'23.43"N	80°26'26.01"E
12	25°07'22.93"N	80°26'37.58"E
13	25°07'34.06"N	80°26'39.13"E
14	25°07'37.55"N	80°26'39.11"E
15	25°07'41.27"N	80°26'42.86"E
16	25°07'39.92"N	80°26'47.53"E

### PLATE NO-3

### SURFACE PLAN

DATE OF SURVEY	20.01.2020
PREPARED BY	AJAY MOHAN (ROP/DGMMP/015/2013)

Dr. Nuljan Jain  
 Mining Inspector  
 (Ph.D. Geology)  
 Dis. Panna (M.P.)  
 Recommended for Approval

*(Signature)*  
 AJAY MOHAN  
 Insitu Enviro Care  
 ROP/DGMMP/015/2013  
 AJAY MOHAN  
 (ROP/DGMMP/015/2013)

# THE REPLENISHMENT STUDY OF RIVER SAND

VILLAGE	-	MOHANA
TEHSIL	-	AJAYGARH
DISTRICT	-	PANNA
STATE	-	MADHYA PRADESH
KHASRA NO.	-	55 1483
AREA	-	12.00 Hectare
PRODUCTION	-	1,51,650 M <sup>3</sup> /Year
RIVER NAME	-	KEN RIVER

PREPARED UNDER RULE 42 OF MP MINOR MINERALS RULE 1996

FOR

SHRI RASMEET MALHOTRA S/O SHRI AJIT SINGH MALHOTRA

NEAR ALKA TALKIES, NEHRU WARDPIPARIYA

DISTRICT- HOSHANGABAD(M.P)

APPROVED  
अनुमोदित

PREPARED BY

AJAY MOHAN

(RQP/DGMMP/015/2013)

JANUARY 2020

APPROVED  
अनुमोदित

डॉ. नूतन जैन (PH.D GEOLOGY)  
खनिज निरीक्षक के अनुमोदन का  
प्रस्ताव/अनुमोदन के आधार पर कलेक्टर  
द्वारा दिनांक-20.02.2020 से  
अनुमोदित।

खनिज अधिकारी  
वास्ते कलेक्टर पन्ना म.प्र.

Dr. Nutan Jain  
Mining Inspector  
(Ph.D. Geology)  
Dis.-Panna (M.P.)  
Recommended for Approval

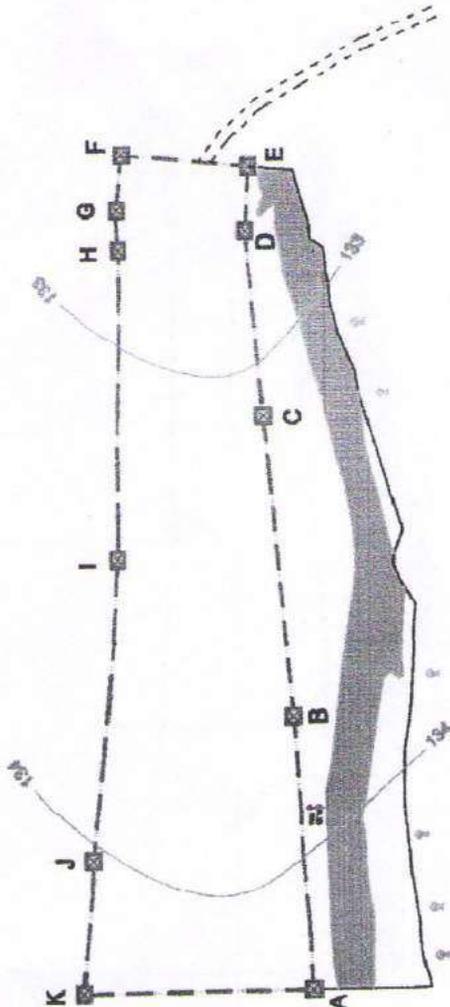
AJAY MOHAN  
In-charge Care  
RQP/DGMMP/015/2013

# SURFACE PLAN

VILLAGE- MOHANA, TEHSIL- AJAYGARH, DISTRICT- PANNA (M.P.)  
 KHASRA NO- 1463, AREA- 12.00 HECTARE  
 APPLICANT- RASMEET MALHOTRA S/o SHRI AJEET SINGH MALHOTRA



SCALE - 1: 2000



**INDEX**

- LEASE BOUNDARY
- ULTIMATE PIT LIMIT
- BOUNDARY PILLAR
- CONTOUR
- ROAD
- TEMPORARY BENCH MARK
- EXISTING PLANTATION
- RIVER STREAM

PLATE NO-3

<b>SURFACE PLAN</b>	
DATE OF SURVEY	20.01.2020
PREPARED BY	AJAY MOHAN (RQP/DGMMP/015/2013)

APPROVED  
अनुमोदित

*Ajay Mohan*  
 AJAY MOHAN  
 IIT (RQP/DGMMP/015/2013)

A	24°55'48.24"N	80°07'45.92"E
B	24°55'48.33"N	80°07'54.23"E
C	24°55'48.66"N	80°08'03.85"E
D	24°55'48.75"N	80°08'11.85"E
E	24°55'48.45"N	80°08'14.15"E
F	24°55'53.19"N	80°08'14.85"E
G	24°55'53.48"N	80°08'12.42"E
H	24°55'53.45"N	80°08'11.81"E
I	24°55'58.11"N	80°08'01.06"E
J	24°55'55.26"N	80°07'51.53"E
K	24°55'55.97"N	80°07'48.04"E

*Dhritam Jain*  
 Dhritam Jain  
 Mining Inspector  
 (Ph.D. Geology)  
 Dis.-Panna (M.P.)  
 Recommended for Approval

# THE REPLENISHMENT STUDY OF RIVER SAND

VILLAGE	-	BEERA NO-3
TEHSIL	-	AJAYGARH
DISTRICT	-	PANNA
STATE	-	MADHYA PRADESH
KHASRA NO.	-	01
AREA	-	6.00Hectare
PRODUCTION	-	59,220M <sup>3</sup> /Year
RIVER NAME	-	KEN RIVER

PREPARED UNDER RULE 42 OF MP MINOR MINERALS RULE 1996

FOR

SHRI RASMEET MALHOTRA S/O SHRI AJIT SINGH MALHOTRA

NEAR ALKA TALKIES, NEHRU WARDPIPARIYA

DISTRICT- HOSHANGABAD(M.P)

PREPARED BY  
AJAY MOHAN  
(RQP/DGMMP/015/2013)

APPROVED  
अनुमोदित

JANUARY 2020

*Ajay Mohan*  
AJAY MOHAN  
Insitu Enviro Care  
RQP/DGMMP/015/2013

डॉ. नूतन जैन (PH.D GEOLOGY)  
खनिज निरीक्षक के अनुमोदन का  
प्रस्ताव/अनुमोदना के आधार पर कलेक्टर  
द्वारा दिनांक-20.02.2020 से  
अनुमोदित।

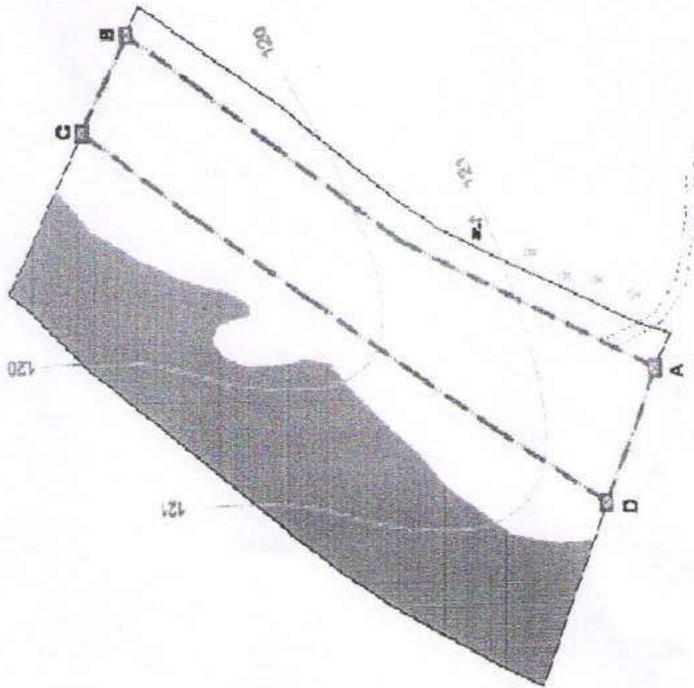
*Jain*  
Dr. Nutan Jain  
Mining Inspector  
(Ph.D. Geology)  
Dis.-Panna (M.P.)  
Recommended for Approved

खनिज निरीक्षक  
नाम्ने कलेक्टर पन्ना म.प्र.

**SURFACE PLAN**  
 VILLAGE- BEERA , TEHSIL- AJAYGARH, DISTRICT- PANNA (M.P.)  
 KHASRA NO- 01, AREA- 6.00 HECTARE  
 APPLICANT- RASMEET MALHOTRA S/o SHRI AJEET SINGH MALHOTRA



SCALE :- 1: 2000



**INDEX**

- LEASE BOUNDARY
- ULTIMATE PTT LIMIT
- BOUNDARY PILLAR
- EIA
- CONTOUR
- ROAD
- TEMPORARY BENCH MARK
- EXISTING PLANTATION
- RIVER STREAM

PLATE NO-3

**SURFACE PLAN**

DATE OF SURVEY	20.01.2020
PREPARED BY	AJAY MOHAN (RQP/DGMMP/015/2013)

*(Signature)*  
 AJAY MOHAN  
 (RQP/DGMMP/015/2013)  
 JUBBI ERVIDO LABE

APPROVED  
 अजयमोहन

A	25°00'31.52"N	80°14'20.52"E
B	25°00'43.57"N	80°14'36.62"E
C	25°00'46.19"N	80°14'34.31"E
D	25°00'34.31"N	80°14'17.76"E

Recommended for further approval  
 Dis:- Panna (M.P.)  
 Mining Department  
 Mining Officer  
 Panna (M.P.)

P4

वित्तीय वर्ष 2020-2021 में अवैध भण्डारण के दर्ज प्रकरण एवं निराकरण (01.04.2020 से 31.03.2021)

क्रमांक	दिनांक	अधिकारी का नाम	अवैध परिवहन कर्ता का नाम	ग्राम	खनिज का नाम एवं मात्रा	खनिज की मात्रा (घ.मी.)	रायल्टी दर	प्रस्तावित शास्ति	जमा राशि	रिमाक
1	30.06.2020	खनि निरीक्षक डा. नूतन जैन	श्री रंजीत सिंह पिता श्री अवतार सिंह निवासी इन्द्रपुरी कालोनी पन्ना	ग्राम उडला	रेत	540.00	67,500		142,241	जमा 142242.18 / म.प्र. राज्य खनिज निगम के द्वारा दिनांक 22.07.2020 द्वारा जमा किया गया।
2	30.06.2020	प्रा. खनि निरीक्षक देवेन्द्र महाबे	श्री जीतेन्द्र दुबे पिता श्री हरदेव दुबे निवासी पिपरिया जिला होशंगाबाद म.प्र.	ग्राम बरकोला	रेत	1590.00	198,750		418,822	जमा 418833.03 / म.प्र. राज्य खनिज निगम के खाते में दिनांक 23.07.2020 को जमा किया गया।
3	30.06.2020	प्रा. खनि निरीक्षक देवेन्द्र महाबे	श्री राजकमल यादव पिता श्री रामराज यादव निवासी अयजगढ जिला पन्ना म.प्र.	ग्राम मझगाय	रेत	143.00	17,875		37,668	जमा 37668.63 / म.प्र. राज्य खनिज निगम के खाते में दिनांक 23.07.2020 को जमा किया गया।
4	30.06.2020	प्रा. खनि निरीक्षक देवेन्द्र महाबे	श्री राजकमल यादव पिता श्री रामराज यादव निवासी अयजगढ जिला पन्ना म.प्र.	ग्राम मझगाय	रेत	737.88	92,235		194,365	जमा 194138.33 / म.प्र. राज्य खनिज निगम के खाते में दिनांक 22.07.2020 को जमा किया गया।
5	30.06.2020	प्रा. खनि निरीक्षक देवेन्द्र महाबे	श्री राजकमल यादव पिता श्री रामराज यादव निवासी अयजगढ जिला पन्ना म.प्र.	ग्राम मझगाय	रेत	248.82	31,103		65,542	जमा 65064 / म.प्र. राज्य खनिज निगम के खाते में दिनांक 22.07.2020 को जमा किया गया।
6	30.06.2020	प्रा. खनि निरीक्षक देवेन्द्र महाबे	श्री दिनेश कुमार मिश्रा पिता श्री फूलचन्द्र मिश्रा निवासी अयजगढ जिला पन्ना म.प्र.	ग्राम घदौरा	रेत	1590.00	198,750		418,822	जमा 418833.03 / म.प्र. राज्य खनिज निगम के खाते में दिनांक 23.07.2020 को जमा किया गया।
7	30.06.2020	प्रा. खनि निरीक्षक देवेन्द्र महाबे	श्री मनीष शिवहरे पिता श्री राजू शिवहरे निवासी अयजगढ जिला पन्ना म.प्र.	ग्राम अमरछी	रेत	8550.00	1,068,750		2,252,156	जमा 2252215.35 / म.प्र. राज्य खनिज निगम के खाते में दिनांक 22.07.2020 को जमा किया गया।
8	30.06.2020	प्रा. खनि निरीक्षक देवेन्द्र महाबे	श्री रोशन कहार पिता श्री संतोष कहार निवासी पिपरिया जिला होशंगाबाद म.प्र.	ग्राम फरस्वाहा	रेत	4500.00	562,500		1,785,345	जमा 1185376.5 / म.प्र. राज्य खनिज निगम के खाते में दिनांक 23.07.2020 को जमा किया गया।
9	30.06.2020	प्रा. खनि निरीक्षक देवेन्द्र महाबे	श्री चन्द्रध्यानी पिता श्री मुरलीधर ध्यानी निवासी जबलपुर म.प्र.	ग्राम बरौली	रेत	9750.00	1,218,750		2,568,248	जमा 2568315.75 / म.प्र. राज्य खनिज निगम के खाते में दिनांक 23.07.2020 को जमा किया गया।

10	28.08.2020	प्रा. खनि निरीक्षक देवेन्द्र महोबे	श्री रंजीत सिंह पिता श्री अवतार सिंह निवासी जबलपुर म.प्र.	ग्राम लौलास बीरा पुल के पास	रेत	2700.00	337,500	782,325	जमा 782346.6 / म.प्र. राज्य खनिज निगम के खाते में किया गया।
11	28.08.2020	प्रा. खनि निरीक्षक देवेन्द्र महोबे	श्री रंजीत सिंह पिता श्री अवतार सिंह निवासी जबलपुर म.प्र.	ग्राम रामनई गिल्ला पूर्वा तलाब के पास	रेत	1440.00	417,240	417,240	जमा 417251.52 / म.प्र. राज्य खनिज निगम के खाते में दिनांक 19.09.2020 को जमा किया गया।
12	18.09.2020	खनि निरीक्षक डा. नूतन जैन	श्री गौरव लिखिटकर पिता श्री धनराज लिखिटकर निवासी अमरावती तहसील बराड ग्राम छेकर थाना महाराष्ट्र	ग्राम बीरा	रेत	6000.00	1,738,500	1,738,500	
13	18.09.2020	खनि निरीक्षक डा. नूतन जैन	श्री गौरव लिखिटकर पिता श्री धनराज लिखिटकर निवासी अमरावती तहसील बराड ग्राम छेकर थाना महाराष्ट्र	ग्राम भानपुर रोड के पास	रेत	3000.00	869,250	869,250	जमा 869274 / म.प्र. राज्य खनिज निगम के खाते में दिनांक 23.09.2020 को जमा किया गया।

वित्तीय वर्ष 2020-2021 में अवैध उत्खनन के दर्ज प्रकरण एवं निराकरण (01.04.2020 से 31.03.2021)

67

क्रमांक	दिनांक	अधिकारी का नाम	अवैध परिवहन कर्ता का नाम	ग्राम	खनिज का नाम एवं मात्रा	खनिज की मात्रा (घ.मी.)	रायल्टी दर	प्रस्तावित शास्ति	जमा राशि	रिमार्क
1	30.06.2020	प्रा. खनि निरीक्षक देवेन्द्र महोबे	श्री रसमीत सिंह मलहोत्रा निवासी पिपरिया जिला होशंगाबाद म.प्र.	ग्राम रामनई ख.न. 2 अंशभाग रकवा	रेत	1080.00	135,000		3,375,000	
2	30.06.2020	प्रा. खनि निरीक्षक देवेन्द्र महोबे	विसलिया बेवा रामसजीवन गिहला चुनुवाद फूलचंद छोटेलाल पिता श्री रामसजीवन गिल्ली पिता श्री रामसजीवन	ग्राम जिगनी एल.एन. टी. मशीन चैन वाली माडल ई85061 ख. न. 352 अंशभाग रकवा	रेत	1600.00	200,000		5,000,000	
3	30.06.2020	प्रा. खनि निरीक्षक देवेन्द्र महोबे	हल्के पिता श्री राम लाल अहीर निवासी ग्राम जिगनी जिला पन्ना म.प्र.	ग्राम जिगनी ख.न. 354 रकवा अंशभाग एल.एन.टी. मशीन ई85061	रेत	200.00			625,000	
4	30.06.2020	प्रा. खनि निरीक्षक देवेन्द्र महोबे	श्री कालका प्रसाद पिता श्री सौखिया कुम्हार निवासी जिगनी जिला पन्ना म.प्र.	ग्राम जिगनी ख.न. 355 अंशभाग एल.एन.टी. मशीन ई85061	रेत	200.00			625,000	
5	30.06.2020	प्रा. खनि निरीक्षक देवेन्द्र महोबे	हल्की देवा जुगरूवा जागेश्वर शिवनंदन पिता श्री जुगरूवा कुम्हार निवासी जिगनी जिला पन्ना म.प्र.	ग्राम जिगनी ख.न. 356 अंशभाग एल.एन.टी. मशीन ई85061	रेत	200.00			625,000	
6	06.08.2020	प्रा. खनि निरीक्षक देवेन्द्र महोबे	वाहन चालक श्री सुरेन्द्र यादव पिता श्री चरण सिंह यादव निवासी ग्राम पाठा तहसील अजयगढ़ जिला पन्ना खदान मालिक का नाम श्री रसमीत सिंह मलहोत्रा पिता श्री अजीत सिंह मलहोत्रा निवासी पिपरिया होशंगाबाद म.प्र.	ग्राम बीरा ख.न. 1 रकवा अंशभाग मे एल.एन.टी. मशीन नं० 601003982	रेत	48.00			150,000	
7	06.08.2020	प्रा. खनि निरीक्षक देवेन्द्र महोबे	श्री अजय कुमार पिता श्री गया प्रसाद निवासी हमीपुर उ.प्र. खदान मालिक श्री रसमीत सिंह मलहोत्रा निवासी पिपरिया होशंगाबाद म.प्र.	ग्राम मोहाना ख.न. 1463 रकवा अंशभाग एल.एन.टी. मशीन नं० 635डू101563	रेत	50.00			156,250	
8	06.08.2020	प्रा. खनि निरीक्षक देवेन्द्र महोबे	इन्द्राणी पति श्री गोपाल कोरी निवासी ग्राम बीरा तहसील अजयगढ़ जिला पन्ना श्री शिवचरण पिता श्री रामभासरे पटेल निवासी ककरहा तहसील अजयगढ़ जिला पन्ना म.प्र.	ग्राम बीरा ख.न. 60/ख एवं 29/2 रकवा 1552 डम्पर नं० MP05G7506	रेत	200.00			625,000	

9	20.08.2020	प्रा. खनि निरीक्षक देवेन्द्र महोबे	श्री राजा भईया पिता श्री नाना यादव निवासी ग्राम भानपुर तहसील अजयगढ जिला पन्ना म.प्र.	ग्राम भानपुर ख.न. 571/2/ख रकवा अंशभाग	रेत	600.00	75,000	3,750,000	1,875,000	
10	20.08.2020	प्रा. खनि निरीक्षक देवेन्द्र महोबे	श्री रसमीत सिंह मलहोत्रा निवासी पिपरिया जिला होशंगाबाद म.प्र.	ग्राम चदौरा ख.न. 99, 100, 102, 103 रकवा अंशभाग	रेत	1200.00	150,000	7,500,000	3,750,000	
11	29.08.2020	प्रा. खनि निरीक्षक देवेन्द्र महोबे	भूमि स्वामी श्री सुखलाल पिता श्री मथुरा चमार निवासी ग्राम भानपुर तहसील अजयगढ जिला पन्ना म0प्र0	ग्राम भानपुर ख.न. 95 रकवा अंशभाग	रेत	60.00	7,500	375,000	1,875,000	
12	29.08.2020	नाथब तहसीलदार अजयगढ एव खनि निरीक्षक पन्ना	श्री रसमीत सिंह मलहोत्रा निवासी पिपरिया जिला होशंगाबाद म.प्र.	ग्राम जिगनी ख.न. 16 17 313 333 रकवा अंशभाग से	रेत	1600.00	200,000	10,000,000	5,000,000	

वित्तीय वर्ष 2020-2021 में अवैध परिवहन के दर्ज प्रकरण एवं निराकरण (01.04.2020 से 31.03.2021)

क्रमांक	दिनांक	अधिकारी का नाम	अवैध परिवहन कर्ता का नाम	वाहन क्रमांक	वाहन का प्रकार	खनिज का नाम	खनिज की मात्रा (घ. मी.)	रायल्टी दर	प्रस्तावित शास्ति	जमा राशि	रिमाक
1	14.05.2020	तहसीलदार अजयगढ एवं खनिज निरीक्षक डा. नूतन जैन	श्री वाकुर दीन पिता श्री सजीवन अहिरवार निवासी ग्राम बछौन थाना चंदला जिला छतरपुर	New Tractor	ट्रेक्टर	सेत	3.00	360		10000	जमा 10000/- ई चालन 08535404 दिनांक 21.05.2020।
2	14.05.2020	तहसीलदार अजयगढ एवं खनिज निरीक्षक डा. नूतन जैन	श्री ईश्वर दुबे	MP35HA0412	ट्रक	सेत	22.00	2640		100000	जमा 100000/- ई चालन 745 दिनांक 20.05.2020।
3	18.05.2020	थाना प्रमारी थाना धरमपुर एवं खनिज निरीक्षक डा. नूतन जैन	श्री संजय यादव पिता श्री रामदेव यादव निवासी रीवा म.प्र.	MP07HB4710	ट्रक	सेत	18.00	2160		100000	जमा 100000/- ई चालन 08535060 दिनांक 20.05.2020।
4	15.05.2020	थाना प्रमारी थाना धरमपुर एवं खनिज निरीक्षक डा. नूतन जैन	श्री रामनाथ उर्फ राजकुमार पिता श्री माली प्रजापति निवासी जैतवारा जिला सतना	MP20HB3312	ट्रक	सेत	18.00	2160		100000	जमा 100000/- ई चालन 08535059 दिनांक 20.05.2020।
5	18.05.2020	थाना प्रमारी थाना धरमपुर एवं खनिज निरीक्षक डा. नूतन जैन	श्री बलदाड पिता श्री सत्यवीर रैदास नि. पहाडीखेरा जिला पन्ना	MP20HB3312	ट्रक	सेत	15.00	1800		100000	जमा 100000/- ई चालन 08535490 दिनांक 21.05.2020।
6	18.05.2020	थाना प्रमारी थाना धरमपुर एवं खनिज निरीक्षक डा. नूतन जैन	श्री राज किशोर पिता श्री त्रिवेणी नि. विसरसिंहपुर सतना म.प्र.	UP64T7960	ट्रक	सेत	22.00	2640		100000	जमा 100000/- ई चालन 08535060 दिनांक 20.05.2020।
7	18.05.2020	थाना प्रमारी थाना धरमपुर एवं खनिज निरीक्षक डा. नूतन जैन	श्री कृष्ण कुमार पिता श्री ईश्वर दीन कुशवाहा निवासी कोठी जिला सतना म.प्र.	MP19HA3703	ट्रक	सेत	18.00	2160		100000	जमा 100000/- ई चालन 08535061 दिनांक 20.05.2020।
8	18.05.2020	थाना प्रमारी थाना धरमपुर एवं खनिज निरीक्षक डा. नूतन जैन	श्री विकास सोनी पिता श्री एन.के. सोनी नि. सतना म.प्र.	MP19HA5645	ट्रक	सेत	18.00	2160		100000	जमा 100000/- ई चालन 08535108 दिनांक 20.05.2020।
9	22.05.2020	तहसीलदार सिमरिया एवं खनिज निरीक्षक डा. नूतन जैन	श्री सियाराम पिता श्री दयाराम पटेल निवासी सिमरिया तह. सिमरिया पन्ना म.प्र.	MP35AA2636	ट्रेक्टर	सेत	3.00	360		10000	जमा 10000/- ई चालन 7900 दिनांक 28.05.2020।
10	26.05.2020	चौकी थाना प्रमारी बीरा एवं खनिज निरीक्षक नूतन जैन	श्री कृष्ण कांत द्विवेदी पिता श्री विष्णुप्रसाद द्विवेदी निवासी गटना तह. अजयगढ जिला पन्ना	MP35AA8193	ट्रेक्टर	सेत	3.00	360		10000	जमा 10000/- ई चालन 08537640 दिनांक 27.05.2020।
11	26.05.2020	चौकी थाना प्रमारी बीरा एवं खनिज निरीक्षक नूतन जैन	श्री विजय पाण्डे पिता श्री जगदीश पाण्डे निवासी ग्राम उदयपुर तहसील अजयगढ पन्ना	MP35AA8256	ट्रेक्टर	सेत	3.00	360		10000	जमा 10000/- ई चालन 08537638 दिनांक 27.05.2020।

क्रमांक	दिनांक	अधिकारी का नाम	अवैध परिवहन कर्ता का नाम	वाहन क्रमांक	वाहन का प्रकार	खनिज का नाम	खनिज की मात्रा (घ. मी.)	रायल्टी दर	प्रस्तावित शास्ति	जमा राशि	रिमाक
12	26.05.2020	थाना प्रमारी सुनवानी एवं खनिज निरीक्षक नूतन जैन	श्री राजेश शाह राजपूत पिता श्री फरन शाह राजपूत नि. गरहे तह. हटा जिला दमोह म. प्र.	MP34AA1897	ट्रेक्टर	रेत	3.00	360		10000	जमा 10,000/- ई चालान 8588 दिनांक 30.05.2020
13	26.05.2021	थाना प्रमारी वृजपुर एवं खनिज निरीक्षक नूतन जैन	श्री रंजीत सिंह पिता श्री श्याम सिंह नि. पिसरी थाना तिलहन जिला शाहजहा पुर उ. प्र.	UP93BT7928	ट्रक	रेत	24.84	2980.8		37260	
14	01.06.2020	तह. अजयगढ़ एवं एस.डी.एम. अजयगढ़ एवं खनिज निरीक्षक पन्ना	श्री महेन्द्र पिता श्री दादूराम मिश्रा निवासी माधौगंज तह. अजयगढ़ जिला पन्ना	MP35HA0317	ट्रक	रेत	15.00	1800		1000000	जमा 1,00,000/- ई चालान 1979 दिनांक 05.06.2020
15	01.06.2020	तह. अजयगढ़ एवं एस.डी.एम. अजयगढ़ एवं खनिज निरीक्षक पन्ना	श्री दिलीप सिंह यादव पिता श्री लौकेंद्र सिंह यादव नि. अजयगढ़ जिला पन्ना	MP35AA7168	ट्रेक्टर	रेत	2.00	240		10000	जमा 10,000/- ई चालान 1884 दिनांक 05.06.2020
16	02.06.2020	थाना प्रमारी अजयगढ़ एवं खनिज निरीक्षक डा. नूतन जैन	श्री बलरू यादव पिता श्री पाल यादव नि. भरतपुर थाना भरतपुर जिला चित्रकूट उ.प्र.	UP96T0812	ट्रक	रेत	26.50	3180		200000	जमा 2,00,000/- ई चालान 2223 दिनांक 06.06.2020
17	02.06.2020	थाना प्रमारी अजयगढ़ एवं खनिज निरीक्षक डा. नूतन जैन	श्री लाला यादव पिता श्री भगवान दीन यादव नि. लोदबारा थाना कर्बी जिला चित्रकूट उ.प्र.	UP96T1205	ट्रक	रेत	26.00	3120		200000	जमा 2,00,000/- ई चालान 2097 दिनांक 06.06.2020
18	02.06.2020	थाना प्रमारी सिला. पन्ना एवं खनिज निरीक्षक डा. नूतन जैन	श्री अमोल सिंह यादव पिता श्री बालकरण सिंह यादव निवासी सिनहाई थाना अजयगढ़ जिला पन्ना म.प्र.	UP77T7437	ट्रक	रेत	18.00	2160		100000	जमा 1,00,000/- ई चालान 2295 दिनांक 06.06.2020
19	02.06.2020	थाना चौकी प्रमारी सिविल लाइन पन्ना एवं खनिज निरीक्षक डा. नूतन जैन	श्री राजू यादव पिता श्री बरेलाल यादव नि. विनतहा थाना अजयगढ़ जिला पन्ना म.प्र.	UP78CT6856	ट्रक	रेत	18.00	2160		100000	जमा 1,00,000/- ई चालान 08538732 दिनांक 24.06.2020
20	02.06.2020	थाना चौकी प्रमारी सिविल लाइन पन्ना एवं खनिज निरीक्षक डा. नूतन जैन	श्री उमेश पाल पिता श्री रामेश्वर पाल निवासी फररवाहा थाना अजयगढ़ जिला पन्ना म.प्र.	MP35HA0425	ट्रक	रेत	20.00	2400		200000	जमा 2,00,000/- ई चालान 2907 एवं 2894 दिनांक 08.06.2020
21	02.06.2020	थाना चौकी प्रमारी सिविल लाइन पन्ना एवं खनिज निरीक्षक डा. नूतन जैन	श्री ओम प्रकाश यादव पिता श्री पजन यादव निवासी अजयगढ़ जिला पन्ना म.प्र.	New Tractor with Trali	ट्रेक्टर	रेत	3.00	360		10000	जमा 10,000/- ई चालान 2130 दिनांक 06.06.2020
22	05.06.2020	थाना प्रमारी बीरा एवं खनिज निरीक्षक नूतन जैन	श्री गुरारी मण्डल पिता श्री सुधीर मण्डल नि. ग्राम वनमगा बंगाली टोला जिला पूडिया बिहार हाल नि. उदयपुर	MP35AA7180	ट्रेक्टर	रेत	3.00	360		10000	जमा 10,000/- ई चालान 2297 दिनांक 06.06.2020

क्रमांक	दिनांक	अधिकारी का नाम	अवैध परिवहन कर्ता का नाम	वाहन क्रमांक	वाहन का प्रकार	खनिज का नाम	खनिज की मात्रा (घ. मी.)	रायल्टी दर	प्रस्तावित शास्ति	जमा राशि	रिमांक
23	09.06.2020	चौकी प्रमारी सिविल लाइन पन्ना एवं खनिज निरीक्षक डा. नूतन जैन	श्री सुन्दर लाल दाहिया पिता श्री रामनाथ दाहिया नि. ग्राम आना थाना सिहपुर जिला सतना म.प्र.	MP19HA5288	ट्रक	रेत	18.70	2244		67320	कलेक्टर महोदय के आदेश प्र0कको 31 दिनांक 11.06.2020 द्वारा मुक्त किया गया।
24	10.06.2020	तहसीलदार पवई एवं खनिज निरीक्षक डा. नूतन जैन	श्री अरविन्द पिता श्री राम मिलन यादव नि. ग्राम सिन्हाई तह. अजयगढ जिला पन्ना म. प्र.	MP35HA0391	ट्रक	रेत	25.50	3060		200000	जमा 2,00,000/- ई चालान 3820 दिनांक 10.06.2020
25	10.06.2020	थाना प्रमारी बीरा एवं खनिज निरीक्षक नूतन जैन	श्री अंकित अग्निहोत्री पिता श्री देवीदयाल अग्निहोत्री	MP35AA6405	ट्रेक्टर	रेत	3.00	300		10000	जमा 10,000/- ई चालान 3802 दिनांक 10.06.2020
26	10.06.2020	थाना प्रमारी बृजपुर एवं खनिज निरीक्षक नूतन जैन	श्री राजलाल सलामी पिता श्री सितपुरा सलामी नि. ग्र. सितपुरा थाना नागोद जिला सतना म.प्र.	MP17HA3642	ट्रक	रेत	27.00	3240		200000	जमा 2,00,000/- ई चालान 4031 दिनांक 16.06.2020
27	10.06.2020	थाना प्रमारी बृजपुर एवं खनिज निरीक्षक नूतन जैन	श्री दिनेश साकेत पिता श्री राम किशन साकेत नि. बरहा धर कुण्डी सतना म.प्र.	MP19HA2794	ट्रक	रेत	26.00	3120		200000	जमा 2,00,000/- ई चालान 08536353 दिनांक 14.06.2020
28	10.06.2020	थाना प्रमारी बृजपुर एवं खनिज निरीक्षक नूतन जैन	श्री शुभम सिंह वैश्य पिता श्री दिनेश सिंह नि. ग्राम नरैनी जिला बाँदा उ.प्र.	MP19HA2979	ट्रक	रेत	26.40	3188		200000	जमा 2,00,000/- ई चालान 08539190 दिनांक 27.07.2020
29	12.06.2020	थाना प्रमारी अजयगढ एवं खनिज निरीक्षक डा. नूतन जैन	श्री नरेश कोरी पिता श्री सीताराम कोरी नि. पिष्टा थाना अजयगढ पन्ना म.प्र.	DI 35 Sonalika	ट्रेक्टर	रेत	3.00	360		10000	जमा 10,000/- ई चालान 97944 दिनांक 23.06.2020
30	12.06.2020	थाना प्रमारी अजयगढ एवं खनिज निरीक्षक डा. नूतन जैन	श्री अशोक शुक्ला पिता श्री चन्द्रपाल शुक्ला नि. अजयगढ जिला पन्ना म.प्र.	Power Trac 434	ट्रेक्टर	रेत	3.00	360		10000	जमा 10,000/- ई चालान 08536349 दिनांक 17.06.2020
31	12.06.2020	थाना प्रमारी अजयगढ एवं खनिज निरीक्षक डा. नूतन जैन	श्री पाल पिता श्री राजकुमार पाल नि. बावपुर तह. अजयगढ जिला पन्ना म.प्र.	Swaraj 834xm	ट्रेक्टर	रेत	3.00	360		10000	जमा 10,000/- ई चालान 08535957 दिनांक 16.06.2020
32	12.06.2020	थाना प्रमारी अजयगढ एवं खनिज निरीक्षक डा. नूतन जैन	श्री दीन दयाल यादव पिता श्री मुन्ना यादव नि. मझगाव तह. अजयगढ जिला पन्ना म.प्र.	Champion	ट्रेक्टर	रेत	3.00	360		10000	जमा 10,000/- ई चालान 08536351 दिनांक 17.06.2020
33	12.06.2020	थाना प्रमारी अजयगढ एवं खनिज निरीक्षक डा. नूतन जैन	श्री पवन बाजपेई पिता श्री राजेन्द्र प्रसाद बाजपेई नि. निम्हा तह. अजयगढ जिला पन्ना म.प्र.	Farm Track Hero	ट्रेक्टर	रेत	3.00	360		10000	जमा 10,000/- ई चालान 08536633 दिनांक 18.06.2020

क्रमांक	दिनांक	अधिकारी का नाम	अवैध परिवहन कर्ता का नाम	वाहन क्रमांक	वाहन का प्रकार	खनिज का नाम	खनिज की मात्रा (घ. मी.)	रायट्टी दर	प्रस्तावित शास्ति	जमा राशि	रिमांक
34	12.06.2020	थाना प्रमारी अजयगढ एवं खनिज निरीक्षक डा. नूतन जैन	श्री महेश कुशवाहा पिता श्री हल्काई कुशवाहा नि. माधोगंज तह. अजयगढ जिला पन्ना म. प्र.	Swaraj 735 FE	ट्रेक्टर	रेत	3.00	360		10000	जमा 10,000 / - ई चालान 08536377 दिनांक 17.06.2020
35	12.06.2020	थाना प्रमारी अजयगढ एवं खनिज निरीक्षक डा. नूतन जैन	श्री रामस्वरूप शाह पिता श्री रामशाह नि. पडरहा तह. अजयगढ जिला पन्ना म. प्र.	MP16AC6914	ट्रेक्टर	रेत	3.00	360		10000	जमा 10,000 / - ई चालान 08536355 दिनांक 17.06.2020
36	12.06.2020	थाना प्रमारी धरमपुर एवं खनिज निरीक्षक डा. नूतन जैन	श्री वा.दा. कामना प्रसाद पिता श्री रज्जू प्रसाद पटवा थाना नरैनी जिला बांदा उ.प्र.	UP90AT0287	ट्रक	रेत	10.00	1200		25000	जमा 25,000 / - ई चालान 08536034 दिनांक 16.06.2020
37	12.06.2020	थाना प्रमारी धरमपुर एवं खनिज निरीक्षक डा. नूतन जैन	श्री लखन सिंह पिता श्री शिव चरण सिंह नि. तिववारी जिला बांदा उ.प्र.	UP71T7373	ट्रक	रेत	15.00	1800		100000	जमा 1,00,000 / - ई चालान 08536254 दिनांक 17.06.2020
38	15.06.2020	खनिज निरीक्षक डा. नूतन जैन	श्री विनोद कुमार पिता श्री गणेश प्रसाद नि. कालींजर तहसील नरैनी जिला बांदा उ.प्र.	UP71T8165	ट्रक	रेत	27.00	3240		100000	जमा 1,00,000 / - ई चालान 08536024 दिनांक 17.06.2020
39	15.06.2020	चौकी थाना प्रमारी हनुमनपुर एवं खनिज निरीक्षक डा. नूतन जैन	श्री सीयाराम यादव पिता श्री रामआसरे यादव नि. बनहरी कला तह. अजयगढ जिला पन्ना म. प्र.	MP35M0501	ट्रेक्टर	रेत	3.00	360		10000	जमा 10,000 / - ई चालान 08536339 दिनांक 17.06.2020
40	15.06.2020	चौकी प्रमारी सिविल लाइन पन्ना एवं खनिज निरीक्षक डा. नूतन जैन	श्री धासी साहू पिता श्री मातादीन साहू नि. विपी गंज थाना बमीठा जिला छतरपुर म. प्र.	MP16GA0754	ट्रक	रेत	5.50	660		25000	जमा 25,000 / - ई चालान 08536155 दिनांक 17.06.2020
41	15.06.2020	थाना प्रमारी अजयगढ एवं खनिज निरीक्षक डा. नूतन जैन	श्री शिवचरण केवट पिता श्री मुन्जू केवट नि. चांदीपाटी तह. अजयगढ जिला पन्ना म. प्र.	MP35AA7225	ट्रेक्टर	रेत	3.00	360		10000	जमा 10,000 / - ई चालान 08536018 दिनांक 17.06.2020
42	15.06.2020	चौकी प्रमारी सिविल लाइन पन्ना एवं खनिज निरीक्षक डा. नूतन जैन	श्री सुरेश साहू पिता श्री मालादीन साहू नि. ग्राम गंज थाना बमीठा जिला छतरपुर म. प्र.	MP16GA1274	ट्रक	रेत	5.50	660		25000	जमा 25,000 / - ई चालान 08536154 दिनांक 17.06.2020
43	22.06.2020	तहसीलदार सिमरिया एवं खनिज निरीक्षक डा. नूतन जैन	श्री सत्येन्द्र सिंह पिता श्री करण सिंह परिहार नि. तिधरा थाना सिमरिया जिला पन्ना म. प्र.	New Mahindra with trail	ट्रेक्टर	रेत	3.00	375		10000	जमा 10,000 / - ई चालान 08538332 दिनांक 23.06.2020
44	22.06.2020	तहसीलदार सिमरिया एवं खनिज निरीक्षक डा. नूतन जैन	श्री इवरान पिता श्री बादशाह नि. सिमरिया जिला पन्ना म. प्र.	MP35AA3740	ट्रेक्टर	रेत	3.00	375		10000	जमा 10,000 / - ई चालान 08533761 दिनांक 24.06.2020
45	22.06.2020	प्र. खनिज निरीक्षक श्री देवेन्द्र महाबं	श्री कल्पू पटेल नि. बाहरपुरा जिला छतरपुर म. प्र.	MP35HA0369	ट्रक	रेत	17.68	2210		50000	जमा 50,000 / - ई चालान 00279 दिनांक 23.06.2020

क्रमांक	दिनांक	अधिकारी का नाम	अवैध परिवहन कर्ता का नाम	वाहन क्रमांक	वाहन का प्रकार	खनिज का नाम	खनिज की मात्रा (घ. मी.)	रायवटी दर	प्रस्तावित शास्ति	जमा राशि	रिमांक
46	23.06.2020	प्रा. खनिज निरीक्षक श्री देवेन्द्र महोबे	श्री शशि पिता श्री शबू खलोफा नि. अजयगढ़ जिला पन्ना म.प्र.	MP35AA7168	ट्रेक्टर	सेत	3.00	375		10000	जमा 10,000/- ई चालान 08538691 दिनांक 24.06.2020
47	24.06.2020	खनि निरीक्षक डा. नूतन जैन एवं थाना प्रमारी सिमरिया	श्री जगत आदिवासी पिता श्री धनुआ आदिवासी निवासी ग्राम खहरिया तहसील सिमरिया जिला पन्ना म.प्र.	MP16AC8107	ट्रेक्टर	सेत	3.00	375		10000	जमा 10,000/- ई चालान 08539079 दिनांक 25.06.2020
48	24.06.2020	प्रा. खनिज निरीक्षक श्री देवेन्द्र महोबे	श्री आरिफ खान पिता श्री हुसैन खान नि. अमानगज जिला पन्ना म.प्र.	MP35HA0699	ट्रक	सेत	17.68	2210		50000	
49	24.06.2020	थाना प्रमारी बीरा एवं खनिज निरीक्षक नूतन जैन	श्री धरमोन्द्र पिता श्री कधी लाल नि. मोहारी बरकोला तहसील अजयगढ़ जिला पन्ना म.प्र.	New Tractor	ट्रेक्टर	सेत	3.00	375		10000	जमा 10,000/- ई चालान 085344042 दिनांक 03.07.2020
50	29.06.2020	थाना प्रमारी बीरा एवं खनिज निरीक्षक नूतन जैन	श्री लखन राजपूत पिता श्री रामस्वरूप राजपूत नि. मोहारी तह. अजयगढ़ जिला पन्ना म.प्र.	New Tractor	ट्रेक्टर	सेत	3.00	375		10000	जमा 10,000/- ई चालान 44021 दिनांक 03.07.2020
51	29.06.2020	थाना प्रमारी बीरा एवं खनिज निरीक्षक नूतन जैन	श्री देवी सिंह पिता श्री रामफल राजपूत नि. ढगरी उदयपुर तह. अजयगढ़ जिला पन्ना म.प्र.	New Tractor	ट्रेक्टर	सेत	3.00	375		10000	जमा 10,000/- ई चालान 44204 दिनांक 03.07.2020
52	29.06.2020	थाना प्रमारी बीरा एवं खनिज निरीक्षक नूतन जैन	श्री रामस्वरूप पिता श्री छोटेलाल कुवाहा नि. ग्राम बहादुर गंज अजयगढ़ जिला पन्ना म.प्र.	New Tractor	ट्रेक्टर	सेत	3.00	375		10000	जमा 10,000/- ई चालान 08536681 दिनांक 02.07.2020
53	02.07.2020	थाना प्रमारी अजयगढ़ एवं खनिज निरीक्षक डा. नूतन जैन	श्री जीतेन्द्र द्विवेदी पिता श्री हीरालाल द्विवेदी नि. ग्राम पिपरहरी जि0 बादा उ.प्र.	UP90T7763	ट्रक	सेत	12.00	2750		200000	जमा 2,00,000/- ई चालान 08531390 दिनांक 04.07.2020
54	13.07.2020	नायब तहसीलदार पन्ना एवं खनिज निरीक्षक श्री महोबे	श्री राधेश पाल पिता श्री मंगीलाल पाल नि. ग्राम कोठी तहत्र सोहावन जिला सतना म.प्र.	MP19HA5819	ट्रक	सेत	12.00	1500		100000	जमा 1,00,000/- ई चालान 08533995 दिनांक 18.08.2020
55	15.07.2020	प्रा. खनिज निरीक्षक श्री देवेन्द्र महोबे	श्री नोने लाल यादव पिता श्री मानिक लाल यादव नि. माधौगंज अजयगढ़ जिला पन्ना म.प्र.	MP16AC6914	ट्रेक्टर	सेत	3.00	375		10000	जमा 10,000/- ई चालान 08538362 दिनांक 24.07.2020
56	15.07.2020	प्रा. खनिज निरीक्षक श्री देवेन्द्र महोबे	श्री जयप्रकाश यादव पिता श्री पंजन यादव निवासी माधौगंज अजयगढ़ जिला पन्ना म.प्र.	new tractor	ट्रेक्टर	सेत	3.00	375		10000	जमा 10,000/- ई चालान 08538375 दिनांक 24.07.2020
57	22.07.2020	प्रा. खनिज निरीक्षक श्री देवेन्द्र महोबे	श्री सतोष रजक पिता श्री छोटा रजक निवासी बिल्हरका उ0प्र0	UP90N2458	ट्रेक्टर	सेत	3.00	375		10000	जमा 10,000/- ई चालान 31 दिनांक 24.07.2020

क्रमांक	दिनांक	अधिकारी का नाम	अवैध परिवहन कर्ता का नाम	वाहन क्रमांक	वाहन का प्रकार	खनिज का नाम	खनिज की मात्रा (घ. मी.)	रायल्टी दर	प्रस्तावित शास्ति	जमा राशि	रिमाक
58	22.07.2020	खनिज निरीक्षक डा. नूतन जैन	श्री आनन्द सिंह खगार पिता श्री काशीराम खगार निवासी ग्राम देवरा गिना किशनगंज जिला छतरपुर म.प्र.	MP20GA5855	ट्रक	सेत	17.00	2125		100000	जमा 1,00,000/- ई चालान 08539192 दिनांक 27.07.2020
59	22.07.2020	खनिज निरीक्षक डा. नूतन जैन	श्री सतीश कुमार पिता श्री दरवारी लाल निवासी बदौरा जिला पन्ना म.प्र.	MP04HE4020	ट्रक	सेत	16.21	2026.25		50000	जमा 50,000/- ई चालान 08538334 दिनांक 24.07.2021
60	22.07.2020	खनिज निरीक्षक डा. नूतन जैन	श्री बच्चा विश्वकर्मा पिता श्री ठाकुरदीन विश्वकर्मा निवासी छठी बहरोरी जिला छतरपुर म.प्र.	UP77AN2672	ट्रक	सेत	21.24	2655		50000	जमा 50,000/- ई चालान 08538334 दिनांक 24.07.2022
61	22.07.2020	खनिज निरीक्षक डा. नूतन जैन	श्री आशीष अवस्थी पिता श्री वीरेन्द्र अवस्थी निवासी करतल नरैनी जिला बांदा उ.प्र.	UP90T8690	ट्रक	सेत	19.34	2418		100000	जमा 1,00,000/- ई चालान 08538339 दिनांक 24.07.2020
62	06.08.2020	प्रा. खनिज निरीक्षक श्री देवेन्द्र महोबे	श्री रंजीत अहिरवार पिता श्री विहारी लाल निवासी बहादुरगंज अजयगढ़ जिला पन्ना म.प्र.	MP35AA8245	ट्रेक्टर	सेत	3.00	375		10000	जमा 10,000/- ई चालान 0853100820 दिनांक 10.08.2020
63	06.08.2020	प्रा. खनिज निरीक्षक श्री देवेन्द्र महोबे	श्री मोहन कुशवाहा पिता श्री सुदामा कुशवाहा नि. बहादुरगंज अजयगढ़ जिला पन्ना म.प्र.	MP35AA7086	ट्रेक्टर	सेत	3.00	375		10000	जमा 10,000/- ई चालान 0853100 दिनांक 10.08.2020
64	06.08.2020	प्रा. खनिज निरीक्षक श्री देवेन्द्र महोबे	मे. ऐशोसियेटेड कामर्स अल्का टाकीज के पास नेहरू वार्ड पिपरिया होसगाबाद म.प्र.	MP05G7506	ट्रक	सेत	18.00	2250		100000	
65	10.08.2020	प्रा. खनिज निरीक्षक श्री देवेन्द्र महोबे	श्री मातादीन पाल पिता श्री बिट्टू पाल निवासी हरसैनी तह. अजयगढ़ जिला पन्ना म.प्र.	MP35SHA0434	ट्रक	सेत	18.48	2310		50000	जमा 50,000/- ई चालान 08533085 दिनांक 14.08.2020
66	10.08.2020	शाना प्रमारी बीरा एवं प्रा० खनिज निरीक्षक देवेन्द्र महोबे	श्री रोहित तिवारी पिता श्री कमलेश तिवारी नि० तिवारिन का पुरवा बीरा अजयगढ़ जिला पन्ना म.प्र.	New Tractor with Trali	ट्रेक्टर	सेत	3.00	375		10000	जमा 10,000/- ई चालान 08532117 दिनांक 11.08.2020
67	10.08.2020	शाना प्रमारी पवई एवं खनिज निरीक्षक नूतन जैन	श्री अनिल सोनी पिता श्री राजकुमार सोनी निवासी हरदुआ रोटी जिला कटनी म.प्र.	UP93T9850	ट्रक	सेत	20.00	2500		100000	जमा 50,000/- ई चालान 08532305 दिनांक 11.08.2020
68	10.08.2020	वौकी शाना प्रमारी हनुमतपुर एवं खनिज निरीक्षक डा. नूतन जैन	श्री सुरेश पाल पिता श्री स्वामीदीन पाल निवासी बालपुर थाना अजयगढ़ जिला पन्ना म.प्र.	MP16AA8249	ट्रेक्टर	सेत	3.00	375		10000	जमा 10,000/- ई चालान 08532114 दिनांक 11.08.2020
69	18.08.2020	प्रा. खनिज निरीक्षक श्री देवेन्द्र महोबे	श्री रसीद खान पिता श्री राजा हुसैन निवासी किशनपुर अजयगढ़ जिला पन्ना म.प्र.	MP35AA8236	ट्रेक्टर	सेत	3.00	375		10000	जमा 10,000/- ई चालान 60088 दिनांक 20.08.2020

क्रमांक	दिनांक	अधिकारी का नाम	अवैध परिवहन कर्ता का नाम	वाहन क्रमांक	वाहन का प्रकार	खनिज का नाम	खनिज की मात्रा (घ. मी.)	रायल्टी दर	प्रस्तावित शारिरी	जमा राशि	रिमांक
70	26.08.2020	खनिज निरीक्षक डा. नूतन जैन	श्री कृष्ण कुमार कोरी पिता श्री जम्मू कोरी नि. देवेन्द्रनगर जिला पन्ना म.प्र.	MP35HA1029	ट्रक	रेत	19.95	2493.75	500000	200000	जमा 1,00,000/- ई चालान 08531245 दिनांक 04.08.2020
71	26.08.2020	खनिज निरीक्षक डा. नूतन जैन	श्री कृष्ण वर्मा पिता श्री लल्ली प्रसाद वर्मा निवासी असौनी तह. गुनौर जिला पन्ना म.प्र.	MP35AA6349	ट्रेक्टर	रेत	3.00	375	25000	10000	जमा 10,000/- ई चालान 08537322 दिनांक 28.08.2020
72	26.08.2020	खनिज निरीक्षक डा. नूतन जैन	श्री बृजेश कोरी पिता श्री दीनदयाल कोरी नि. बडागाव देवेन्द्रनगर जिला पन्ना म.प्र.	New Tractor	ट्रेक्टर	रेत	3.00	375	25000	10000	
73	26.08.2020	खनिज निरीक्षक डा. नूतन जैन	श्री विवेश कोरी पिता श्री रामधनी कोरी नि. देवेन्द्रनगर जिला पन्ना म.प्र.	MP35AA7994	ट्रेक्टर	रेत	3.00	375	25000	10000	
74	26.08.2020	खनिज निरीक्षक डा. नूतन जैन	श्री भगवान दास चौधरी पिता श्री परम लाल चौधरी निवासी नयागाव सलेहा तह. गुनौर जिला पन्ना म.प्र.	MP35AA7490	ट्रेक्टर	रेत	3.00	375		10,800	जमा 10,800/- ई चालान 08537346, 08537324 दिनांक 28.08.2020
75	27.08.2020	प्रा. खनिज निरीक्षक श्री देवेन्द्र महाबे	श्री जहागीर खान पिता श्री सब्बीर खान निवासी घराबा थाना कुडवार जिला सुल्तानपुर उ.प्र.	UP44AT8383	Truck	रेत	26.00	3250	4,00,000	2,00,000	जमा 2,00,000/- ई चालान 08533694 दिनांक 04.09.2020
76	27.08.2020	प्रा. खनिज निरीक्षक श्री देवेन्द्र महाबे	श्री कमल रावत निवासी बहादुरगंज तह. अजयगढ जिला पन्ना म.प्र.	Tractor che. N. WZTH304271363 90	Tractor	रेत	3.00	375	25,000	10,000	जमा 10,000/- ई चालान 0853694 दिनांक 02.02.2021
77	27.08.2020	प्रा. खनिज निरीक्षक श्री देवेन्द्र महाबे	श्री अशोक उपाध्याय पिता श्री राम सेक उपाध्याय नि. ग्राम पटी बजरिया कृष्णा कल्याण पुर पन्ना म.प्र.	UP777437	Dumphher	रेत	18.00	2250	2,00,000	1,00,000	जमा 1,00,000/- ई चालान 08536147 दिनांक 14.12.2020
78	27.08.2020	प्रा. खनिज निरीक्षक श्री देवेन्द्र महाबे	श्री महेंद्र सिंह यादव पिता श्री गिरवर सिंह यादव नि. ग्राम खमरिया थाना अजयगढ जिला पन्ना म.प्र.	UP78CT6856	Truck	रेत	18.00	2250	2,00,000	1,00,000	जमा 1,00,000/- ई चालान 08536151 दिनांक 14.12.2020
79	04.09.2020	थाना चौकी प्रमारी ककरहटी पन्ना एवं खनिज निरीक्षक डा. नूतन जैन	श्री चन्द्रमान सिंह यादव पिता श्री स्व0 मंगल सिंह यादव नि0 माझा थाना कोतवाली पन्ना म.प्र.	MP35HA0429	Truck	रेत	20.50	2565	4,00,000	2,00,000	जमा 1,00,000/- ई चालान 08534023 दिनांक 11.09.2020
80	08.09.2020	प्रा. खनिज निरीक्षक श्री देवेन्द्र महाबे	श्री नवीन सिंह पिता श्री दिनेश सिंह परिहार नि0 बार्ड न0 08 जाखी तह. नागौद जिला सतना म.प्र.	MP19HA1363	Truck	रेत	18.00	2250	2,00,000	1,00,000	जमा 1,00,000/- ई चालान 08534950 दिनांक 14.09.2020
81	11.09.2020	थाना चौकी प्रमारी ककरहटी पन्ना एवं प्रा. खनिज निरीक्षक देवेन्द्र महाबे	श्री जवाहर लाल पिता श्री गिरधारी चौधरी नि. कंधनपुरा ककरहटी जिला पन्ना म.प्र.	MP35AA5059	Tractor	रेत	3.00	375	25,000	10,000	जमा 10,000/- ई चालान 08535406 दिनांक 15.09.2020

क्रमांक	दिनांक	अधिकारी का नाम	अवैध परिवहन कर्ता का नाम	वाहन क्रमांक	वाहन का प्रकार	खनिज का नाम	खनिज की मात्रा (घ. मी.)	रायल्टी दर	प्रस्तावित शास्ति	जमा राशि	रिमांक
82	18.09.2020	शाना प्रमारी यातायात पन्ना एवं प्रा. खनिज निरीक्षक श्री देवेन्द्र महोबे	श्री राजेश कुमार लोध पिता श्री शिवकुमार लोध नि० माधौगंज तह. अजयगढ जिला पन्ना म.प्र.	MP35AA1365	Tractor	रेत	3.00	375	25,000	10,000	जमा 10,000/- ई चालान 08537870 दिनांक 21.09.2020
83	18.09.2020	शाना चौकी प्रमारी हनुमत्पुर एवं खनिज निरीक्षक डा. नूतन जैन	श्री जयपाल कुशवाहा पिता श्री रामविशाल कुशवाहा नि० पाठा थाना अजयगढ जिला पन्ना म.प्र.	New Tractor New Holend	Tractor	रेत	3.00	375	25,000	10,000	जमा 10,000/- ई चालान 08538212 दिनांक 22.09.2020
84	18.09.2020	शाना प्रमारी सिमारिया एवं खनिज निरीक्षक डा. नूतन जैन	श्री बलदेव पटेल पिता श्री खडगाराम पटेल नि. ग्राम गढी करहिया थाना सुनवानी जिला पन्ना म.प्र.	New Tractor with Trail	Tractor	रेत	3.00	375	25,000	10,000	जमा 10,000/- ई चालान 32 दिनांक 22.09.2020
85	18.09.2020	शाना प्रमारी यातायात पन्ना एवं खनिज निरीक्षक डा. नूतन जैन	श्री कमल सिंह पिता श्री पंजाब सिंह नि० जौहरपुर थाना विन्दुवाडी जिला बादा उ.प्र.	UP90V4190	Tractor	रेत	3.00	375	25,000	10,000	जमा 10,000/- ई चालान 34 दिनांक 22.09.2020
86	28.09.2020	चौकी प्रमारी बीरा एवं खनिज निरीक्षक डा. नूतन जैन	श्री राम सिंह राजपूत पिता श्री कृपाल राजपूत नि. ग्राम डगरी थाना अजयगढ जिला पन्ना म.प्र.	New tractor Swaraj	Tractor	रेत	3.00	375	25,000	10,000	जमा 10,000/- ई चालान 08532432 दिनांक 06.10.2020
87	28.09.2020	शाना प्रमारी अजयगढ एवं खनिज निरीक्षक डा. नूतन जैन	श्री टोपे यादव पिता श्री राम मिलन यादव नि. पीपरपुर लिा अमेठी उ.प्र.	UP44T9646	Truck	रेत	22.00	2640	2,00,000	1,00,000	जमा 1,00,000/- ई चालान 08532424 दिनांक 06.10.2020
88	28.09.2020	शाना प्रमारी धरमपुर एवं खनिज निरीक्षक डा. नूतन जैन	श्री मुकेश राजपूत पिता श्री लाल बाबू राजपूत नि. खोरा जिला पन्ना म.प्र.	New Tractor	Tractor	रेत	3.00	375	25,000	10,000	
89	28.09.2020	शाना प्रमारी सुनवानी एवं खनिज निरीक्षक नूतन जैन	श्री सुरेश चनपुरिया पिता श्री भागीरथ चनपुरिया नि. अमानगंज जिला पन्ना म.प्र.	MP35GA0607	Truck	रेत	10.00	1250	50,000	25,000	जमा 25,000/- ई चालान 08532390 दिनांक 06.10.2020
90	03.10.2020	शाना प्रमारी अमानगंज एवं खनिज निरीक्षक डा. नूतन जैन	श्री कमलेश गौड पिता श्री गिरी गौड नि. ग्राम बिकारपुरा तह. पवई जिला पन्ना म.प्र.	MP18H4727	Truck	रेत	16.00	1920		48,000	जमा 48,000/- ई चालान 08532369 दिनांक 06.10.2020
91	09.10.2020	खनिज निरीक्षक डा. नूतन जैन	श्री बंशीधर रैकवार पिता श्री नंद किशोर रैकवार नि. अलीपुर तह. नौगाव जिला छतरपुर म.प्र.	MP34H0120	Truck	रेत	14.66	1832.5	1,00,000	50,000	जमा 50,000/- ई चालान 08536774 दिनांक 15.10.2020
92	14.10.2020	शाना प्रमारी देवेन्द्रनगर एवं खनिज निरीक्षक डा. नूतन जैन	श्री लोकेन्द्र यादव पिता श्री हरदयाल सिंह यादव नि. ग्राम माझा तह पन्ना जिला पन्ना म.प्र.	MP35GA0889	Truck	रेत	5.50	687.5	50,000	25,000	जमा 25,000/- ई चालान 08537346 दिनांक 16.10.2020

क्रमांक	दिनांक	अधिकारी का नाम	अवैध परिवहन कर्ता का नाम	वाहन क्रमांक	वाहन का प्रकार	खनिज का नाम	खनिज की मात्रा (घ. मी.)	रायल्टी दर	प्रस्तावित शक्ति	जमा राशि	रिमांक
93	15.10.2020	खनिज निरीक्षक डा. नूतन जैन	श्री राममूलन खंगार पिता श्री सीता राम खंगार निवासी फरखाहा तह. अजयगढ़ जिला पन्ना म.प्र.	MP35HA0257	Truck	रेत	19.18	2397.5	2,00,000	1,00,000	जमा 1,00,000/- ई चालान 08531236 दिनांक 03.11.2020   ओदशानुसार आदेश दिनांक 05.11.2020 को कलेक्टर महोदय के न्यायलय में भेजा गया।
94	15.10.2020	थाना प्रभारी देवेन्द्रनगर एवं खनिज निरीक्षक डा. नूतन जैन	श्री राजेश कंबट पिता श्री हल्के कंबट नि० फरखाहा थाना अजयगढ़ जिला पन्ना म.प्र.	UP78T6854	Truck	रेत	24.00	3000	2,00,000	1,00,000	जमा 1,00,000/- ई चालान 08531232 दिनांक 03.11.2020   ओदशानुसार आदेश दिनांक 05.11.2020 को कलेक्टर महोदय के न्यायलय में भेजा गया।
95	15.10.2020	थाना प्रभारी देवेन्द्रनगर एवं खनिज निरीक्षक डा. नूतन जैन	श्री राम प्रकाश पिता श्री लक्ष्मण नि. ग्राम सिमरा कला तह. अजयगढ़ जिला पन्ना म.प्र.	UP95T1586	Truck	रेत	24.80	3100	2,00,000	1,00,000	जमा 1,00,000/- ई चालान 08534734 दिनांक 10.11.2020   ओदशानुसार आदेश दिनांक 05.11.2020 को कलेक्टर महोदय के न्यायलय में भेजा गया।
96	16.10.2020	थाना प्रभारी सिमारिया एवं खनिज निरीक्षक डा. नूतन जैन	श्री ओम प्रकाश पाल पिता श्री मगना पाल नि. सिमरा थाना अजयगढ़ जिला पन्ना म.प्र.	MP16H1073	Truck	रेत	25.00	3125	4,00,000	2,00,000	जमा 1,00,000/- ई चालान 08531297 दिनांक 29.10.2020
97	16.10.2020	थाना प्रभारी सिमारिया एवं खनिज निरीक्षक डा. नूतन जैन	श्री काशी प्रसाद उर्फ बाबी पिता श्री उमैदा आदिवासी नि. श्यामरा थाना बमीठा जिला छतरपुर म.प्र.	MP18BA7474	Truck	रेत	24.50	3062.5	4,00,000	2,00,000	जमा 1,00,000/- ई चालान 08531297 दिनांक 29.10.2020
98	22.10.2020	थाना चौकी प्रभारी ककरहटी पन्ना एवं खनिज निरीक्षक डा. नूतन जैन	श्री अन्ति आदिवासी पिपरिया वाले हाल निवास गुडियाना मोहल्ला ककरहटी जिला पन्ना म.प्र.	MP35AA8272	Tractor	रेत	3.00	375	25,000	10,000	जमा 10,000/- ई चालान 08534883 दिनांक 10.11.2020   ओदशानुसार आदेश दिनांक 05.11.2020 को कलेक्टर महोदय के न्यायलय में भेजा गया।

क्रमांक	दिनांक	अधिकारी का नाम	अवैध परिवहन कर्ता का नाम	वाहन क्रमांक	वाहन का प्रकार	खनिज का नाम	खनिज की मात्रा (घ. मी.)	रायल्टी दर	प्रस्तावित शास्ति	जमा राशि	रिमाक
99	22.10.2020	शाना प्रमारी पवई एवं खनिज निरीक्षक नूतन जैन	श्री अरविन्द्र सिंह पिता श्री पर्वत सिंह नि. सिनहाई थाना अजयगढ जिला पन्ना म.प्र.	UP95T1112	Truck	रेत	14.50	1812.5	2,00,000	1,00,000	जमा 1,00,000/- ई चालान 08534719 दिनांक 10.11.2020। ओदशानुसार आदेश दिनांक 05.11.2020 को कलेक्टर महोदय के न्यायलय में भेजा गया।
100	23.10.2020	शाना प्रमारी अजयगढ एवं प्रा. खनिज निरीक्षक देवेन्द्र महोबे	श्री महेन्द्र कुशवाहा पिता श्री सुदामा कुशवाहा नि. बहादुरगंज अजयगढ जिला पन्ना म.प्र.	New Tractor che. T053351889	Tractor	रेत	3.00	375	25,000	10,000	जमा 10,000/- ई चालान 08531737 दिनांक 04.11.2020। ओदशानुसार आदेश दिनांक 05.11.2020 को कलेक्टर महोदय के न्यायलय में भेजा गया।
101	23.10.2020	शाना प्रमारी अजयगढ एवं प्रा. खनिज निरीक्षक देवेन्द्र महोबे	श्री कैदार कुशवाहा पिता श्री राम बाबू कुशवाहा नि. बहादुर गंज अजयगढ जिला पन्ना म.प्र.	New tractor En. E3530869	Tractor	रेत	3.00	375	25,000	10,000	जमा 10,000/- ई चालान 08531734 दिनांक 04.11.2020। ओदशानुसार आदेश दिनांक 05.11.2020 को कलेक्टर महोदय के न्यायलय में भेजा गया।
102	06.11.2020	शाना प्रमारी सिमरिया एवं खनिज निरीक्षक डा. नूतन जैन	श्री बलबन्त सिंह पिता श्री प्यारेलाल खगौर नि.0 ग्राम देवरा थाना किशनगढ जिला छतरपुर म.प्र.	MP20GAS5855	Truck	रेत	27.00	3375	1,00,000	50,000	कलेक्टर महोदय पन्ना के आदेश दिनांक 24.11.2020 द्वारा वाहन को मुक्त किया गया।
103	19.11.2020	शाना प्रमारी अमानगंज	श्री अनिल दहायत पिता श्री सुदामा दहायत नि. ग्राम कैथी थाना पवई जिला पन्ना म.प्र.	New Tractor	Tractor	रेत	3.00	375		10,000	जमा 10,000/- ई चालान 0853372 दिनांक 01.12.2020।
104	23.11.2020	शाना प्रमारी पवई एवं खनिज निरीक्षक नूतन जैन	श्री कृपाल सिंगरौल पिता श्री शंकरा सिंगरौल निवासी ग्राम सुनवारी तहसील पवई जिला पन्ना म.प्र.	New Tractor Jon dear	Tractor	रेत	3.00	375	25,000	10,000	जमा 10,000/- ई चालान 0853378 दिनांक 01.12.2020।
105	01.12.2020	खनिज निरीक्षक डा. नूतन जैन	श्री प्रकाश सिंह यादव पिता श्री रमू यादव नि. अमझिरिया जिला पन्ना म.प्र.	MP35HA0786	Truck	रेत	24.50	3062.5	4,00,000	2,00,000	कलेक्टर महोदय के आदेश दिनांक 14.12.2020 द्वारा वाहन मुक्त किया गया।
106	01.12.2020	खनिज निरीक्षक डा. नूतन जैन	श्री गोरेलाल विश्वकर्मा पिता श्री शिवकवतार विश्वकर्मा नि. पन्ना म.प्र.	MP16H0793	Truck	रेत	22.50	2812.5	1,00,000	50,000	कलेक्टर महोदय के आदेश दिनांक 14.12.2020 द्वारा वाहन मुक्त किया गया।

क्रमांक	दिनांक	अधिकारी का नाम	अवैध परिवहन कर्ता का नाम	वाहन क्रमांक	वाहन का प्रकार	खनिज का नाम	खनिज की मात्रा (घ. मी.)	रायल्टी दर	प्रस्तावित शास्ति	जमा राशि	रिमांक
107	01.12.2020	खनिज निरीक्षक डा. नूतन जैन	श्री विजय यादव पिता श्री मलखान यादव नि. देवेन्द्रनगर जिला पन्ना म.प्र.	MP35HA0283	Truck	सेत	25.50	3187.5	4,00,000	2,00,000	कलेक्टर महोदय के आदेश दिनांक 14.12.2020 द्वारा वाहन मुक्त किया गया । जमा 25,000/- ई चालान 085314420 दिनांक 24.12.2020 ।
108	01.12.2020	थाना प्रमारी बृजपुर एवं खनिज निरीक्षक नूतन जैन	श्री चन्द्रपाल विश्वकर्मा पिता श्री भईयाराम विश्वकर्मा नि. खलहरी थाना नरैनी जिला बांदा म.प्र.	UP90AT0287	Truck	सेत	6.00	720	50,000	25,000	कलेक्टर महोदय के आदेश दिनांक 18.12.2020 द्वारा वाहन मुक्त किया गया ।
109	18.12.2020	थाना प्रमारी सिमारिया	श्री जीतेन्द्र चतुर्वेदी निवासी अमानगंज जिला पन्ना म.प्र.	MP35HA0385	Truck	सेत	17.00				जमा 50,000/- ई चालान 08536368 दिनांक 11.12.2021 ।
110	18.12.2020	थाना प्रमारी शाहनगर एवं खनिज निरीक्षक डा. नूतन जैन	श्री रामनरेश पिता श्री राम विशाल कुर्मी नि. ग्राम जोबी थाना विजराहोण्ड जिला कटनी म.प्र.	MP21H1892	Truck	सेत	21.50	2687.5	1,00,000	50,000	जमा 10,000/- ई चालान 085314710 दिनांक 30.12.2020 ।
111	28.12.2020	थाना प्रमारी अजयगढ एवं प्रा. खनिज निरीक्षक देवेन्द्र महोबे	श्री सुशील सिंह पिता श्री रमेश सिंह नि. 171 करतल तहसील नरैनी जिला बांदा म.प्र.	New Tractor	Tractor	सेत	3.00	375	25,000	10,000	जमा 50,000/- ई चालान 0853291 दिनांक 01.01.2021 ।
112	30.12.2020	अनुविभागीय अधिकारी एवं खनिज निरीक्षक डा. नूतन जैन	श्री अमन सिंह पिता श्री गुलाब सिंह	MP19HA5848	Truck	सेत	17.85	2231.25	1,00,000	50,000	जमा 50,000/- ई चालान 0853286 दिनांक 01.01.2021 ।
113	30.12.2020	अनुविभागीय अधिकारी एवं खनिज निरीक्षक डा. नूतन जैन	श्री अमान सिंह पिता श्री गुलाब सिंह	MP19HA5506	Truck	सेत	17.30	2162.5	1,00,000	50,000	जमा 1,00,000/- ई चालान 08531029 दिनांक 18.01.2021 ।
114	31.12.2020	अनुविभागीय अधिकारी एवं खनिज निरीक्षक डा. नूतन जैन	श्री धरमेन्द्र सिंह पिता श्री राधेन्द्र सिंह परिहार नि. ग्राम चाखी जिला सतना म.प्र.	MP16HA1709	Truck	सेत	21.69	2711.25	2,00,000	1,00,000	कार्यालयीन आदेश क्रमांक 34 दिनांक 11.01.2021 के द्वारा सुपुर्दगी में दिया गया ।
115	04.01.2021	फील्ड निरीक्षक माइनिंग कार्पोरेशन रप कार्यालय पन्ना	श्री चन्द्र प्रताप सिंह निवासी बडगाव तह. देवेन्द्रनगर जिला पन्ना म.प्र.	MP35HA0434	Truck	सेत					

क्रमांक	दिनांक	अधिकारी का नाम	अवैध परिवहन कर्ता का नाम	वाहन क्रमांक	वाहन का प्रकार	खनिज का नाम	खनिज की मात्रा (घ. मी.)	रायल्टी दर	प्रस्तावित शास्ति	जमा राशि	रिमांक
116	15.01.2021	खनिज निरीक्षक डा. नूतन जैन	श्री बीरेन्द्र पटेल पिता श्री चेताराम पटेल निवासी मकरन्द गंज अमानगंज जिला पन्ना म.प्र.	MP19HA8797	Truck	सेत	21.69	2177.25	4,00,000	2,00,000	कलेक्टर महोदय के आदेश दिनांक 18.01.2021 के पालन में पत्र क्र. 95 दिनांक 18.01.2021 द्वारा वाहन को छोड़ा गया।
117	18.01.2021	अनुविभागीय अधिकारी एवं खनिज निरीक्षक डा. नूतन जैन	वाहन मालिक ओम साई राम विन्ध्या कस्ट्रक्शन ललयहा हाउस नागौड जिला सतना म.प्र.	UP64T8557	Truck	सेत	18.44	2305		50,000	जमा 50,000 / - ई चालान 085310227 दिनांक 18.01.2021।
118	27.01.2021	तहसीलदार सिमरिया	श्री विनोद पटेल पिता श्री बिन्दा पटेल निवासी दनवारा मोड पडरिया तहसील सिमरिया जिला पन्ना म.प्र.	MP34A2625	Tractor	सेत	3.00	375		10,000	जमा 10,000 / - ई चालान 085314494 दिनांक 25.01.2021।
119	27.01.2021	तहसीलदार सिमरिया	श्री जीतेन्द्र पिता श्री राम विहारी नि.दनवारा मोड पडरिया तहसील सिमरिया जिला पन्ना म.प्र.	MP35AA5367	Tractor	सेत	3.00	375		10,000	जमा 10,000 / - ई चालान 085314491 दिनांक 25.01.2021।
120	27.01.2021	एम.डी.एम. (रा.) गुनौर एवं थाना प्रमारी पर्वई	श्री सुखेन्द्र सिंगरौल पिता श्री शोभा लाल सिंगरौल नि. ग्राम मुडवारी थाना पर्वई जिला पन्ना म.प्र.	MP35AA2880	Tractor	सेत	3.00	375		10,000	जमा 10,000 / - ई चालान 085315042 दिनांक 27.01.2021।
121	27.01.2021	थाना प्रमारी सुनवानी	बल्लव पटेल लर्फ बाले पिता श्री खरगराम पटेल निवासी रामनगर गढी करहिया जिला पन्ना म.प्र.	MP16AC8284	Tractor	सेत	3.00	375		10,000	जमा 10,000 / - ई चालान 085315242 दिनांक 27.01.2021।
122	27.01.2021	प्रा. खनिज निरीक्षक श्री देवेन्द्र महाबे	श्री महेश विश्वाकर्मा पिता श्री राधेश्याम विश्वाकर्मा निवासी ग्राम पटना तमोली जिला पन्ना म.प्र.	MP35HA0359	Dumper	सेत					कलेक्टर महोदय पन्ना के आदेश दिनांक 27.01.2021 द्वारा टी.पी. सही पाये जाने पर वाहन को मुक्त किया गया।
123	27.01.2021	थाना प्रमारी सलहा जिला पन्ना	श्री किबू आदिवासी पिता श्री गोरा आदिवासी नि. ग्राम भितरी मुटुलू तह. पर्वई जिला पन्ना म.प्र.	MP35AA2464	Tractor	सेत	3.00	375		10,000	जमा 10,000 / - ई चालान 08531321 दिनांक 03.02.2021।
124	29.01.2021	प्रा. खनिज निरीक्षक श्री देवेन्द्र महाबे	श्री राजेश गुला पिता श्री स्व. बंदी प्रसाद गुला निवासी बालपुर पो. नयागाव तह. अजयगढ जिला पन्ना म.प्र.			सेत					कलेक्टर महोदय पन्ना के आदेश दिनांक 03.02.2021 द्वारा टी.पी. सही पाये जाने पर वाहन को मुक्त किया गया।

क्रमांक	दिनांक	अधिकारी का नाम	अवैध परिवहन कर्ता का नाम	वाहन क्रमांक	वाहन का प्रकार	खनिज का नाम	खनिज की मात्रा (घ. मी.)	रायल्ली दर	प्रस्तावित शास्ति	जमा राशि	रिमांक
125	16.02.2021	शाना प्रमारी अजयगढ एवं प्रा. खनिज निरीक्षक देवेन्द्र महोबे	वाहन चालक श्री राजू राजपूत पिता श्री कल्लू राजपूत निवासी गनपत खोडा थाना बदला जिला छतरपुर म.प्र.	MP35AA5850	Tractor	सेत	3.00	375	25,000	10,000	जमा 10000/- ई चालन 08532409 दिनांक 04.03.2021।
126	16.02.2021	शाना प्रमारी अजयगढ एवं प्रा. खनिज निरीक्षक देवेन्द्र महोबे	वाहन चालक श्री रामबाबू केवट पिता श्री श्री कल्लू केवट नि. बरकोला जिला पन्ना म.प्र. वाहन मालिक श्री कमल रावत पिता श्री राम मिलन रावत निवासी बहादुर गंज जिला पन्ना म.प्र.	MP35AA8070	Tractor	सेत	3.00	375	25,000	10,000	जमा 10000/- ई चालन 08532406 दिनांक 04.03.2021।
127	16.02.2021	शाना प्रमारी अजयगढ एवं प्रा. खनिज निरीक्षक देवेन्द्र महोबे	वाहन चालक श्री बबलौ अहिरवार पिता श्री दुर्जन अहिरवार नि. बहादुरगंज थाना बजयगढ जिला पन्ना म.प्र.	MP54A3128	Tractor	सेत	3.00	375		10,000	जमा 10000/- ई चालन 08531038 दिनांक 02.03.2021।
128	16.02.2021	शाना प्रमारी अजयगढ एवं प्रा. खनिज निरीक्षक देवेन्द्र महोबे	वाहन चालक श्री रतिसाम पटेल पिता श्री भोला पटेल नि. ग्राम नटहरी थाना अजयगढ जिला पन्ना म.प्र.	MP35A1801	Tractor	सेत	3.00	375		10,000	जमा 10000/- ई चालन 08531034 दिनांक 02.03.2021।
129	16.02.2021	शाना प्रमारी सुनवानी एवं प्रा. खनिज निरीक्षक श्री महोबे	इश्ताक मोहम्मद पिता श्री अब्दुल करीम नि. आगरा मोहल्ला पन्ना	MP35HA0316	Truck	सेत	14.00	1750	200,000	100,000	जमा 10000/- ई चालन 08537988 दिनांक 17.02.2021।
130	16.02.2021	खनिज निरीक्षक डा. नूतन जैन	श्री अशोक यादव पिता श्री नारायण यादव निवासी छतरपुर म.प्र.	CG04MC7084	Truck	सेत	19.36	-	-	-	कलेक्टर महोदय पन्ना के आदेश दिनांक 17.02.2021 द्वारा सही पाये जाने पर वाहन को मुक्त किया गया।
131	22.02.2021	खनिज निरीक्षक डा. नूतन जैन	वाहन चालक श्री राजीव कुशवाहा पिता श्री जगदीश कुशवाहा नि. सेमरिया थाना सिमरिया तहसील सिमरिया जिला सीवा म.प्र.	MP19HA5695	Truck	सेत	33.67	4040.4	200,000	400,000	कलेक्टर महोदय पन्ना के आदेश दिनांक 23.02.2021 द्वारा टी.पी. सही पाये जाने पर वाहन को मुक्त किया गया।
132	22.02.2021	खनिज निरीक्षक डा. नूतन जैन	श्री विजय रावत पिता श्री कुन्जी लाल रावत नि. ग्राम छिरहा थाना रामनगर जिला सतना म.प्र.	MP19HA7082	Truck	सेत	35.08	4209	200,000	400,000	कलेक्टर महोदय पन्ना के आदेश दिनांक 23.02.2021 द्वारा टी.पी. सही पाये जाने पर वाहन को मुक्त किया गया।

क्रमांक	दिनांक	अधिकारी का नाम	अवैध परिवहन कर्ता का नाम	वाहन क्रमांक	वाहन का प्रकार	खनिज का नाम	खनिज की मात्रा (घ. मी.)	रायल्टी दर	प्रस्तावित शास्ति	जमा राशि	रिमाक
133	22.02.2021	खनि निरीक्षक डा. नूतन जैन	वाहन चालक श्री बृज किशोर सोनी पिता श्री शिव प्रसाद सोनी नि. नोनाही देवन्दरगढ़ वाहन मालिक श्री राकेश कुमार बिल्वरिया नि. ग्राम नोनाही पन्ना म.प्र.	MP16H0348	Truck	सेत	18.50	2220	200,000	100,000	कलेक्टर महोदय पन्ना के आदेश दिनांक 23.02.2021 द्वारा टी.पी. सही पाये जाने पर वाहन को मुक्त किया गया।
134	02.03.2021	खनि निरीक्षक डा. नूतन जैन	वाहन चालक श्री बैंकट सिंह पिता श्री हरदेव सिंह नि. मउखेडा तह. गुनौर जिला पन्ना वा मालिक श्री भारतेन्द्र सिंह निवासी सीलौना अजयगढ़ पन्ना म.प्र.	MP35HA0412	Truck	सेत	14.50	2062.5	100,000	50,000	जमा 50000 / - ई चालन 08531036 दिनांक 02.03.2021।
135	02.03.2021	खनि निरीक्षक डा. नूतन जैन	वाहन चालक श्री नीलकंठ कोदर पिता श्री धनश्याम कोदर नि. विश्रामगंज तह अजयगढ़ जिला पन्ना वाहन मालिक श्री इन्द्रपाल शिवहरे निवासी मुजवई आरामगंज जिला पन्ना म.प्र.	MP35HA0498	Truck	सेत	27.50	3437.5	200,000	100,000	जमा 100000 / - ई चालन 08531065 दिनांक 02.03.2021।
136	02.03.2021	खनि निरीक्षक डा. नूतन जैन	वाहन चालक श्री कल्ला रजक पिता श्री मोहन रजक निवासी बिलाही अजयगढ़ जिला पन्ना वाहन मालिक श्री इदरीश खान पुतिस कालौनी बलदेवगढ़	MP36G2786	Truck	सेत	6.00	750	50,000	25,000	जमा 25000 / - ई चालन 08531106 दिनांक 02.03.2021।
137	02.03.2021	खनि निरीक्षक डा. नूतन जैन	वाहन चालक श्री मुकेश कुशवाहा पिता श्री सुखनंदन कुशवाहा नि. अजयगढ़ वाहन मालिक श्री लखन लाल पांडे नि. पिष्टा तह अजयगढ़ जिला पन्ना म.प्र.	MP19GA0750	Truck	सेत	14.50	1812.5	50,000	25,000	जमा 25000 / - ई चालन 08531073 दिनांक 02.03.2021।
138	03.03.2021	खनि निरीक्षक डा. नूतन जैन	श्री शीशाराम कुशवाहा पिता श्री कुशवाहा नि. बखतरी पो बराछ जिला पन्ना म.प्र.	MP35HA0481	Truck	सेत	21.50	2687.5	200,000	100,000	जमा 100000 / - ई चालन 08531198 दिनांक 02.03.2021।
139	03.03.2021	खनि निरीक्षक डा. नूतन जैन	वाहन चालक श्री किशोर सिंह यादव पिता श्री त्रिलोक सिंह यादव नि. कंबलपुर सिली गुनौर जिला पन्ना म.प्र.	New tractor	Tractor	सेत	3.00	375	25,000	10,000	जमा 10000 / - ई चालन 085311654 दिनांक 24.02.2021।
140	03.03.2021	खनि निरीक्षक डा. नूतन जैन	वाहन चालक श्री राम करण लोधी पिता श्री सुखनंदन लोधी नि. सिली गुनौर जिला पन्ना म.प्र.	MP35AA2533	Tractor	सेत	3.00	375	25,000	10,000	जमा 10000 / - ई चालन 085311652 दिनांक 24.02.2021।
141	08.03.2021	चौकी प्रमारी बीर एंव प्रा. खनि निरीक्षक श्री महोबे	विष्णु पिता श्री पप्पू कोरी निवासी ग्राम बीरा थाना अजयगढ़ जि. पन्ना म.प्र.	New tractor	Tractor	सेत	3.00	375	11,250	10,000	जमा 10000 / - ई चालन 08533395 दिनांक 09.03.2021।

क्रमांक	दिनांक	अधिकारी का नाम	अवैध परिवहन कर्ता का नाम	वाहन क्रमांक	वाहन का प्रकार	खनिज का नाम	खनिज की मात्रा (घ. मी.)	रायल्टी दर	प्रस्तावित शक्ति	जमा राशि	रिमाक
142	08.03.2021	तहसीलदार सिमरिया एवं खनिज निरीक्षक डा. नूतन जैन	श्री राधेन्द्र सिंह पिता श्री लक्ष्मण सिंह नि. ग्राम तिघरा तह. पर्वई जिला पन्ना म.प्र.	New tractor	Tractor	सेत	3.00	375	25,000	10,000	जमा 10000/- ई चालन 08533120 दिनांक 05.03.2021।
143	08.03.2021	शाना प्रमारी सिमरिया एवं खनिज निरीक्षक डा. नूतन जैन	श्री फूल सिंह यादव पिता श्री कल्याण सिंह यादव न. कल्याणपुर जनकपुर जिला पन्ना म.प्र.	MP35HA0385	Truck	सेत					
144	08.03.2021	शाना चौकी प्रमारी महेबा एव खनिज निरीक्षक डा. नूतन जैन	श्री अनिल दहायत पिता श्री सुदामा दहायत नि. ग्राम केशी थाना पर्वई जिला पन्ना म.प्र.	New tractor	Tractor	सेत	3.00	375	25,000	10,000	
145	22.03.2021	खनिज निरीक्षक डा. नूतन जैन	श्री मुकेश यादव पिता श्री दर्जन यादव अजयगढ वाहन मालिक श्री बलीराम कुशवाहा नि. मधौगंज अजयगढ जिला पन्ना म.प्र.	MP35HA0460	Truck	सेत	16.00				कलेक्टर महोदय पन्ना के आदेश दिनांक 10.03.2021 द्वारा टी.पी. सही पाये जाने पर वाहन को मुक्त किया गया।
146	23.03.2021	अनुविभागीय अधिकारी राजस्व पर्वई	श्री चन्द्रपाल पटेल पिता श्री शारदा प्रसाद पटेल निवासी रिंगरा तह. मेहर जिला सतना	MP19HA4763	Truck	सेत	20.06	2508	100,000	50,000	जमा 50000/- ई चालन 085314338 दिनांक 24.03.2021।

समक्ष श्रीमान् नोटरी अधिवक्ता महोदय अजयगढ़ जिला पन्ना म0प्र0

इकरारनामा

प्रथम पक्षकारगण 1 -खिलावन पिता सिपाहीलाल यादव उम्र 69 वर्ष पेशा कृषि निवासी ग्राम जिगनी तहसील अजयगढ़ जिला पन्ना म0प्र0 आधार नंबर 636127204715

2. दादू पिता सिपाहीलाल यादव उम्र 65 वर्ष पेशा कृषि निवासी ग्राम जिगनी तहसील अजयगढ़ जिला पन्ना म0प्र0 आधार नंबर 568655092626

3. कैलाश पिता सिपाहीलाल यादव उम्र 55 वर्ष पेशा कृषि निवासी ग्राम जिगनी तहसील अजयगढ़ जिला पन्ना म0प्र0 आधार नंबर 522979605433

4. बेटालाल पिता सिपाहीलाल यादव उम्र 45 वर्ष पेशा कृषि निवासी ग्राम जिगनी तहसील अजयगढ़ जिला पन्ना म0प्र0 आधार नंबर 319382044856

श्री/मेसर्स रसमीत सिंह मल्होत्रा पिता अजीत सिंह मल्होत्रा निवासी पिपरिया तहसील पिपरिया नेहरू वार्ड नं. 13 अल्का टॉकीज के पास पिपरिया जिला होशंगाबाद आधार कार्ड नं. 495925998075

हम उभय पक्षकारों का निम्नलिखित इकरारनामा प्रस्तुत है -

1. यह कि हम प्रथम पक्षकार की ग्राम जिगनी प.ह.नं. 42 रा.नि.नं. बीस तहसील अजयगढ़ जिला पन्ना म0प्र0 में आराजी खसरा नंबर 160 रकबा 2.42 हेक्टेयर भूमि हम प्रथम पक्षकारगण की कब्जा काशत हक मालकाना की निजी भूमि है उक्त भूमि कहीं पर रहन गहन विक्रय नहीं है हर प्रकार से साफ व साफ है ।

अ. नि.  
जिगनी

अ. नि.  
जिगनी

अ. नि.  
जिगनी

अ. नि.  
जिगनी

समक्ष श्रीमान् नोटरी अधिवक्ता महोदय अजयगढ़ जिला पन्ना म0प्र0

इकरारनामा

प्रथम पक्षकार - बृजमोहन पिता रामकिशुन उम्र 48 वर्ष पेशा कृषि निवासी ग्राम चंदौरा तहसील अजयगढ़ जिला पन्ना म0प्र0  
आधार नंबर 700424877044

द्वितीय पक्षकार- श्री/मेसर्स रसमीत सिंह मल्होत्रा पिता अजीत सिंह मल्होत्रा निवासी पिपरिया तहसील पिपरिया नेहरू वार्ड नं. 13 अल्का टॉकीज के पास पिपरिया जिला होशंगाबाद आधार कार्ड नं. 495925998075

हम उभय पक्षकारों का निम्नलिखित इकरारनामा प्रस्तुत है -

1. यह कि मुझ प्रथम पक्षकार के नाम की ग्राम चंदौरा प.ह.नं.43 रा. नि.मं. बीरा तहसील अजयगढ़ जिला पन्ना म0प्र0 में आराजी खसरा नंबर 102, 103, 104, 325, 326 रकवा क्रमशः 0.47, 0.28, 0.35, 0.35, 0.10 हे. कुल किता 5 कुल रकवा 1.55 हे. भूमि मुझ प्रथम पक्षकार के सहखाते की भूमिस्वामी स्वत्व कब्जे काश्त की भूमि है, जो कहीं पर रहन गहन विक्रय आदि नहीं है हर प्रकार से पाक व साफ है ।

2. यह कि मुझ प्रथम पक्षकार की कृषि भूमि ग्राम चंदौरा में स्थिति आराजी नंबर 102, 103, 104, 325, 326 रकवा क्रमशः 0.47, 0.28, 0.35, 0.35, 0.10 हे. कुल किता 5 कुल रकवा 1.55 हे. निजी भूमि पर रेत है निजी भूमि से रेत के उत्खनन एवं परिवहन करने हेतु मुझ प्रथम पक्षकार द्वारा सभी सहखातेदारों की पूर्ण सहमति से द्वितीय पक्षकार श्री/मेसर्स रसमीत सिंह मल्होत्रा पिता अजीत सिंह मल्होत्रा निवासी पिपरिया तहसील पिपरिया नेहरू वार्ड नं. 13 अल्का टॉकीज के पास पिपरिया जिला होशंगाबाद को अपनी उक्त निजी भूमि से रेत उत्खनन एवं परिवहन करने हेतु एक वर्ष के लिए दे दी है

बृजमोहन  
Ramt Singh



मध्य प्रदेश MADHYA PRADESH



नौटरी अधिवक्ता महोदय अजयगढ़ जिला पन्ना म0प्र0

इकरारनामा

प्रथम पक्षकार— प्यारेलाल पिता दरबारी रजक उम्र 60 वर्ष पेशा कृषि निवासी  
ग्राम बीरा तहसील अजयगढ़ जिला पन्ना म0प्र0 आधार नंबर  
807436287114

द्वितीय पक्षकार— श्री/मेसर्स रसमीत सिंह मलहोत्रा पिता अजीत सिंह मलहोत्रा  
उम्र 42 वर्ष निवासी नेहरू वार्ड पिपरिया जिला होशंगाबाद  
हम उभय पक्षकारों का निम्नलिखित इकरारनामा प्रस्तुत है —



1. यह कि मुझ प्रथम पक्षकार की ग्राम बीरा प.ह.नं. 32 रा.नि.मं. बीरा  
तहसील अजयगढ़ जिला पन्ना म0प्र0 में आराजी खसरा नंबर 114/14 रकवा  
1.8050 हे. भूमि मुझ प्रथम पक्षकार की कब्जा काशत हक मालकाना की भूमि है  
जो हर प्रकार से पाक व साफ है ।

2. यह कि मुझ प्रथम पक्षकार की ग्राम बीरा में स्थिति आराजी नंबर  
114/14 रकवा 1.8050 हे. भूमि मुझ प्रथम पक्षकार द्वारा द्वितीय पक्षकार

*[Signature]*

प्राप्ते

*[Signature]*

समक्ष श्रीमान् नोटरी अधिवक्ता महोदय अजयगढ जिला पन्ना म0प्र0

इकरारनामा

- प्रथम पक्षकार— पक्कू केवट पिता पंचा केवट उम्र 55 वर्ष निवासी ग्राम भानपुर तहसील अजयगढ जिला पन्ना म0प्र0
- द्वितीय पक्षकार— मेसर्स रसमीत सिंह मल्होत्रा पिता श्री अजीत सिंह मल्होत्रा निवासी पिपरिया तहसील पिपरिया नेहरू वार्ड नं0 13 अल्का टॉकीज के पास पिपरिया जिला होशांगाबाद आधार कार्ड— नं0 4959 2599 8075

हम उभय पक्षकारों का निम्नलिखित इकरारनामा है —

- 1— यह कि मुझ प्रथम पक्षकार की भूमि ग्राम भानपुर प0ह0नं0 16 रा0नि0 मण्डल अजयगढ तहसील अजयगढ जिला पन्ना म0प्र0 मे आराजी नम्बर 161, रकवा कमशः 1.2100, हे0 भूमि मुझ प्रथम पक्षकार के कब्जा काश्त भूमि स्वामी स्वत्व की भूमि रिथत है जो कहीं पर रहन गहन विक्रय बंधक आदि नहीं है तथा हर प्रकार से पाक व साफ है।
- 2— यह कि मुझ प्रथम पक्षकार द्वारा उक्त भूमि ग्राम भानपुर मे स्थित आराजी मुझ प्रथम पक्षकार की निजी भूमि पर रेत खदान उत्खनन एवं परिवहन की विधिवत माननीय कलेक्टर महोदय पन्ना खनिज से विधिवत अनुमति द्वितीय पक्षकार लेकर मुझ प्रथम पक्षकार की निजी भूमि पर उत्खान एवं परिवहन करेगा। आज दिनांक 08/06/2020 से 07/06/2023 यानी तीन वर्ष की अवधि के लिए द्वितीय पक्षकार प्रथम पक्षकार को मुव0 2,62,500/-रूपये रेत उत्खान हेतु देगा जिसकी 10 प्रतिशत राशि मुव0 26250/-रूपये आज प्रथम किस्त के रूप मे तथा द्वितीय किस्त खदान की स्वीकृति प्राप्त होने पर 45 प्रतिशत मुव0

 4/6/20





मध्य प्रदेश MADHYA PRADESH

AY 070092



समक्ष नोटरी व्यवहार महोदय अजयगढ जिला पन्ना म0प्र0

इकरारनामा

प्रथम पक्षकार- श्रीपाल पिता सुखलाल अहिरवार उम्र 66 वर्ष निवासी ग्राम  
रसमीत तहसील अजयगढ जिला पन्ना म0प्र0  
द्वितीय पक्षकार- रसमीत सिंह मलहोत्रा पिता अजीत सिंह मलहोत्रा निवासी  
नेहरू वार्ड पिपरिया जिला हाशंगाबाद



हम उभय पक्षकारगणों के बीच निम्नलिखित इकरारनामा है -

- 1- यह कि प्रथम पक्षकार के निजी भूमि स्वामी मालकाना की भूमि  
आराजी अंसरा नम्बर 198 रकबा 0.89 हे० लगान 1.70 पैसा ग्राम राननई  
राजस्व निरीक्षक मण्डल वीरा तहसील अजयगढ जिला पन्ना म0प्र0 में स्थित है।
- 2- यह कि मुझ प्रथम पक्षकार ने उपरोक्त निजी भूमि को द्वितीय  
पक्षकार को रेत उत्खनन एवं परिवहन हेतु दिनांक 03/03/2020 से  
02/03/2023 तक 03 वर्ष की समयवधि तक के लिए मुब० 200000/- दो  
लाख रुपये द्वितीय पक्षकार रसमीत सिंह मलहोत्रा पिता अजीत सिंह मलहोत्रा  
निवासी नेहरू वार्ड पिपरिया जिला हाशंगाबाद को पूर्ण सहमति से दे दी है।

*Signature*

*Signature*

*Signature*

आज दिनांक 24-6-2021 को समय 5:20 PM पर मौका स्थान

पर प्रदूषण नियंत्रण बोर्ड के क्षेत्रीय अधिकारी श्री वी.एल.यम  
 स्वभिन्न अधिकारी श्री रवि पर्येन, प्ररवनि निरीक्षक श्री देवेन्द्र  
 मलेबे एवं श्री. रामचंद्र यादव निरु वीय अजफाए, लुसेड सिंह यादव (काया)  
 उपस्थित रहे। मौके पर चामा गया कि खदानों में पट्टुचभर्ण  
 तक नदी में पानी का बहाव तेज होने के कारण नहीं  
 पट्टुच पाकर जा रहा है, एवं नदी से लगी हुई निजी भूमिओं  
 में गड्ढों में पानी भरा होने के कारण गड्ढे की नाप  
 कर पाना संभव नहीं हो पा रहा है। पंचगाओं में से  
 कुछ से पूर्ण ज्ञान पर बताया गया कि पानी का बहाव  
 नदी में होने से उत्खनन कार्य महीने भर से नहीं किया  
 जा रहा है, एवं निजी क्षेत्रों में बगी मशीने नहीं पट्टुच  
 सकती है जिन्से रेत की मिकासी की जा सके। मौके पर  
 पंचनामा तैयार किया गया एवं पंचगाओं के समस्त पट्टुकर  
 सुनाया गया। जो खरी है, सो बन्त पर काम आवे।

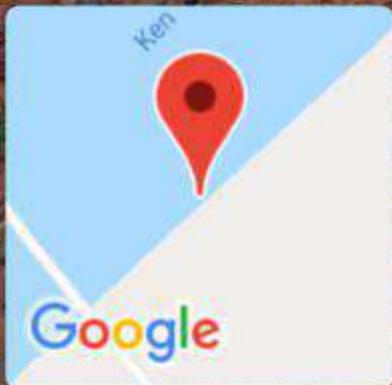
*[Signature]*

Anshe (M-01).  
24/6/21

hm  
24/6/21

*[Signature]*

*[Signature]*  
(M-2).



**Kadraha, Madhya Pradesh, India**

**Unnamed Road, Kadraha, Madhya Pradesh, India**

**Lat N 25° 0' 29.736"**

**Long E 80° 14' 19.0608"**

**24/06/21 05:01 PM**



**Kadraha, Madhya Pradesh, India**

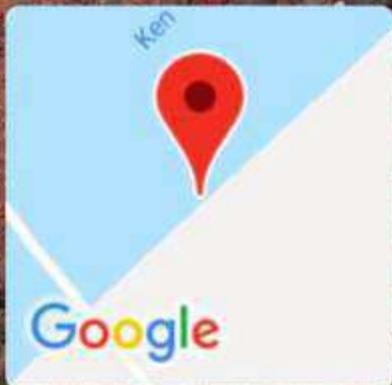
Unnamed Road, Kadraha, Madhya Pradesh, India

Lat N 25° 0' 29.6928"

Long E 80° 14' 19.1112"

24/06/21 05:01 PM

रेत निविदा कार  
 रश्मीत सिंह मल्होत्रा  
 मध्य-प्रदेश स्टेट  
 माइनिंग कॉर्पोरेशन  
 खसरा नं:- 1  
 रकबा नं:- 6.000  
 बीरा-3



Kadraha, Madhya Pradesh, India

Unnamed Road, Kadraha, Madhya Pradesh, India

Lat N 25° 0' 29.6748"

Long E 80° 14' 19.086"

24/06/21 05:03 PM



रिक्त लिखित कार  
 संसोधन लिह. मन्दीना  
 मध्य प्रदेश स्टेट  
 मार्टनिंग कौन्सिल  
 ससभाने: 1  
 रकवाने: 6.000  
 शरी: २



Kadraha, Madhya Pradesh, India

Unnamed Road, Kadraha, Madhya Pradesh, India

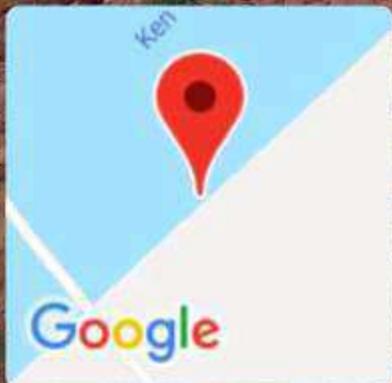
Lat N 25° 0' 29.6568"

Long E 80° 14' 19.0464"

24/06/21 05:00 PM



निविदा कार  
न सिंह मन्डला  
प्रदेश स्टेट  
मार्किंग कॉम्प्लेक्स  
कवाले-1  
कवाले-6.000  
का-2



Kadraha, Madhya Pradesh, India

Unnamed Road, Kadraha, Madhya Pradesh, India

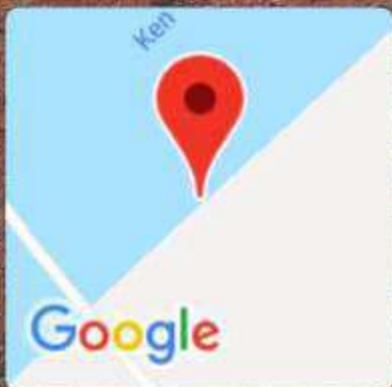
Lat N 25° 0' 29.6532"

Long E 80° 14' 19.0284"

24/06/21 05:00 PM



रेल विविदा कार  
समान सिंह मन्त्री  
मध्य प्रदेश स्टेट  
मार्डिंग कॉम्प्लेक्स  
संख्या: 1  
कवाले: 6.000  
पिरी-3



Kadraha, Madhya Pradesh, India

Unnamed Road, Kadraha, Madhya Pradesh, India

Lat N 25° 0' 29.628"

Long E 80° 14' 19.0788"

24/06/21 05:00 PM